



QUARTERLY PROGRESS REPORT OF NON – ATTAINMENT CITY FIROZABAD

Submitted on behalf of State of Uttar Pradesh



JANUARY - MARCH 21

UTTAR PRADESH POLLUTION CONTROL BOARD

Building No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh 226010

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Basic Information

Name of Non Attainment City
Sate/ Union Territory
Name of Nodal Officer at PCB/ PCC
Email Id
Contact Number
Date till which progress is submitted

FIROZABAD
UTTAR PRADESH
Chief Environmental Officer Lab
ceolab@uppcb.in
0522-2720832
31.03.2021

Action Point Code	Sector	Total Number of Actions	Number of Actions Completed	Number of Actions Under Porgress
CB	CAPACITY BUILDING, MONITORING NETWORK AND SOURCE APPORTIONMENT	7	5	2
PO	PUBLIC OUTREACH	5	5	0
RD/ C&D	ROAD DUST AND CONTRUCTION & DEMOLITION	23	17	6
VE	VEHICLES	18	16	2
IP	INDUSTRIES	15	12	3
BB/DF	WASTE AND BIOMASS- DUMPING AND BURNING	22	21	1
AQ	AIR QUALITY DATA	9	6	3

CAPACITY BUILDING, MONITORING NETWORK AND SOURCE APPORTIONMENT

Action Point Code	Action Point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
CB1	Insatllation & Commissioning of Monitoring Stations												
CB1.1	CAAQMS	03 CAAQMS are required in Firozabad City as per CPCB norms. Purchase order for 01 CAAQMS has issued by the Board. Details of 01 CAAQMS to be installed in Firozabad is given below: City No. of CAAQMS Firozabad 01 Locations details: 1. Centre for Development of Glass Industry 01 CAAQMS to be installed by CPCB in compliance to the Hon,ble NGT order dated 21.08.2020 in O.A. No 681/201801. Remaining 01 CAAQMS will be proposed from the funds received from NCAP/XV-FC.	3	01/03/2021(inc luding grace period of 04 months due to lockdown)	Yes for 01 CAAQMS March 2021.	2	Number	YES	Detailed Micro Plan for installation of CAAQMSs by UPPCB. Annex- CB-1	Rs. 1.3 Cr(Installatio n with 5 year O&M)	Rs. 1.3 Cr	Nil(Capital cost of Fund will be utilised after installatio n of CAAQMS as per condition of tender document)	Not Required
CB1.2	Manual Stations	03 manual monitoring stations have been installed and are functional at following 3 location : 1.CDGISN Marg 2.Tilak Nagar 3.Raja Ka Taal	3	Mar-19	No	completed	Number	Yes	Data is available on UPPCB website. http://www.uppcb.com/ambient_q uality.htm	Rs. 12.66 Lac/ year	Rs. 8.96 Lac	Rs. 8.96 Lac	Not Required
CB3	Assessment of sources												
CB3.1	Emission Inventory	SA/CC study based on available data shall be completed by June 2021 and comprehensive study shall be completed after 3 years from receiving of funds.	Rapid SA/CC study	June -21 for rapid study	No	No	Study	Yes	Detailed Micro Plan for EI & SA is attached. Annex-CB-2	Rs.6.2 Lac	Rs.6.2 Lac	Rs.3.72 Lac	No
CB3.3	Source Apportionment Study												
CB4	Training & Capacity Building												
CB4.1	Training & skill development of public officials	Could not be organised due to COVID-19 pandemic conditions. Will be organised in 2021-22 as per the Training Calender enclosed.	As per the Training Calender 2021-22 (copy enclosed)	As per the Training Calender 2021-22 (copy enclosed)	Yes	As per the schedule mentioned in the Training Calender 2021-22.	As per attachm ent	Yes	Training Calender 2021-22 Annex-CB-3.	Demand for activity Placed under 15th FC Funds	Nil	Nil	Rs. 67.63 lacs
CB4.4	Organization of meeting of District Environment Committee for sensitizing the Line Departments for advance preparedness of implementation of Action Plan and following action points	District level committee under the Chairmanship of Mistrict Magistrate is functional and meetings are held on monthly basis for reviewing the implementation of City Clean Air Action Plan. DEC meetings during the last quarter held on the following dates: 21.01.2021 & 24.02.2021	Monthly	Monthly	No	12	Number	Yes	All MOM are available on the portal (http://www.upe cp.in/HomeMeeti ngList.aspx)	Not Required	Not Required	Not Required	Not Required

Action Point Code	Action Point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
CB5	Emergency Response System	1. GRAP is applicable in the city and monitoring is done on a regular basis by DEC. 2. For the purpose of ERS to be developed by PCB, State Disaster Management Authority and Meteorological Department as per the order of Hon'ble NGT dated 20.11.2019, the disaster Management Authority has requested for development of a guideline by NDMA. The matter also reviewed by CS,GoUP and a letter has been sent to NDMA, CPCB and MoEF&CC for issuance of a guideline for development of ERS for severe levels of air pollution. The response of MoEF&CC, CPCB & NDMA is awaited.	100% (GRAP implementation) & 100% Development of ERS as per of order of Hon'ble NGT.	90 days (15.11.19) Implementation & development of ERS	1. No 2. Yes ((Date to be provided by CPCB))	1. Regular activity 2. To be provided by CPCB	Enforcement	Yes	1. GRAP Implementation Report. Annex-CB-4 . 2. Letter dated 22.12.2020 written by the State to NDMA, CPCB & MoEF&CC Annex-CB-5	Not required	Not required	Not required	Not required

Action Point Code

Action Point Code	Action Point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	attachm ent	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
PO1	Public Outreach												
PO1.1	Daily Air Quality Public Information Dissemination System	Real time data on Air quality is being made available on Sameer App	Real time AQI on Sameer app and release of daily bulletin	15 days and thereafter as regular activity (15.9.19)	No	Regular acitivity	Number	URL	Detailed action taken (https://cpcb.nic.in/uploads/Downloads/AQI_Bulletin)	Not required	Not required	Not required	Not required
PO1.3	Issue public advisory for prevention and control of air polltuion	AQI bulletin along with public advisory and action taken is published on UPPCB website during GRAP period. 10 bulletins were published during the last quarter (Jan-Mar 21)	10	15 days and thereafter as regular activity (15.9.19)	No	20	Number	URL	10 Weekly Bulletins (http://www.uppcb.com/weekly-aqi.htm)	Not required	Not required	Not required	Not required
PO1.4	Deeper public engagement and consultation (workshops/ programmes in schools/ colleges)	Public Awareness Activities could not be organised due to COVID-19 pandemic conditions. In 2021-22 Public Awareness Activities will be organised as per the Public Awareness Calender 2021-22.	As given in the Calender enclosed.	As given in the Calender enclosed.	Yes due to COVID-19 pandemic situation	As given in the Calender enclosed.	Number	Yes	Public Awareness Calender for Year 2021-22. <u>Annex-PO-1</u>	demand raised under XV FC	demand raised under XV FC	Nil	Rs. 25 lacs
PO1.5	Launch mobile app to update public about status of air quality	100% AQI status of available on Sameer App and other than this, AQI bulletin is published on UPPCB's website on regular basis	100%	30 days (Sept 2019)	No, Completed	Completed	URL	Yes	URL of Sammer App (https://play.google.com/store/apps/details?id=com.cpcb)	Not required	Not required	Not required	Not required
PO2	Public Greivance Redressal System												
PO2.1	App Based System	Swachh Vayu App has been developed and is operational . The status of complaints received as on 01.01.2021 : Received - 0 Resolved - 0 Pending - 0	Swaccha Vayu App	30 days (Sept 2019)	No, Completed	Completed	Number	No	As given in present status	Rs. 8.5 lacs	Rs. 8.5 lacs	Rs. 8.5 lacs	Not required

ROAD DUST AND CONSTRUCTION & DEMOLITION

Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
RD1.1	Immediate lifting of solid waste generated from desilting and cleaning of municipal drains for its disposal.	Desilting is being done with a loader for silt which immediately picks up desilted material from municipal drains. Two drains are cleaned: 1-Rehna Drain 2-Malviya Nagar Drain	100% lifting & disposal of desilted SW	Regular activity	No	Completed	Number	YES	As per given in present status .	6 Lac	6 Lac	6 Lac	Not Required
RD1.2	Maintain potholes free roads	On an average 03 roads are being repaired per quarter. Work of making potholes free road of total length of 11.5 Kms has been completed.	Regular activity	regular activity afterwards.	No	Completed	Number	YES	List of stretches made pothole free. <u>Annex-RD-1</u>	157.50 Lacs	157.50 Lacs	157.50 Lacs	Not Required
RD1.3	Regular cleaning of street surfaces and spraying of water to suppress dust.	A total of 374 Km of roads have been covered by water sprinkling using 6 water tankers till March 2021.	100% Cleaning of major roads .	Aug-20 onwards	No	Completed	Length of Road cleaned.	YES	Sprinkling Details <u>Annex-RD-2</u>	2.7 Lac	2.7 Lac	2.7 Lac	Not Required
		Assessment of road dust in the 10 major roads of city has been conducted and result of 04 roads (Raja ka taal, Station road,Ramgarh thana road, Suhag nagar) having high dust load is shared with ULB for necessary action.This study is being published in all major newspapers for awareness etc.	10 Roads dust assessment completed.	Completed	No	Completed	Study	YES	Study Report <u>Annex-RD-3</u>	1.0 lakh	1.0 Lakh	0.80 Lakh	1.0 lakh
		48 wards in municipal limits are being taken up for complete manual/physical cleaning. Regarding Mechanical Sweeping ,DPR proposal has been sent to Directorate of Local bodies,Lucknow	Regular activity	Dec-21	Yes	Ongoing	Number	No	Nil	Nil	Nil	Nil	Rs. 1637.08 Lac
		STP has recently become operable with only 10% sewage, as soon as it will intake its full capacity, treated water is available and treated water has been utilised for washing of roads(Kotla chauraha to Nagla paan Sahai , Jain Mndir to Gandhi Park chauraha , Gandhi Park Chaurah to rasoolpur , Gandhi park chaurah to station road , Jain mandir to Nagla Badi chauraha, Subhash tiraha to Meera Glass churaha).	Regular activity	From 15th October, 2020	No	Ongoing	Number	YES	As given in present status .	Not required	Not required	Not required	Not required
RD1.4	Black-topping of unpaved road	4.5 Km length of road black topped .	4.5 Km	Mar-21	yes	Completed	Number	YES	List of completed & ongoing black topping road projects. <u>Annex-RD-4</u>	110 Lac	110 Lac	110 Lac	Nil
RD1.6	To take appropriate action to remove road dust/silt regularly by using mechanical sweepers	200 km road is cleaned per week by manually & Physically . All 48 wards are covered.Regarding Mechanical Sweeping ,DPR proposal has been sent to Directorate of Local bodies,Lucknow	Regular activity	Regular activity	Due to non-availability of funds	Regular Activity	Number	YES	As given in present status .	Nil	Nil	Nil	Rs. 1637.08 Lac
RD1.7	End-to-end paving of the road	0.96 Kms. Of end to end paving of roads has been completed. Work in progress for 1.8 kms. and 1.3 kms. is under tender process.	4.06 Km	Aug-21	yes	Ongoing	Number	YES	List of roads. <u>Annex-RD-5</u>	98 Lacs	98 Lac	48 Lac	Nil
RD1.9	Introduce water fountain at major traffic intersection	04 water fountains have been installed	4	Mar-21	Yes	Completed	Number	YES	List of Fountains. <u>Annex-RD-6</u>	12 Lac	12 Lac	12 Lac	Nil

Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
RD1.10	Widening of Roads	1.Total bye pass length 20 Kms. Work completed. 2.Widening strengthening 4 lane work of Shikohabad -Bhogaon Road & Constructions of Aroan bypass and Bharaul bypass (total K.m. of both road is approx 22 Kms.).	As given in Present status	Nov-20	Yes	Ongoing	Number	YES	As given in Present status	1650 Crs (BOT bases) 222.97 Cr	1650 Crs 183.32 Cr	1650 Crs 183.32 Cr	Nil 39.65 Cr
RD1.11	Improvement of infrastructure for decongestion of road.	Widening of pavement interlocking of Mathura Nagar Road & Jalesar road	1.35 Km	Mar-21	Yes	Ongoing	Number	YES	As given in Present status	46.1 Lac	46.1 Lac	Nil	Nil
RD1.14	Identify road stretches with high dust generation	Number of road stretches identified and action plan . 02 roads out of main 10 roads stretches are identified having high dust generation. Local body authorities and traffic department has been directed to regularly sprinkle water and smooth movement of traffic respectively by district administration .	As given in Present status	Regular activity	No	Completed	Number	YES	Dust load study report attachment. Annex-RD-3	Not required	Not required	Not required	Not required
RD1.16	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	Plantation on canal side in Jasrana range. There are old plantation sides which will be treated with gap filling plantation subject to availability funds .	45 Hectare	Jul-21	Yes	Ongoing	Number	No	Nil	DPR has been sent to PCCF office	Nil	Nil	Rs. 36.72Lakhs
RD2	Creation of green cover												
RD2.2	Creation of green buffers along the traffic corridors and their maintenance	Budgetary allocation proposal has been sent under ABO of CAMPA Scheme year 2021-22.	Regular activity.	90 days	Regular activity.	Ongoing	Number	No	Nil	Rs. 33.139 Lacs	Nil	Nil	Nil
RD2.3	Necessary changes in byelaws- Greening of open areas, gardens, community places, schools and housing societies	It is already in byelaws of FSDA (Development authority) and is complied during sanctioning of MAP of housing societies.	Plantation in 701 Brick Guard/RCC Guard	Jul-21	Yes	Ongoing	Notification	YES	Copy of Notification. Annex-RD-7	Rs.-24.16 Lakhs	Nil	Not Required	Not Required
RD2.5	Builders should leave 25%/33% area for green belt in residential colonies to be made mandatory.	Mandatory condition has been imposed in Environment clearance & consent to establish.	Completed	Completed	No	Completed	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
RD2.7	Implementation of maintaining at least 33% forest cover area in the city in master plan.	Regular Plantation activities are carried out to achieve this target. In the Year 2020-21. 1546700 sapling has been planted.	Regular activity.	Regular activity	No	Completed	Number	YES	Site details of plantation done inside the city. Annex-RD-8	Not Required	Not Required	Not Required	Not Required
C&D1	Construction Activities												
C&D1.1	Ensure transportation of construction materials in covered vehicles	Regular Monitoring of covering Construction Material vehicles by RTO. Fines are being imposing on defaulters vehicle.	Regular activity	Regular activity	No	Regular activity.	Number	Yes	Number of defaulting vehicles against whom action taken. Annex-CD-1	Not required	Not required	Not required	Not required

Action point code	Action point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
C&D1.2	Strict enforcement of CPCB guidelines for construction (use of green screens, side covering of digging sites, etc.)	1.UPPCB has launched dustapp www.upecp.in/dustapp for the purpose of dust control self audit and a public notice was issued u/s 31A of Air act in the newspaper and through e-advertisement for the same 2.The app is functional since October 2020. However,06 construction projects have submitted self dust control audit assessment online. 3. It is being published at HO level vide reference R-G33715 dated 22.9.2020 in leading newspapers. 4.Traffic hotspots has already being identified and information shared with traffic department for necessary control during peak hours. 1) Suhagnagartraha 2) Subhashtiraha(Jain Mandir) 3) Infront of Nagar Nigam 4) Jalesar road, Kotlachungi 5) Naglabari 6) Hanuman ganjmarg 7) Aasfabad 8) Thana Rasulpur 9) Thana Ramgarh	Regular acitivity	Regular activity	No	Regular activity	Number	Yes	List of construction projects on Dustapp. Annex-CD-2	Not required	Not required	Not required	Not required
C&D1.3	Restriction on storage of construction materials along the road.	15 challans have been issued to defaulters.	Regular acitivity	Regular activity	No	Regular activity	Number	Yes	Details of action taken against defaulter agencies. Annex-CD-1	Not required	Not required	Not required	Not required
C&D1.4	Covering of construction site.	Challan of Rs.3932000 has been imposed against defalter.	Regular acitivity	Mar-21	Yes	Regular activity	Number	No	Nil	Not required	Not required	Not required	Not required
C&D1.5	To create separate space/zone to handle solid waste, C&D waste and other waste in the city	02 C&D waste sites have been established in Santnagar ,Firozabad and Kakrau,Firozabad.	2	Mar-20	No	Completed	Number	yes	As given in present Status.	Not required	Not required	Not required	Not required
C&D1.8	Enforcement of Construction and Demolition Waste Rules	A penalty of Rs.37000 has been recovered from Violators of C&D waste mangement rules 2016.02 C&D waste sites have been established in Santnagar ,Firozabad and Kakrau,Firozabad.	Regular acitivity	Regular activity	No	Regular activity	Number	yes	As given in present Status.	Not required	Not required	Not required	Not required
C&D1.9	Control measures for fugitive emissions from material handling-conveying and screening operations	Only 01 project (Pradhan Mantri Awas Yojna) is under process rightnow, which is already being strictly instructed to control fugitive emission from handling-conveying and screening operations.	Regular acitivity	Regular activity	No	Regular activity	Number	Yes	Attachment Annex-CD-3	Not required	Not required	Not required	Not required
C&D1.12	Frame and implement policy for segregation of construction and demolition waste and provide a network of decentralized C&D waste segregation and collection sites across the city.	Firozabad Nagar Nigam impenented policy for segregation of C & D Waste and decentralised C & D Waste segregation in 02 sites are established. 2 sites are Santnagar ,Firozabad and Kakrau,Firozabad.	2	Sept.2021	No	Completed	Number	yes	As given in present Status.	Not required	Not required	Not required	Not required

VEHICLES

Action point code	Action point	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
VE1	Improve and strengthen PUC programme												
VE1.1	Number of PUC centers in the city	There are 4 no of PUC centers established in the Firozabad city.	4	Mar-21	No	Completed	Number	Yes	List of 4 PUC centres . Annex-VE-1	Not Required	Not Required	Not Required	Not Required
VE1.2	Regular checking of Vehicular emission and issue of Pollution under Control Certificate (PUC)	Checking of Vehicular emission and A total of 1270 PUCs have been issued during the FY 20-21.	100% PUC certification	Regular activity	No	Regular activity	Number	Yes	As given in present status	Not Required	Not Required	Not Required	Not Required
VE1.4	linking of PUC centres with remote server and eliminate manual intervention in PUC testing.	Number of PUC centre linked with remote server :4	4	Dec-21	No	Completed	Number	Yes	Name of PUC centres. Annex-VE-1	Not Required	Not Required	Not Required	Not Required
VE3	Freight transport												
VE3.4	Check overloading: Use weigh-in-motion bridges / machines (WIM) and Weigh bridges at entry points to the city to check the payload of commercial vehicles. As per the CMVR, a penalty of 10 times the applicable rate for overloaded vehicles is applicable.	Truck laybys are established at the out roads of the city and at Toll gates of Tundla and Tehsil-Sirsaganj. Weigh-in-motion bridges are available to check the over loading of vehicles at toll gates of Tundla and Tehsil-Sirsaganj.	2	Dec-20	No	Completed.	Number	Yes	As given in present status	Not required	Not Required	Not Required	Not Required
VE4	Clean fuel and fuel Quality												
VE4.1	Check on fuel adulteration and random monitoring of fuel quality data	Number of inspections for assessing fuel quality per month 1. Weekly review meetings of the Supply Department are held with the sales managers of various oil companies. 2. Regular inspection and sampling of diesel / petrol outlets is being carried out 3. The oil company has been requested to get the inspection verified at the level of the District Supply Officer. 4. Filter paper is available at all retail outlets in the district for conducting filter paper test. 5. Dispensing units with potted pulsers units are being installed at newly established retail outlets by all the oil companies Number of Sampling for adulteration & BSIV to VI IOCL Retail outlet = 41 (FY 2020-21) BPCL retail outlet = 09 (FY 2019-20) HPCL retail outlet = 407	100% control of Fuel Adulteration.	Dec-20	No	Regular activity	Number	Yes	As given in present status	Not required	Not required	Not required	Not required
VE4.2	Alternative clean fuel policy for vehicle	Total clean Fuelling Stations: 03 CNG Facility are in urban area.	Adequate Supply of Clean fuel	Dec-20	No,Regular activity	Regular activity	Number	Yes	List of CNG stations. Annex-VE-2	Not required	Not required	Not required	Not required
VE 4.4	Use of Bioethanol in the city/urban transport system/waste to energy.	10% quantity is mixed in Petrol Blended in dipot it self	10% ethanol blended petrol	Regular activity	No,Regular activity	Supply of 10% ethanol blended petrol	Number	No	Nil	Not required	Not required	Not required	Not required
VE5	Parking Management												

Action point code	Action point	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
VE5.1	Prevent parking of vehicles in the non-designated areas	No. of vehicles found:1442 No. of vehicles penalized:1442 Amount (Rs) received as penalty:48500	Regular activity	Regular activity	No	Regular activity	Number	yes	As detailed in present status	Not required	Not required	Not required	Not required
VE5.2	Development of Multi-level parking	Under smart city plan , 2 multi-level parking are proposed . (325 two wheeler and 225 Four wheeler)	As given in present Status	Mar-24	Yes, Two Years after sanction of DPR	2	Number	yes	As detailed in present status	Nil	Nil	Nil	1225 Lacs
VE5.3	Penalise parking of vehicles in non designated areas	No. of vehicles found:1442 No. of vehicles penalized:1442 Amount (Rs) received as penalty:48500	Regular activity	As regular activity	No	Regular activity	Number	yes	As detailed in present status	Not required	Not required	Not required	Not required
VE6	Strengthening of Public Transportation												
VE6.7	Steps for promoting battery operated vehicles like Erickshaw/ECart	Only battery/CNG operated e-rickshaw are running on different routes of the city. Total 91 private & 1028 commercial battery vehicles are registered with transport department.	battery/CNG operated e-rickshaw	120 days(Dec-20)	No	Regular activity	Number	yes	As detailed in present status	Not required	Not required	Not required	Not required
VE7.	Traffic Congestion												
VE7.2	Synchronize traffic movements/Introduce intelligent traffic system for lane-driving	Under smart city action plan work is under process in which CCTV cameras, Signal light, stop-line, loudspeakers etc will be installed at important squares of the city. Synchronization has been done as per the increasing/decreasing order of the traffic at Subhash square and Jain Mandir square of Firozabad city Total 54 CCTV cameras, 07 signal light & 02 loudspeakers are active in the city. 34 CCTV cameras are proposed for installation.	Synchronization of traffic movement and Introduction of traffic control system.	Mar-23	yes	Ongoing activity	Number	No	Nil	Not required	Not required	Not required	DPR being prepared
		Following traffic congestion hotspot have been identified in Firozabad: 1) Suhagnagar tiraha 2) Subhashtiraha(Jain Mandir) 3) Infront of Nagar Nigam 4) Jalesar road, Kotlachungi 5) Naglabari 6) Hanuman ganjmarg 7) Aasfabad 8) Thana Rasulpur 9) Thana Ramgarh	Regular activity	17-22 August, 2020	No	Completed	Number	Yes	As given in present status	Not required	Not required	Not required	Not required
		Issued direction u/s 31A of Air Act to SP Traffic for preparation & implementation of Interim Traffic Decongestion Plan.	Issue of direction	Mar-21	yes	Issue of direction	Text	Yes	Copy of Direction. Annex-VE-3	Not required	Not required	Not required	Not required
VE7.3	Prepare plan for construction of diversion ways/ bypasses to avoid congestion due to nondestined vehicles.	1.Total bye pass length 20 Kms. Work completed. 2. Widening strengthening 4 lane work of Shikohabad - Bhogaon Road & Constructions Aroan bypass and Bharaul bypass total kilometer is approx 22 Kms.	As given in present Status	Mar-20 31 March, 2021	yes	Completed Ongoing Activity	Number	Yes	As given in the present status	1650 Crs (BOT bases) 22297.03 lacs	1650 Crs (BOT bases) 18332.0 lacs	1650 Crs (BOT bases) 18332.0 lacs	Nil 3965.03 Lacs
VE7.4	Prepare plan for widening of road and improvement of infrastructure for decongestion of road.	Widening and Strengthening of sadar Bazar road (1.6 Kms) has been completed .	1.6 km	Dec-20	No	Completed	Number	Yes	As given in the present status.	221 Lacs	221 Lacs	221 Lacs	Not required

Action point code	Action point	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
VE8	Launch Public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicle, lane discipline, etc.	01 Traffic awareness in Monthly program in the Transport Area of city to aware drivers to follow the traffic rule and also all used through the loud speaker for the awareness of using public transport and miniimise the use of personal vehicles.	Awareness programs	As regular activity	No	04/year	Number	No	Nil	Rs 17000 for year 2020	Rs 17000	Rs 17000	No
VE11	Phase out old vehicles and vehicle scrappage policy												
VE11.3	Enforcement of law against visibly polluting vehicles: remove them from road, impose penalty, and launch extensive awareness drive against polluting vehicles.	Transport department Number of vehicles checked: 1000 Number of vehicles penalized:11 Traffic police deptt. No. of vehicles found: 1442 No. of vehicles penalized:1442 Amount (Rs) received as penalty:48500	Regular activity	Dec-20	No	Regular activity	Number	No	As given in the present status	Not required	Not required	Not required	Not required
VE11.4	Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available.	Only BS VI vehichles registered since April 2020.	Regular activity	Dec-20	No	Regular activity	Number	No	Nil	Not required	Not required	Not required	Not required
VE12	NMT												
VE12.1	Introducing cycle tracks along with the roads	Despite of having population more than 6 lacs, Firozabad city covers the area of 35 sq kms only, hence bike zones/cycle zones are not feasible. Being the industrial city Firozabad is the habitat of big chunk of factory workers who generally use their own bicycles.	No	Dec-20	No	Completed	Number	No	Nil	Not required	Not required	Not required	Not required

INDUSTRIES

Action point code	Action point	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
IP1	Industrial air pollution control												
IP1.1	To intensify monitoring of industries to reduce of emission by the industries.	Red category industries are inspected quarterly basis.	Regular activity	Regular activity	No	Completed	Number	yes	List of Red category industries. <u>Annex-IP-1</u>	Not Required	Not Required	Not Required	Not Required
IP1.2	Action against non-complying industrial units	Details of action taken against non-complying brick kilns Show Cause Notice - 2 /Closure Order Issued - 9 Prosecution - 0	Regular activity	Regular activity	No	Regular activity	Number	yes	List of action taken . <u>Annex-IP-2</u>	Not Required	Not Required	Not Required	Not Required
IP1.3	Shifting of Polluting Industries	Shifting is not permitted in TTZ area, All industries are being converted on Clean fuel under Supreme court order.	No	Regular activity	No	Regular activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
IP1.4	Ban on Polluting Industries	02 Industries are closed down in violation of pollution norms	2	Regular activity	No	Completed	Number	yes	List of 2 industries which is banned. <u>Annex-IP-3</u>	Not Required	Not Required	Not Required	Not Required
IP1.5	Random auditing for Air pollution measures and Online reporting systems in the industries	02 random audits has been conducted and direction given to the industries. 1 S.R.PAPER MILL Sikhobad-Firozabad 2.Prahlad Rolling Mill Pvt Ltd.Firozabad Sikhobad	2	60 days(Oct-19 and thereafter regular activity	No	Completed	Number	No	As per given status	Not Required	Not Required	Not Required	Not Required
IP1.10	Ensuring installation/Up-gradation and operation of air pollution control devices in industries	All units are operated on Natural gas as fuel with proper APCS.	Regular activity	Regular activity	No	Completed	Number	No	As per given status	Not Required	Not Required	Not Required	Not Required

IP1.11	Action/closure against defaulting/unauthorized industrial units.	Details of action taken against non-complying brick kilns Show Cause Notice - 2 /Closure Order Issued - 9 Prosecution - 0	Regular activity	Regular activity	No	Completed	Number	yes	List of action taken . Annex-IP-2	Not Required	Not Required	Not Required	Not Required
IP1.26	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries.	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel. Firozabad is TTZ area, No New industry is allowed to establish in Firozabad area.	No	Regular activity	No	Completed	Number	yes	As given in present status	Not Required	Not Required	Not Required	Not Required
IP3	OCEMS in Industries												
IP3.2	Implement Continuous Emission Monitoring System (CEMS) across all targeted and applicable polluting industry	All units are operated on Natural gas as clean fuel with proper APCS.No CEMS are installed.	Regular activity	Regular activity	No	Completed	Number	yes	As given in present status	Not Required	Not Required	Not Required	Not Required
IP3.3	Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	1 Mobile Van facility for continuous ambient air quality monitoring is proposed from 15th FC funds to be released under NCAP .	1	Mar-22	Yes	Ongoing	Number	No	Nil	Not Required	Not Required	Not Required	Rs. 93.2 Lac
IP3.4	Live camera feed and to take action against non-complying industrial units	Number of waste paper based units with web camera installation:03 nos.	3	Mar-20	No	Completed	Yes/No	Yes	List of 3 Industries where web camera is installed. Annex-IP-4	Not Required	Not Required	Not Required	Not Required
IP5	Control of air pollution from Brick kilns												

IP5.1	Adapting new technologies for Brick kilns	No. of brick kilns converted to Zig-zag technology - 7	190	Mar-22	Yes	Ongoing	Number	Yes	List of Brick Kilns where zig-zag technology adopted. Annex-IP-5	Not Required	Not Required	Not Required	Not Required
IP5.2	identification of brick kilns and their regular monitoring including use of designated fuel and closure of unauthorized units.	Total no. of brick kilns - 190 Defaulter - 92 Closure issued - 9 Showcause issued - 2 Notices issued - 81 Prosecution - 0 Selfclosed - 0 Converted to Zigzag - 7	Regular activity	Mar-22	yes	Completed	Number	yes	list of Brick Kilns. Annex-IP-6	Not Required	Not Required	Not Required	Not Required
IP5.3	Conversion of natural draft brick kilns to Force/ induced draft.	No. of brick kilns converted to Zig-zag technology - 7	190	Mar-22	Yes	Ongoing	Number	yes	List of Brick Kilns where zig-zag technology adopted. Annex-IP-5	Not Required	Not Required	Not Required	Not Required
IP11	Control of air pollution from generator sets												
IP 11.6	Monitoring of DG sets and action against violations. Fine should be imposed on defaulters.	Random inspection and monitoring is being carried out and action is taken against the defaulting units. Total 27 places having DG sets have been identified in the city and Notices are issued for compliance of the rules.	27 places	Mar-20	No	Completed	Number	yes	List of 27 places Annex-IP-7	Not Required	Not Required	Not Required	Not Required

WASTE AND BIOMASS- DUMPING AND BURNING

Action point code	Action point	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
BB1	Biomass Burning												
BB1.1	Regular check and control of burning of municipal solid wastes	A total of 150 inspection were conducted till March 2021	Regular Activity	Regular Activity	No, Regular Enforcement Activity	Completed & Regular Activity.	Number	Yes	As given in present status	Not Required	Not Required	Not Required	Not Required
BB1.2	Defaulters for open burning to be imposed fines	12 teams have been formed for action against open burning of biomass, crop residue, garbage, leaves, etc. Rs. 175000 fine imposed against no. of 95 defaulter and Rs. 170000/- have been recovered as penalty for open burning of biomass, crop residue, garbage, leaves, etc.	Regular Activity	Regular Activity	No, Regular Enforcement Activity	Completed & Regular Activity.	Number	Yes	As given in present status	Not Required	Not Required	Not Required	Not Required
BB1.3	Identify Garbage burning locations	Garbage burning complaints are received mostly from dump site at Village Chanaura. The work of biominning of Legacy waste is allotted to RCUES. Fund has been sanctioned, work will be started soon.	Regular Activity	Regular Activity	yes	Regular Activity.	Number	Yes	As given in present status	50 Lacs	Nil	Nil	Nil
BB1.4	Prohibition/complete ban on garbage burning.	Total 0.38 lakhs of penalty is imposed on 15 incidence of burning of agriculture waste and crop residue.	Regular Activity	Regular Activity	No	Completed. Complete ban imposed and monitored regularly	Number	Yes	As given in present status	Not Required	Not Required	Not Required	Not Required
BB1.5	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc.	12 teams have been formed for action against open burning of biomass, crop residue, garbage, leaves, etc. Rs. 175000 fine imposed against no. of 95 defaulter and Rs. 170000/- have been recovered as penalty for open burning of biomass, crop residue, garbage, leaves, etc.	Regular Activity	Regular Activity	No	Completed	Number	Yes	As given in present status	Not Required	Not Required	Not Required	Not Required
BB1.6	Construction of advanced waste management Site.	Yes, advanced waste management site of STPD constructed at Kutubpur Chanora, Firozabad.	1	Dec-20	No	Completed	Number	Yes	Description of solid waste disposal facility <u>Annex-WB-1</u>	Not Required	Not Required	Not Required	Not Required

BB1.7	Regular collection and control of municipal solid wastes.	10 teams are enforcing solid waste management rules 2016 and penalties are being imposed against burning of municipal solid wastes. Water tanker continuously spray water for controlling fire in municipal solid waste at dumpsite Kutukpur Chanora as well as other places of city.	Regular Activity	Regular Activity	No	Completed	Number	Yes	As given in present status	Not Required	Not Required	Not Required	Not Required
BB1.8	Providing Organic Waste Compost machines , decentralization of processing of Waste, dry waste collection centers.	01 waste to compost plant has been installed for organic waste composting.02 windrows have been constructed and made active for organic waste composting &02 dry waste collection centers have been constructed and made active.	3	Mar-21	No	Completed	Number	Yes	Attachment. Annex-WB-1	208.5 Lacs	208.5 Lacs	208.5 Lacs	Not Required
BB1.9	Awareness for controlling of burning of agricultural waste and crop residues.	steps taken: 174 Places wall painting and 11 Places Hoardings and Rs. 70000/- budget is allocated this year.	Regular Activity	Regular Activity	No	Completed	Number	Yes	Action Plan (Year 2021-22) for IEC activities crop residue management. Annex-WB-2	Rs. 70000	Rs. 70000	Rs. 70000	Not Required
BB1.10	No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	25 Notices have issued to owners of open plots so far as unauthorized construction. No open plot is available with Firozabad-Shikohabad development authority.	Regular Activity	Regular Activity	No	Completed & Regular Activity.	Number	Yes	As given in present status	Not Required	Not Required	Not Required	Not Required
BB 1.12	Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Door to Door collection of segregated waste is being practiced in all 70 wards in municipal limit and waste is being disposed directly in plant without dumping it on land.	100% Household	Regular Activity	No	Regular Activity	Number	Yes	As given in present status	150 Lacs	150 Lacs	150 Lacs	150 Lacs
BB2	Ensure segregation of waste at source	waste segregation at source is being practised in 70 wards of municipal limits.	100% Segregation	Regular Activity	No	Segregation of waste	Number	Yes	As given in present status	Not Required	Not Required	Not Required	Not Required
BB3	Proper collection of Horticulture waste and its disposal following composting-cumgardening approach	07 composting cum gardening sites have been developed.	7	Sept.2020	No	Completed	Number	YES	List of Parks for collection & disposal horticulture waste. Annex-WB-3	Not Required	Not Required	Not Required	Not Required
BB4	Recycling plants for dry waste.	02 recycling plants have been constructed and active.	2	Sept.2020	No	Completed	Number	Yes	List of recycling plants. Annex-WB-4	110 Lacs	110 Lacs	110 Lacs	Not Required

BB6	Check/stop on Stubble Burning	12 teams have been formed for action against open burning of biomass, crop residue, garbage, leaves, etc. Rs. 175000 fine imposed against no. of 95 defaulter and Rs. 170000/- have been recovered as penalty for open burning of biomass, crop residue, garbage, leaves, etc.	Zero stubble burning	Sep-20	No	Regular Activity	Number	Yes	Comprehensive Action Plan for Crop Residue Burning prepared by Agri Deptt. Annex-WB-5	Not Required	Not Required	Not Required	Not Required
BB10	Landfill fire												
BB10.1	Proper management of landfill sites to prevent spontaneous fire	In order to avoid landfill fires at dumpsite, The work of biominning of Legacy waste of 1.35 Ton is allotted to RCUES. Fund has been sanctioned, work will be started soon.	1	Mar-22	yes	Ongoing	Number	Yes	As given in present status	7.65 Cr	7.65 Cr	7.15 Cr	Not Required
BB10.2	Adopt roadmap for zero landfill policy to promote decentralized waste segregation, reuse and recycling	5 MTPD Waste to compost plant is currently in operation at gram kutukpur Chanaura and 02 MRF plants are under completion stage. Plastic banks are established in the city to collect plastics. There is a plan to use plastic waste in road construction by Nagar Nigam Firozabad .	1	Mar-20	yes	Completed	Number	Yes	As given in present status	Not Required	Not Required	Not Required	Not Required
BB11	Fire crackers—regulate to control their usage	Fire crackers are being regulated as per NGT directions. Only Green fireworks are being permitted based on Air Quality under Moderate category. All City Magistrate/SDMs/COs are being directed for strict compliance by dist. administration.	Regular Activity	Regular Activity	No	Completed	Number	Yes	As given in present status	Not Required	Not Required	Not Required	Not Required
DF1	Domestic Fuel												
DF1.1	Increasing the LPG connections in low income strata.	Number of LPG connections in the city to low income strata (EWS) : Total 388465 families are benefited and 165393 connections under ujjwla yojan and 525830 general connection are distributed. Presently the Ujjwala scheme has stopped.	691223	Dec-20	No	Completed	Number	Yes	As given in present status	Not Required	Not Required	Not Required	Not Required
DF1.6	Ensure easy availability of affordable cleaner cooking fuels (LPG in urban areas & biogas in rural areas)	Based on population:total Gas Connections are 145601 and total 49617 target is achieved under ujjwala yojna.	195218	Dec-20	No	Completed	Number	Yes	As given in present status	Not Required	Not Required	Not Required	Not Required
DF1.8	Implementation of Pradhan Mantri Ujjwala Yojana (PMUY)	Total 388465 families are benefited and 165393 connections under ujjwla yojan and 525830 general connection are distributed.	165393	Dec-20	No	Completed	Number	Yes	As given in present status	Not Required	Not Required	Not Required	Not Required

DF1.9	Shift to LPG from solid fuel & kerosene for domestic applications	Number of domestic users switched to LPG in the year Total 388465 families are benefited and 165393 connections under ujjwla yojan and 525830 gneral connection are distributed.	691223	Dec-20	No	Completed	Number	Yes	As given in present status	Not Required	Not Required	Not Required	Not Required
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AIR QUALITY DATA

Action Code	Action Point	Field type	Attachment	Jan-20	Feb-20	Mar-20	Apr-20	May-20	Jun-20	Jul-20	Aug-20	Sep-20	Oct-20	Nov-20	Dec-20	Jan-21	Feb-21	Attachment Contents
AQ1.1	Monthly averages for PM2.5 (In µg/m3)	Number (14)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
AQ1.2	Monthly averages for PM10 (In µg/m3)	Number (14)	-	272.33	236.67	134.00	-	119.67	111.00	75.00	66.33	135.00	243.67	277.33	281.33	266.00	259.33	-
AQ1.3	Monthly averages for SO2 (In µg/m3)	Number (14)	-	9.67	9.00	6.67	-	5.67	6.33	5.33	5.67	6.33	7.67	9.67	9.67	10.33	9.66	-
AQ1.4	Monthly averages for NO2 (In µg/m3)	Number (14)	-	34.67	34.00	25.67	-	28.00	24.00	21.67	22.33	25.00	31.00	34.33	30.33	36.33	34.66	-
AQ1.5	Annual averages for PM2.5 (In µg/m3)	Number (1)	-	-													-	
AQ1.6	Annual averages for PM10 (In µg/m3)	Number (1)	-	177.48													-	
AQ1.7	Annual averages for SO2 (In µg/m3)	Number (1)	-	7.42													-	
AQ1.8	Annual averages for NO2 (In µg/m3)	Number (1)	-	28.27													-	
AQ1.9	Monthly Meteorological Data		-	-													-	

MICROLEVEL PLANNING OF CITY ACTION PLAN- FIROZABAD

DEPARTMENT NAME: UTTAR PRADESH POLLUTION CONTROL BOARD

Air quality monitoring network

Action point	Time Target	Implementation agencies
Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations)	15 days and thereafter as regular activity	UPPCB

Micro level planning

Project name	Details of work	Target reduction	Total Cost (In Lacs)	Project timeline	Source of funding	Funds released	Additional fund requirement	Officer responsible					
								Project implementation	Project review				
Installation of CAAQMS in FIROZABAD city	<p>03 CAAQMS are required in Firozabad City as per CPCB norms. Purchas order for 01 CAAQMS has issued by the Board. Details of 01 CAAQMS to be installed in Firozabad is given below:</p> <table border="1"> <thead> <tr> <th>City</th> <th>No. of CAAQMS</th> </tr> </thead> <tbody> <tr> <td>Firozabad</td> <td>01</td> </tr> </tbody> </table> <p>Locations details: 1. Centre for Development of Glass Industry 01 CAAQMS to be installed by CPCB in compliance to the Hon,ble NGT order dated 21.08.2020 in O.A. No 681/201801. Remaining 01 CAAQMS will be proposed from the funds received from NCAP/XV-FC.</p>	City	No. of CAAQMS	Firozabad	01	Low	<p>For 01 CAAQMS Rs. 130 lacs (with 05 yrs O&M)</p> <p>For other 02 Subjected to the funds received from CPCB.</p>	<p>March 2021</p> <p>Timeline to be provided by CPCB</p>	<p>50:50 cost sharing basis (UPPCB & CPCB)</p> <p>CPCB</p>	<p>Rs. 130.0 lacs</p> <p>No</p>	<p>No</p> <p>Rs. 130.0 Lacs (For 1 CAAQMS with 5 year O & M)</p>	<p>Chief Environment Officer (Laboratory) UPPCB</p>	<p>Member Secretary, UPPCB</p>
City	No. of CAAQMS												
Firozabad	01												

Timelines for the project – Installation of CAAQMS in FIROZABAD

Activity	Sub-activity	Timeline							Remarks
		Sep 20	Oct 20	Nov 20	Dec 20	Jan 21	Feb 21	March 21	
Prebidding stage	Preparation of tender document								The project is being retendered
Bidding stage	Calling of bids& its approval								completed
	Release of work order								completed
Project execution	Procurement of CAAQMS								completed
	Selection of location								completed
	Installation of CAAQMS								Under process
	Connecting CAAQMS to the online CPCB server for real time monitoring								Under process
	Calibration of CAAQMSs							Regular Activity	

Mechanism for Monitoring, Review and reporting

Key performance indicators	Performance assessment		Reasons for delay in completion	Steps taken to minimize the delay
	Parameter	Details		
Timely completion of activities	Procurement			
	Installation			
Operation of the CAAQMS	Total parameters analysed			
	No. of non-operation days			
	Calibration of CAAQMSs			
Data availability and usage	Setting public alerts when pollution is high			
	Data availability on public domain through SAMEER App			
	Trend analysis of level of pollutants over a period of time			

MICROLEVEL PLANNING OF CITY ACTION PLAN- FIROZABAD

DEPARTMENT NAME: UTTAR PRADESH POLLUTION CONTROL BOARD

Knowledge and database augmentation – Source apportionment studies (Monthly)

Action point	Time Target	Implementation agencies
Comprehensive Source Apportionment, Emission Inventory & Carrying Capacity Assessment	approx. 3 years(after receiving of funds from CPCB/MoEF&CC)	UPPCB

Micro level planning

Project name	Details of work	Target reduction	Total Cost (In Lacs)	Project timeline	Source of funding	Funds released	Additional fund requirement	Officer responsible	
								Project implementation	Project review
Comprehensive Source Apportionment, Emission Inventory & Carrying Capacity Assessment study for Firozabad	Work will be started after receiving the funds from CPCB/MoEF&CC.	-	Rs 150 lacs	03 Years after receiving of funds	CPCB/MoEF&CC	Nil	Rs. 150 lacs	Chief Environment Officer (Laboratory) UPPCB	Member Secretary, UPPCB
Rapid study of Source Apportionment & Carrying Capacity for Firozabad	Rapid study of Source Apportionment & Carrying Capacity for FIROZABAD is undergoing by IIT-Kanpur	-	Rs. 6.19 lacs	June 2021	UPPCB	Rs.6.19 lacs	No		

Timelines for the *Comprehensive SA/EI* study for FIROZABAD (Expected timeline depending on the work order issued by CPCB, Delhi)

Activity	Sub-activity	Timeline (Actual timeline to be provided by CPCB, Delhi)						Remarks
		Sept 21	Oct 21- Sep 22	Sept 22- Dec 22	Jan 23 – Jul 23	Aug -Oct 23	Nov 23- Dec 23	
			25%	25%	25%	25%		
Proposal stage	Release of work order							
Project execution	Data collection for emission inventory							
	Preparation of emission inventory							
	Procurement & establishment of monitoring stations							
	Sampling & Analysis							
	Dispersion & Receptor modelling							
	Data interpretation & compilation , Draft Report							
	Final report preparation & submission							
	Presentation & discussion on the submitted report							

Timelines for the *Comprehensive CC* study for FIROZABAD (Expected timeline depending on the receiving of funds)

Activity	Sub-activity	Timeline (Actual timeline to be provided by CPCB, Delhi)					Remarks
		Sept 21	Oct 21- Jan-22	Feb22- Apr 22	May22- Jul 22	Aug22 - Oct22	
			25%	25%	25%	25%	
Proposal stage	Release of work order						
Project execution	Data collection and compilation of monitored data for the 10 years						
	Preparation of emission inventory						
	Application of dispersion model						
	Literature review and protocol for CC						
	Data interpretation & compilation						
	Final report preparation & submission						
	Presentation & discussion on the submitted report						

Timelines for the Rapid study of Source Apportionment & Carrying Capacity (undergoing)

Activity	Sub-activity	Timeline					Remarks
		April 20	June 20 -Dec 20	Jan 21- Feb21	March 21	May- July 21	
		25%		25%	25%	25%	
Proposal stage	Release of work order						
Project execution	Data collection and compilation of monitored data for the 10 years						
	Preparation of emission inventory						
	Application of dispersion model						
	Literaturereview and protocol for CC						
	Data interpretation & compilation						
	Final report preparation & submission						
	Presentation & discussion on the submitted report						

Mechanism for Monitoring, Review and reporting (Monthly)

Key performance indicators	Performance assessment		Reason for delay in completion	Steps taken to minimize the delay
	Parameter	Details		
Timely completion of activities	Total operational activities			
	Activities completed within timeline			
	Total time slippage w.r.t. original timeline			
Refinement of action plan based on recommendations of SA study	Addition & prioritization of action points as per the recommendations			
	Identification of hotspots & high impact sources on air pollution of the city			
	Micro planning & implementation for control of pollution due to high impact sources and of hotspots			
Monitoring	Impact on hotspots& high impact pollution sources due to focussed actions			



Uttar Pradesh Pollution Control Board

Training Calendar 2021-2022

A. Training and Capacity building of UPPCB officials

S. No.	Training Topics	Mode of Training	Training Agency	Duration/Timeline for Development of Training modules	Duration	Tentative Schedule	Tentative Number of Participants	Remarks
1	Functioning of Air Pollution Control System (APCS) installed in Industries	Online	UPPCB	Dec-21	3 Days	Jan-March 2022	10/ NAC	Timeline is subjected to availability of funds under XV FC
2	Training for Preparation and Up-gradation of Emission Inventories on GIS Platform along with Source Apportionment Studies and its use for up-gradation of City Clean Air Action Plans	Online	UPPCB	Jan-22	5 Days	Jan-March 2022	5/NAC	Timeline is subjected to availability of funds under XV FC

3	Training on Air Quality Monitoring which includes Ambient AQM, Monitoring of Pollution Sources and Hotspots for intervention impact assessment along with data interpretation and proposed actions	Online	UPPCB	Sep-21	2 days	Jan-March 2022	10/NAC	Timeline is subjected to availability of funds under XV FC
4	Training on Assessment of Pollution Load of sources including stack monitoring, assessment of suspended dust by roads etc. along with data interpretation	Online	UPPCB	Sep-21	3 Days	Dec 2021-Feb 2022	10/NAC	Timeline is subjected to availability of funds under XV FC
5	Training on Virtual monitoring of pollution sources through online portal from Control Rooms	Online	UPPCB	Jun-21	2 days	July- Dec 2021	10/NAC	Timeline is subjected to availability of funds under XV FC
6	Training on the Use of Laboratory Information Management System (LIMS)	Online	UPPCB	Jun-21	3 Days	July- Dec 2021	10/NAC	Timeline is subjected to availability of funds

								under XV FC
7	Training on Noise Monitoring, preparation of Noise Maps and data interpretation	Online	UPPCB	Jun-21	2 Days	July- Dec 2021	2/NAC	Timeline is subjected to availability of funds under XV FC
8	GIS Training for Air Pollution Source Identification and their Monitoring	Offline	Residential Training Conducted by Remote Sensing Application Centre, Lucknow	-	1 week	11 May- 18 May	2 UPPCB HQ & 1 from each NAC Total 9	
9	Advance Instrumental Analytical Techniques and Preventive Maintenance	Offline	National Institute of Occupational Health, Nirmal Bhavan, Poojanahalli Road, Off NH-7, Devanahalli Taluk, Kannamangala Post, Bangalore-562 110	-	1 week	7 June- 14 June	2 UPPCB HQ & 1 from each NAC Total 9	
10	Advance Instrumental Analytical Techniques (AAS, ICP-OES, XRF, GC-MS, ATDGC, HPLC, IC, EC/OC, TOC etc.)	Offline	Analytical Instrumentation Division, National Environmental Engineering Research Institute, Nehru Marg, Nagpur-440 020	-	1 week	15 June- 21 June	2 from UPPCB HQ	

11	Training on Preparation of Standard Operating Procedures for Analytical Techniques	Offline	IITR, Lucknow	–	1 week	12 July- 18 July	2 UPPCB HQ & 1 from each NAC Total 9	Timeline is subjected to availability of funds under XV FC
12	Training on Measurement Uncertainty	Offline	4-days Training conducted by BIS/ CIPET	–	4- days	16 Aug-19 Aug	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
13	Laboratory Quality Management & Internal Audit as per ISO: IEC 17025:2017	Offline	4-days Training conducted by BIS/ CIPET	–	4- days	13 Sept-16 Sept	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
14	Real Time Monitoring of Continuous Ambient Air Quality Monitoring (CAAQM), Merits, Demerits, Standard Operation & Maintenance Procedures, Data Validation, Interpretation & Presentation. Calibration &	Offline	Private Vendor	–	3 days	20 April- 22 April	2 from UPPCB HQ	

	Quality Assurance, Uncertainty Aspects and Related Formats/ Check Lists							
15	Air Pollution Control Devices & OCEMS for various sectors	Offline	Environment Management Division, Engineering Staff College of India, GachiBowli, Hyderabad – 500 032	–	1 week	4 october-10 October	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
16	Environmental Data Interpretation, Compilation, Analysis, Presentation and Reporting – Hands-on- Training and Case Study	Offline	Indian Statistical Institute, 7, S.J.S. Sansanwal Marg, New Delhi -110 016	–	1 week	18 Dec-24 Dec	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
17	Environmental Legislations, Interpretation, Enforcement, Legal and Statutory	Offline	National Law School of India University, Post Bag No. 7201, Nagarbhavi, Bangalore – 560 072 (Karnataka)	–	1 week	3 Jan,22 - 9 Jan,22	2 from UPPCB HQ	Will be subjected to COVID-19 Pandemic Conditions

	Requirements – Case Studies							
B. Training and Capacity building of Urban Local Bodies and Other Stakeholders								
S.No.	Training Topics	Mode of Training	Training Agency	Duration/Timeline for Development of Training modules	Duration	Tentative Schedule	Tentative Number of Participants	
1	For Air Pollution Control System (APCS) Operators & Supervisors in Industries for effective functioning of APCS	online	UPPCB	Dec-21	1 Week	Jan-March 2022	50/ NAC	Timeline is subjected to availability of funds under XV FC
2	For Boilers Operators with the objective of ensuring Efficient & Pollution free operation of Boilers installed in the industries	online	UPPCB	Dec-21	1 Week	Jan-March 2022	50/ NAC	Timeline is subjected to availability of funds under XV FC
3	For employees of ULBs regarding Control of Air Pollution	online	UPPCB	Sep-21	5 Days	Oct 2021- March 2022	All concerned employees of ULBs	Timeline is subjected to availability of funds under XV FC

4	For Site Incharge and Supervisors of Construction & Infrastructure Development Projects for control of Dust Pollution and use of Dust App	online	UPPCB	Sep-21	3 Days	Oct 2021- March 2022	All operative construction projects	Timeline is subjected to availability of funds under XV FC
5	For Making the RWAs & Citizens to adopt environmentally friendly practices and motivate them to lead reduced pollution load lifestyles and recognising them as Paryavaran Prahari along with development of a Mobile App	online	UPPCB	Sep-21	1 week	Oct 2021- March 2022	For Mass Awareness	Timeline is subjected to availability of funds under XV FC
C. Training and Capacity building of Local Technical Institutes with the help of IoR identified under NKN								
S.No.	Training Topics	Mode of Training	Training Agency	Duration/Timeline for Development of Training modules	Duration	Tentative Schedule	Tentative Number of Participants	

1	Preparation and Up gradation of Emission Inventories on GIS Platform along with Source Apportionment Studies and its use for upgradation of City Clean Air Action Plans	online	UPPCB	Dec-21	5 Days	Jan-March 2022	05/ Local Institutes	Timeline is subjected to availability of funds under XV FC
2	Air Quality Monitoring which includes Ambient AQM, Monitoring of Pollution Sources and Hotspots for intervention impact assessment along with data interpretation and proposed actions	online	UPPCB	Dec-21	3 days	Jan-March 2022	05/ Local Institutes	Timeline is subjected to availability of funds under XV FC
3	Assessment of Pollution Load of sources including stack monitoring, assessment of suspended dust by roads etc.	online	UPPCB	Dec-21	4 Days	Jan-March 2022	50/ Local Institutes	Timeline is subjected to availability of funds under XV FC

Action Taken Report of Firozabad City upto Feb-2021

a) Enforcement

S. No.	Air pollution sources	No. of teams deputed for inspection	No. of total inspections	No. of defaulters	Action taken					
					Notices	Cases referred for fine under NGT Act.	Fine imposed	Fine collected (in Rs.)	Show cause notice	No. of Closures done
1.	Industrial activity	1	124	62	68	0	4145000	3965000	0	0
2.	Open burning <ul style="list-style-type: none"> • Municipal • Biomass 	12	521	95	31	5	175000	170000	0	0
3.	Dust from Building Construction projects/ Highways/ Building materials	17	71	3	21	0	3932000	0	0	0
4.	Dust from Construction & Demolition Activities	2	206	88	0	88	304000	340000	0	0
5.	Air Pollution from Brick Kilns	1	245	1330	245	0	0	0	0	0
6.	Visible Polluting Vehicle	0	0	50	48	0	2500	0	0	0
7.	Old Polluting Vehicle	2	12	12	0	0	3000	3000	0	0
Total		35	1179	1640	413	93	8561500	4478000	0	0

Letter No.:N.G.T.-652/81-7-2020-09(Writ)/2016 T.C.

From,

Sudhir Garg,
Principal Secretary,
Government of Uttar Pradesh.

To,

Member Secretary,
National Disaster Management Authority,
NDMA Bhawan, A-1, Safdarjung Enclave,
New Delhi - 110029.

**Environment, Forest &
Climate Change Section-7,**

Lucknow : Dated: 22-December, 2020

Sub:- Compliance of order of Hon'ble National Green Tribunal dated 20.11.2019 passed in O.A. No. 681/2018 in the matter of News item published in "The Times of India" Authored by Shri Vishwa Mohan titled "NCAP with multiple timelines to clean air in 102 cities to be released around August 15" reg.

Dear Sir,

Please refer to the captioned order of Hon'ble NGT dated 20.11.2019 vide which it was directed that the emergency arising out of severe air pollution levels may be treated as a disaster and an Emergency Response System may be developed accordingly. The relevant operative portion of the order dated 20.11.2019 is reproduced below-

".....27. With regard to finalization of Emergency Response System (ERS), we are of view that the State Disaster Management Authorities in coordination with the SPCBs/PCCs and State Units of Meteorological Departments may include emergency as a part of disaster management and develop ERS accordingly which may be placed in public domain."

In order to ensure compliance of this order, Uttar Pradesh Pollution Control Board had issued a direction under section 31A of the Air (Prevention and Control of Pollution) Act, 1981 dated 18.02.2020 to Uttar Pradesh Disaster Management Authority (UPSDMA) for development of Emergency Response System. The matter was also reviewed by Chief Secretary, Government of Uttar Pradesh on 02.12.2020 in which UPSMA submitted that the guidelines for treating the emergency arising out of severe air pollution levels as disaster and development of ERS have not been issued by the apex body namely National Disaster Management Authority (NDMA). It was decided in the said meeting dated 02.12.2020 that a request letter for issuance of the required guidelines may be sent to NDMA, Central Pollution Control Board and Ministry of Environment Forest & Climate Change, Government of India.

Therefore, it is requested that the Guidelines for treating the emergency arising out of severe air pollution levels as disaster and development of ERS accordingly may kindly be issued at the earliest so that the necessary steps may be taken up by the State for compliance of orders of Hon'ble NGT.

Yours Sincerely,

(Sudhir Garg)
Principal Secretary.

CEO (Lab)
FPI/1000
22-12-2020
(आशीष तिवारी)
गदरस्य सचिव

SA(S)
25/12/20
CEO

Letter No.:N.G.T.-652/81-7-2020-09(Writ)/2016 T.C., Dated.

Copy: For taking up necessary action for issuance of guidelines to-

1. Secretary, Environment, Forest & Climate Change, Government of India, Indira Paryavaran Bhawan, Jorgabh Road, New Delhi – 110003.
2. Chairman, Central Pollution Control Board Parivesh Bhawan, East Arjun Nagar, Delhi – 10032.
3. Member Secretary, UP State Disaster Management Authority, Picup Bhawan, B-2 Ground floor, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh 226010.
4. Member Secretary, UP Pollution Control Board, Lucknow.


(Sudhir Garg)
Principal Secretary.



Uttar Pradesh Pollution Control Board

Public Awareness & Engagement Calendar FY - 2021-22

S. No.	Date	Theme/Issue	Organizing Department/Agency	Target Group	Source of Funding
1	April-June 2021	Clean Environment Hackathon, 2021 (Online Hackathon for moonshot awareness campaign tool to help people to assess environmental impact of their lifestyle, thereby coaxing them to reduce their environmental footprints.)	UPPCB	Students & Professionals	UPPCB/CSR Funds
2	April 2021- March 2022	Paryavaran Prahari Programme for orientation of people on various environmental issues by involving them in IEC activities	UPPCB	All Citizens	UPPCB Funds
3	22 nd April, 2021	World Earth Day – Restore Our Earth	Madhyamik Shiksha/Basic Education & Industries	Class 1 – 12/ Industries	Departmental Funds & CSR Funds
4	5 th June	World Environment Day – Ecosystem Restoration	Environment, Forest & Climate Change Department U.P.	Schools/Colleges/ RWAs /Industries	Government Funds & CSR funds

S. No.	Date	Theme/Issue	Organizing Department/Agency	Target Group	Source of Funding
5	1 st July – 7 th July, 2021	Van Mahotsav (Plantation Drives)	All Departments/Agencies/Industries and Individuals	Schools/Colleges/RWAs/Industries/Government Departments	Government Funds & CSR funds
6	16 th September, 2021	World Ozone Day - Ozone: All there is between you and UV	Environment, Forest & Climate Change Department U.P.	Schools/Colleges/RWAs/Industries	
7	20 th September – 23 rd September, 2021	PUC Awareness Drive	Transport Department UP	All Stakeholders	Departmental Funding
8	24 th September, 2021 – 30 th September, 2021	Graded Response Action Plan Awareness Workshop	UPPCB & District Environment Committee	All Stakeholders	UPPCB Funds
9	1 st October, 2021	C&D Waste Management Awareness Workshop	Urban Development Department	CREDAI/Builders/Contractors	Departmental Funding
10	2 nd October, 2021	Solid Waste Management – Engaging Ragpickers and Society	Urban Development Department	RWAs/Rag pickers/Waste Warriors	Departmental Funding
11	October, 2021 – Every Saturday	Plogging: Plog-a-thon	UPPCB	RWAs/Industries/Institutes/Schools	

S. No.	Date	Theme/Issue	Organizing Department/Agency	Target Group	Source of Funding
12	25 th October, - 29 th October, 2021	Fire Crackers Awareness Campaign	Higher/Madhyamik/Basic Education Department & District Environment Committee	Schools/Colleges/ RWAs	Departmental Funding
13	11 th January – 17 th January, 2022	Road Safety Awareness – Traffic Management & Air Pollution	Transport Department & Traffic Police	All Stakeholders	Departmental Funding
12	24 th January, 2022	Circular Electronics Day – Electronic Waste Awareness Workshop	UPPCB	All Stakeholders	UPPCB & CSR Funds
13	2 nd February, 2021	World Wetland's Day Awareness Programme	Environment, Forest & Climate Change Department U.P.	All Stakeholders	Departmental & CSR funding

Note: Complete Programme details to be made available on www.uppcb.com a month in advance

नगर निगम फिरोजाबाद वर्ष 2020-21 हेतु लक्षित गड्डामुक्त

क्र०सं०	स्थान	कि०मी०	घनराशि (लाख में)	
01.	सुहाग नगर मुख्य मार्ग			
02.	सुहाग नगर में पोस्ट ऑफिस के सामने	1 कि०मी०	7.00	✓
03.	कोटला मौ० में तिकोनिया से अग्रवाल धर्मशाला तक राडक सुधार	1 कि०मी०	7.00	-०
04.	कोटला पुलिस चौकी से सुभाष तिराहे तक	0.800 कि०मी०	44.00	✓-०
✓ 05.	सुभाष तिराहे से सी०एल० जैन इण्टर कॉलेज तक	2 कि०मी०	10.00	-०
06.	नीबू वाला बाग से चन्द्रवार गेट तक	3 कि०मी०	8.00	-०
07.	वार्डों की गलियों में पैच मरम्मत कार्य	2.00 कि०मी०	8.00	- $\frac{1}{2}$
08.	नालबन्द चौराहे रसूलपुर तक (सड़क)	10.00 कि०मी०	10.00	- $\frac{1}{2}$
✓ 09	रामगढ रोड	1.20 कि०मी०	7.50	- $\frac{1}{2}$
10	आकाशवाणी रोड	0.50 कि०मी०	3.50	
✓ 11	शीतल खाँ रोड	1 कि०मी०	7.00	
12	दुली चौराहे से नालबन्द तक	0.50 कि०मी०	4.00	1
13	क्लब चौराहे से बम्बा बाईपास ककरऊ कोठी तक	1.05 कि०मी०	6.00	
14	नगला ब्लाक से झील की पुलिया तक	2.20 कि०मी०	12.00	
15	कोटला चुंगी से बम्बा तक	1.70 कि०मी०	10.00	
✓ 16	गंज तिराहे से कोटला चुंगी तक	1 कि०मी०	7.00	
	कुल योग	0.90 कि०मी०	6.50	
		29.85	157.50	

Weekly Action Taken Report in GRAP to control Air Pollution in NACs

Name of NAC:- FIROZABAD

a) Water Sprinkling

Department/ Local bodies	No. of tankers deputed	Stretch of roads where water sprinkling has been carried out (In KM)	Names of Roads covered
Nagar Nigam, Firozabad	6	374	<ol style="list-style-type: none"> 1. कोटला चौराहा से नगला पान सहाय तक । 2. जैन मन्दिर से गांधी पार्क चौराहा तक दोनों साइड सड़क की धुलाई एवं पौधों पर । 3. गांधी पार्क चौराहा से स्टेशन रोड स्टेशन तक दोनों साइड सड़क की धुलाई एवं पौधों पर । 4. गांधी पार्क चौराहा से स्टेशन रोड स्टेशन तक दोनों साइड सड़क की धुलाई । 5. जैन मन्दिर से नगला बरी चौराहा तक सर्विस रोड दोनों साइड सड़क की धुलाई । 6. सुभाष तिराहा से मीरा ग्लास चौराहा तक रोड दोनों साइड सड़क की धुलाई । 7. शहर में गली चौराहा पर लगी हुई प्रतिमा की भी धुलाई कराई गई ।

Monitoring of total Road Dust and Dust particles up to 75 micron (aerodynamic particle) on selected main roads of Firozabad City



**Uttar Pradesh Pollution Control Board
Firozabad**

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Monitoring of Road Dust (up to 75 Micron) on Selected main Roads of Firozabad City

Introduction

Road Dust has been acknowledged as an important source of urban Air Pollution. A source apportionment study (SAS) conducted by IIT Kanpur for Firozabad City in year 2014 reveals that attribution of road dust in air pollution of Firozabad city, in PM_{10} is about 87% and in $PM_{2.5}$ 77%. Re-suspended particles from paved roads can considerably enhance atmospheric particulate matter (PM) levels. Particulate emission from paved roads is a complex mixture of various sizes of dust particles derived from different Sources.

The particles deposited on the road surface originate from direct emission from vehicles tail pipe, particles emitted by tyre and break wear process and particles that settle on the road from both nearby and distance sources. Dust deposits on the roads, re-suspended in the atmosphere by plying of vehicles or wind, increase air pollution. To quantifying deposition of total dust and dust particle up to 75 microns on the roads, Central Laboratory, U.P. Pollution Control Board has carried out monitoring of total dust load and dust particles up to 75 micron (Aerodynamic particles size) on certain selected roads of Firozabad city.

Scope of Monitoring

Dust particle less than 75 microns (Aerodynamic particles size) on the road surface has ability to re-suspended in the atmosphere owing to plying of vehicles or wind causing air pollution. The scope of monitoring is as follow-

- To quantify dust load per square meter on selected main roads of Firozabad city.
- To quantify dust particle up to 75 microns (Aerodynamic particles size) per square meter on selected main roads of Firozabad city.
- To quantify total dust load per kilometer on selected main roads of Firozabad City.

Monitoring Locations

Roads selected for dust monitoring are as follows.

1. Raja ka Tal, NH-2, Firozabad.
2. Dholpura, NH-2, Firozabad.
3. Nagla Bari, NH-2, Firozabad.
4. Thana Rasulpur, NH-2, Firozabad.
5. Collectrate Main Gate, Dabrai, NH-2, Firozabad.
6. Asfabad Thana Ramgarh, NH-2, Firozabad.
7. 6 Lane By Pass Kotla Road, Firozabad.
8. 6 Lane By Pass Jalesar Road, Firozabad.
9. S.N. Road, D.I.C., Firozabad.
10. Suhag Nagar Road, Firozabad.

Duration of Monitoring

13.oct.2020 to 14.oct.2020

Methodology

More than 200 grams of road dust samples collected within marked area across width(M^2) of the roads through sweeping of the roads, using a Cacuum Cleaner fitted with a Brush on the suction end and Nylon Bag on the delivery end to collect the dust samples. Collected dust put in chain locked sachet. Sachet marked with permanent marker for identification of locations/address of road and area. Samples carried in the laboratory of further analysis. Total weight of the samples recorded. Entire samples dried in the oven at $105^{\circ}C$ for 12 Hours. Dried Samples reweighed and moisture contents of sample calculated.

200 grams of total dried sample screened properly using 200-mesh standard size using mechanical shaker. Particles up to 75 micron properly segregated and collected in a pan and weighed. Mass ($gram/m^2$ area of the road) of dust calculated.

- Observed values of total dust and dust particle up to 75 micron depicted in **Table-1** specifying the location/coordinates of roads selected for monitoring.
- Observed values of total dust load per kilometre of road depicted in **Table-2**.

- Annual Ambient Air Quality Data in the respect of R.S.P.M. (PM₁₀) of Firozabad City in **Table-3**.

Observations

On basis of the data given in Table 1, 2 and 3 following are the observations:

1. Mass of total dust observed in the range between 53.4 to 234 g/m². Maximum values observed at Station road and minimum at Dholpura NH-2, Firozabad. Maximum value of total dust at Station Road, D.I.C., Firozabad which may be due to transportation of light, midium vehicular activities and coaser particles/matters.
2. Mass dust contents upto 75 micron size observed in the range between 12.13 to 64.62 g/m². Maximum value observed at Raja ka Tal and minimum at Dholpura NH-2, Firozabad
3. Quantification of mass of total dust load in respect to area of road/kilometer distance (L X W) reveals that maximum total dust load 3661.8 kg/km at road of NH-2 Raja ka Tal area. Minimum total dust 854.44 kg/km at road of NH-2 Dholpura area Firozabad.
4. On the other hand total dust load upto 75 micron/km in kg. Maximum value found 1098.54 kg/km at NH-2 Raja ka Tal area while minimum value of total dust load upto 75 micron/km in kg found 194.08 kg/km found at NH-2 Dholpura area.
5. Annual Ambient Air Quality Data in respect of R.S.P.M. (PM₁₀) in the year 2018, 2019 & 2020 are observed more than three times beyond the 60 (µg/m³) annual standards of R.S.P.M. (PM₁₀)

Conclusion

As per observations data of road dust reflects that R.S.P.M. values of Ambient Air Quality Data is not achieving the standards yet

1. It is important to have measurement of road dust during monsoon season characterised by high relative humidity to find **out base line data** of road dust.
2. Rain being one of the most important removal mechanisms of air pollution (particles and gases).
3. Monitoring of road dust proposed to carry out in post monsoon period in month of October/November as humidity is low and inversion effect is maximum. Winter season is comparatively most suitable to know actual road dust load.

Recommendations

1. Roads should be regularly cleaned using mechanical sweeping machine and collected dust should be dumped at proper place, so, that it could not deposited again on the roads.
2. Main roads should be washed regularly using treated sewage from STPs which is available in plenty in Firozabad.
3. Whenever, road washing is not possible, dense sprinkling through treated sewage mixed with dust suppressant should be done regularly.
4. Continuous operation of fountains at main road crossings and parks.
5. Anti-smog guns should be installed at main hot spot areas.
6. Ensure pothole free roads in the city.
7. Road shoulders (unpaved part) should be covered with interlocking tiles or grass.
8. There should be proper Traffic regulation/Management to avoid congestion of the road. Free flow of traffic should be ensured.

Table-1**Monitored Values of total dust and dust up to 75 microns (Grams)/M²**

SI. No.	Location and Coordinates	Location Photographs	Total dust in (grams/m ²)	Dust upto 75 microns (grams/m ²)
1.	Raja ka Tal NH-2, Firozabad N- 27° 10' 45" E- 78° 21' 32"		215.4	64.62
2.	Dholpura NH-2, Firozabad N- 27° 9' 59" E- 78° 22' 36"		53.4	12.13
3.	Nagla Bari NH-2, Firozabad N- 27° 9' 16" E- 78° 24' 22"		74	19.98
4.	Thana Rasoolpur NH-2, Firozabad N- 27° 8' 23" E- 78° 24' 48"		90	22.14
5.	Collectrate Main Gate NH-2, Firozabad N- 27° 7' 30" E- 78° 27' 25"		138	22.3
6.	Asfabad Road , Thana Ramgarh, Firozabad N- 27° 9' 19" E- 78° 25' 10"		190.4	47.8

7.	6 Lane By Pass Kotla Road, Firozabad N- 27° 12' 0" E- 78° 24' 59"		136	29.9
8.	6 Lane By Pass Jalesar Road, Firozabad N- 27° 12' 21" E- 78° 23' 18"		123.5	35
9.	S.N. Road, D.I.C. Firozabad N- 27° 9' 9" E- 78° 23' 23"		234	57.5
10.	Suhag Nagar Road, Firozabad N- 27° 9' 18" E- 78° 22' 42"		136	37.4

Table-2**Monitored Values of total dust load of Road (in Kg per Kilometre of road)**

Sl. No.	Name of the Road	Average Width Road in Meters	Total Dust/KM in kg	Total Dust load upto 75 micron/KM in kg
1.	Raja ka Tal NH-2, Firozabad N- 27° 10' 45" E- 78° 21' 32"	17	3661.8	1098.54
2.	Dholpura NH-2, Firozabad N- 27° 9' 59" E- 78° 22' 36"	16	854.4	194.08
3.	Nagla Bari NH-2, Firozabad N- 27° 9' 16" E- 78° 24' 22"	17	1258	339.66
4.	Thana Rasulpur NH-2, Firozabad N- 27° 8' 23" E- 78° 24' 48"	17	1530	376.38
5.	Collectrate Main Gate NH-2, Firozabad N- 27° 7' 30" E- 78° 27' 25"	17	2346	379.1
6.	Asfabad Road , Thana Ramgarh, Firozabad N- 27° 9' 19" E- 78° 25' 10"	14	2665.6	669.2
7.	6 Lane By Pass Kotla Road, Firozabad N- 27° 12' 0" E- 78° 24' 59"	11	1496	328.9
8.	6 Lane By Pass Jalesar Road, Firozabad N- 27° 12' 21" E- 78° 23' 18"	19	2346.5	665.0
9.	S.N. Road, D.I.C. Firozabad N- 27° 9' 9" E- 78° 23' 23"	12	2808	690.0
10.	Suhag Nagar Road, Firozabad N- 27° 9' 18" E- 78° 22' 42"	9	1224	336.6

Table-3

Annual Ambient Air Quality Data in respect of R.S.P.M (PM₁₀) in the City of Firozabad

Monitoring Station	Year 2018				Year 2019				Year 2020			
	SO ₂ (ug/m3)	Nox (ug/m3)	R.S.P.M. (ug/m3)	S.P.M. (ug/m3)	SO ₂ (ug/m3)	Nox (ug/m3)	R.S.P.M. (ug/m3)	S.P.M. (ug/m3)	SO ₂ (ug/m3)	Nox (ug/m3)	R.S.P.M. (ug/m3)	S.P.M. (ug/m3)
CDGI, Station Road, Firozabad	7.42	28.33	213.58	320.58	8.08	30.58	212.42	310.5	4.58	17.5	97.08	145.92
Tilak Nagar, Firozabad	7.75	29.58	222.08	304.42	8.08	31.17	216.17	323.75	4.5	17.5	96.33	144.92
Raja Ka Tal, Firozabad	7.58	29.42	240.75	336.0	7.92	31.33	212.42	319.75	4.58	17.83	93.58	141.33

Source- CDGI, Firozabad

National Ambient Air Quality Standards

S.No.	Pollutant	Time weighted average	Industrial, Residential, Rural & other area	Ecologically Sensitive area (Notified by Central Govt.)
1	SO ₂ (µg/m ³)	Annual	50	20
		24 Hours	80	80
2	NO _x (µg/m ³)	Annual	40	30
		24 Hours	80	80
3	PM ₁₀ (µg/m ³)	Annual	60	60
		24 Hours	100	100

**NATIONAL AMBIENT AIR QUALITY STANDARDS
CENTRAL POLLUTION CONTROL BOARD
NOTIFICATION**

New Delhi, the 15th November, 2009

No. B-29016/20.90/PC-1.—In exercise of the powers conferred by Sub-section (2) (h) of section 16 of the Air (Prevention and Control of Pollution) Act, 1981 (Act No.14 of 1981), and in supersession of the Notification No(s). S.O. 384(E), dated 11th April, 1994 and S.O. 935(E), dated 14th October, 1998, the Central Pollution Control Board hereby notify the National Ambient Air Quality Standards with immediate effect, namely:-

NATIONAL AMBIENT AIR QUALITY STANDARDS

S. No.	Pollutant	Time Weighted Average	Concentration in Ambient Air		
			Industrial, Residential, Rural and Other Area	Ecologically Sensitive Area (notified by Central Government)	Methods of Measurement
(1)	(2)	(3)	(4)	(5)	(6)
1	Sulphur Dioxide (SO ₂), µg/m ³	Annual* 24 hours**	50 80	20 80	- Improved West and Gaeke - Ultraviolet fluorescence
2	Nitrogen Dioxide (NO ₂), µg/m ³	Annual* 24 hours**	40 80	30 80	- Modified Jacob & Hochheiser (Na-Arsenite) - Chemiluminescence
3	Particulate Matter (size less than 10µm) or PM ₁₀ , µg/m ³	Annual* 24 hours**	60 100	60 100	- Gravimetric - TOEM - Beta attenuation
4	Particulate Matter (size less than 2.5µm) or PM _{2.5} , µg/m ³	Annual* 24 hours**	40 60	40 60	- Gravimetric - TOEM - Beta attenuation
5	Ozone (O ₃), µg/m ³	8 hours** 1 hour**	100 180	100 180	- UV photometric - Chemiluminescence - Chemical Method
6	Lead (Pb), µg/m ³	Annual* 24 hours**	0.50 1.0	0.50 1.0	- AAS/ICP method after sampling on EPM 2000 or equivalent filter paper - ED-XRF using Teflon filter
7	Carbon Monoxide (CO), mg/m ³	8 hours** 1 hour**	02 04	02 04	- Non Dispersive Infra Red (NDIR) spectroscopy
8	Ammonia (NH ₃), µg/m ³	Annual* 24 hours**	100 400	100 400	- Chemiluminescence - Indophenol blue method

नगर निगम फिरोजाबाद के अन्तर्गत पूर्ण कार्यों की सूची।

क्र.सं०	कार्य का नाम	आगणन घनांक	सड़क की लम्बाई
1.	हिमायुपुर पुलिया से हिमायुपुर चौराहे तक हॉटमिक्स से सड़क निर्माण कार्य।	49.38 लाख	580 मी०
2.	नगला बरी चौराहे से सैलई पुलिया तक हॉटमिक्स से सड़क निर्माण कार्य।	55.83 लाख	1040 मी०
3.	बिजलीघर से जन सुविधा केन्द्र मथुरा नगर तक हॉटमिक्स से सड़क निर्माण कार्य।	14.67 लाख	380 मी०
4.	कोटला चुगी से बम्बा बाईपास तक हॉट मिक्स से सड़क निर्माण कार्य।	49.93 लाख	800 मी०
5.	जलेसर रोड का हॉटमिक्स द्वारा सड़क सुधार कार्य।	38.06 लाख	800 मी०
6.	शिवाजी मार्ग का हॉटमिक्स द्वारा सड़क सुधार कार्य।	20.77 लाख	300 मी०
7.	जैन नगर मैन रोड का हॉटमिक्स द्वारा सड़क सुधार कार्य।	9.50 लाख	200 मी०
		238.14 लाख	4100 मी०

नगर निगम फिरोजाबाद के अन्तर्गत प्रगति पर चल रहे कार्य की सूची।

क्र.सं०	कार्य का नाम	आगणन घनांक	सड़क की लम्बाई
1.	सदर बाजार रोड	221.10 लाख	1600 मी०

नगर निगम फिरोजाबाद के अन्तर्गत प्रगति पर चल रहे साइड पटरी कार्य की सूची।

क्र.सं०	कार्य का नाम	आगमन घनांक	सड़क की लम्बाई
1.	वार्ड न० 13 मथुरा नगर में बिजली घर से ब्रजरज स्कूल तक सड़क के दोनों ओर साइड पटरी पर कलर्ड स्ट्रिप के साथ इ०ला० द्वारा सड़क निर्माण कार्य।	32.97 लाख	600 मी०
2.	वार्ड न०- 37 एवं 41 सैन्ट्रल चौराहे से मोनार्क होटल तक दोनों तरफ की साइड पटरी पर सी०सी० द्वारा सुधार कार्य।	13.64 लाख	750 मी०
		46.61 लाख	1350 मी०

जनपदफिरोजाबादमेंफाउंटैन की सूची:—

1. सुभाषतिराहा, फिरोजाबाद ।
2. कम्पनीबाग, फिरोजाबाद ।
3. गांधीपार्क, फिरोजाबाद ।
4. रसूलपुर, फिरोजाबाद ।



2.1 विकास अनुज्ञा हेतु अनिवार्यताएं

- 2.1.1 अनुज्ञा हेतु आवेदन
- (I) विकास अनुज्ञा के लिये निर्धारित प्रपत्र (परिशिष्ट-1) पर आवेदन पत्र की दो प्रतियाँ, मानचित्रों के चार सेट/कम्प्यूटरीकृत ड्राइंग (.dwg या समकक्ष फार्मेट में) सी.डी. में नियत शुल्क अदा करने की रसीद सहित जमा किए जाएंगे।
 - (II) जमा किये जाने वाले मानचित्रों में, 'की प्लान', 'महायोजना में स्थिति का मानचित्र', 'साइट प्लान', 'तलपट मानचित्र' और 'सर्विसेज प्लान' भी शामिल होंगे।
 - (III) मानचित्र पर अनुज्ञा प्रदत्त हो जाने पर एक सेट प्राधिकरण में अभिलेख हेतु रखा जाएगा।
 - (IV) समस्त मानचित्र अनुज्ञापित व्यक्ति द्वारा तैयार किए जाएंगे और उनके द्वारा नाम, पता, योग्यता और प्राधिकरण की अनुज्ञप्ति संख्या दर्शाते हुए हस्ताक्षर किए जाएंगे। इसके अतिरिक्त भू/भवन स्वामी के हस्ताक्षर भी होंगे।
- 2.1.2 सूचनाएं एवं दस्तावेज
- 2.1.2.1 प्राधिकरण योजना में आवेदन पत्र, यथास्थिति निम्नलिखित सूचनाओं और दस्तावेजों के साथ जमा किया जाएगा:-
- (I) कब्जा पत्र तथा लीज/लाइसेन्स डीड के साथ जारी साइट प्लान की प्रतिलिपि।
 - (II) भू-खण्ड के स्वामित्व समर्थक दस्तावेज की प्रति।
- 2.1.2.2 अन्य क्षेत्रों/योजनाओं में आवेदन पत्र यथास्थिति निम्नलिखित सूचनाओं और दस्तावेजों के साथ जमा किया जाएगा:-
- (I) आवेदक के स्वामित्व समर्थक दस्तावेज की प्रति या रजिस्ट्रीकृत विलेख।
 - (II) साइट प्लान (जिसमें भू-खण्ड संख्या और क्षेत्रफल/भवन की संख्या, गॉव, मोहल्ला का नाम, आदि का उल्लेख होगा)।
 - (III) नजूल अथवा इम्प्रूवमेन्ट ट्रस्ट की भूमि होने की दशा में सम्बन्धित विभाग से फ्री-होल्ड डीड अथवा अनापत्ति प्रमाण-पत्र।
- 2.1.2.3 'की-प्लान' भूखण्डों के उप-विभाजन अथवा कालोनी के विकास या पुर्नविकास की अनुज्ञा हेतु आवेदन-पत्र के साथ 'की-प्लान' जिसमें उत्तर दिशा-सूचक और पैमाना (जो 1:10,000 से कम न हो) तथा उप-विभाजन हेतु प्रस्तावित भूमि की स्थिति को दर्शाया गया हो।
- 2.1.2.4 साइट प्लान
- (I) आवेदक के स्वामित्व की भूमि के सजरा संख्या या अन्य स्थानीय प्राविधानों सहित सीमावर्ती भूमि के विवरण दिए जाएंगे।
 - (II) सीमावर्ती भूमि आवेदक के स्वामित्व में होने पर तथा पूर्व में उप-विभाजन स्वीकृत होने पर उसमें उपलब्ध सुविधाओं और प्रस्तावित स्थल हेतु विद्यमान पहुँच मार्गों का भी उल्लेख होगा।
 - (क) प्रस्तावित उप-विभाजन में स्थल से मुख्य सड़क या मार्ग तक पहुँचने के स्थान की वर्तमान दूरी, सड़क का नाम एवं चौड़ाई के उल्लेख सहित दर्शाए जाएंगे।
 - (ख) समस्त विद्यमान संरचनाओं और 'फीचर्स' की स्थिति जैसे हाईटेंशन लाइन, टेलीफोन/बिजली के खम्भे, अण्डर ग्राउण्ड पाइप लाइनें, पेड़, भवन, रेलवे लाइन, आदि जो स्थल की सीमा से 30 मीटर के भीतर हों, दर्शाई जाएंगी।

2.1.2.5 उप-
विभाजन
तलपट
मानचित्र

- (ग) भूखण्ड की समस्त मुख्य भौतिक विशेषताएं जिनके अन्तर्गत किसी जलाशय की स्थिति और लगभग आकार, बाढ़ग्रस्त क्षेत्र और स्थल का ढाल (1:20 से अधिक होने पर 0.3 मीटर के अन्तराल पर समोच्च रेखाएं (कन्टूर) सहित) दर्शाई जाएंगी।
- (घ) महायोजना/जोनल प्लान में स्थल की स्थिति।
- (ङ.) प्रयुक्त पैमाना और उत्तर दिशा—सूचक।
- उप-विभाजन तलपट मानचित्र 10 हेक्टेयर तक के भूखण्डों हेतु 1:500, 10 हेक्टेयर से 50 हेक्टेयर तक के भूखण्डों हेतु 1:1000 तथा 50 हेक्टेयर से अधिक के भूखण्डों हेतु 1:2000 के पैमाने पर होगा तथा उसमें निम्नलिखित विवरण दर्शाये जाएंगे:—
- (I) पैमाना तथा उत्तर दिशा—सूचक।
 - (II) स्थल के अन्दर समस्त प्रस्तावित एवं विद्यमान सड़कों की चौड़ाई।
 - (III) भूखण्डों के माप सहित सैट-बैक लाइन्स तथा भूखण्डीय विकास की पद्धति यथा 'रो-हाउसिंग', 'सेमी-डिटेच्ड' अथवा डिटेच्ड।
 - (IV) सर्विसेज़ प्लान जिसमें नालियाँ, वाटर-सप्लाई नेटवर्क, सीवर, इलैक्ट्रिक लाइन्स, सामुदायिक सुविधाएं एवं सेवाएं, आदि एवं इनकी वाह्य विद्यमान/प्रस्तावित सुविधाओं के साथ संयोजन की व्यवस्था दर्शायी गयी हो।
 - (V) तालिका जिसमें उप-विभाजन तलपट मानचित्र के अन्तर्गत समस्त भूखण्डों के आकार, क्षेत्रफल और उपयोग का विवरण दिया गया हो।
 - (VI) तालिका जिसमें स्थल का सम्पूर्ण क्षेत्र, सड़कें, खुले स्थान, विभिन्न उपयोगों के भूखण्ड यथा आवासीय, व्यवसायिक, सामुदायिक सुविधाएं तथा अन्य सार्वजनिक उपयोग (जो उप-विभाजन में प्रस्तावित हों), के सम्पूर्ण क्षेत्रफल के प्रतिशत का विवरण।
 - (VII) निर्मित क्षेत्र में स्थित भूखण्डों हेतु प्रस्तावित उप-विभाजन की दशा में उपर्युक्त (I) से (VI) तक वर्णित विवरण के अतिरिक्त विद्यमान सड़क से पहुँच मार्ग की सुविधा भी दर्शाई जाएगी।
 - (VIII) लैण्डस्केप प्लान (वृक्षारोपण सहित)।
 - (IX) ग्राउन्ड वाटर के संरक्षण एवं रिचार्जिंग हेतु सक्षम प्राधिकारी द्वारा निम्न प्राविधान सुनिश्चित कराए जाएंगे:—
 - (क) नयी योजना बनाने से पूर्व क्षेत्र का जियोलॉजिकल/हाइड्रोलॉजिकल / हाइड्रोजियोलॉजिकल सर्वेक्षण कराया जाए एवं भू-जल की रिचार्जिंग हेतु स्थानीय आवश्यकतानुसार उपयुक्त पद्धति को अपनाया जाए।

- (ख) 10 एकड़ से अधिक क्षेत्रफल की योजनाओं के ले-आउट प्लान्स में पार्क एवं खुले क्षेत्र हेतु प्रस्तावित भूमि के अंतर्गत उपयुक्त स्थलों पर जलाशय/जलाशयों का निर्माण किया जाएगा जिनका क्षेत्रफल कुल योजना क्षेत्रफल का न्यूनतम 01 प्रतिशत होगा। जलाशय के निर्माण के पूर्व संबंधित योजना के अंतर्गत वर्षा जल के प्राकृतिक कैचमेन्ट एरिया को चिन्हित करते हुए वर्षा जल के आयतन, क्षेत्र के हाइड्रोजियोलाजिकल, टोपोग्राफी, लीथालॉजी, मृदा गुणों तथा प्रस्तावित जलाशय में वर्षा जल के संभावित ठहराव (रिटेन्शन) व "स्टेगनेशन" का अध्ययन एवं तत्संबंधी फिजिबिलिटी का आंकलन किया जाए और उसके अनुसार ही जलाशय का आकार एवं गहराई निर्धारित की जाए, परन्तु जलाशय की अधिकतम गहराई 02 मीटर रखी जाए। इसके अतिरिक्त जलाशय में केवल उसी योजना के "सरफेस-रन-आफ" को निस्तारित करने की व्यवस्था की जाए, प्रदूषित जल एवं उत्प्रवाह को उसमें न मिलाया जाए। पार्क व खुले क्षेत्र के अन्तर्गत निर्धारित मानकों के अनुसार एक कोने में रिचार्ज पिट/रिचार्जशैफ्ट बनाए जाएं। ऐसे रिचार्ज पिट/रिचार्ज शैफ्ट तथा जलाशय का निर्माण क्षेत्रीय हाइड्रोजियोलॉजी के अनुरूप एवं भू-जल के ढलान की दिशा में भूगर्भ जल विभाग के परामर्श के अनुसार किया जाए।
- (ग) पार्कों में पक्का निर्माण, पक्के पेवमेन्ट सहित 5 प्रतिशत से अधिक न किया जाए तथा फुटपाथ एवं ट्रैक्स यथासम्भव 'परमीएबिल' या 'सेमी परमीएबिल परफोरेटेड ब्लॉक्स' के प्रयोग से ही बनाए जाएं। वर्षा जल के अधिकतम भूमिगत रिसाव को पार्क एवं खुले क्षेत्रों में प्रोत्साहित किया जाए।
- (घ) सड़कों, पार्कों तथा खुले स्थान में ऐसे पेड़ पौधों का वृक्षारोपण किया जाएगा जिनको जल की न्यूनतम आवश्यकता हो तथा जो कम जल ग्रहण करके ग्रीष्म ऋतु में भी हरे भरे रह सकें।
- (ङ) शासकीय अभिकरणों/निजी विकासकर्ताओं/सहकारी आवास समितियों द्वारा प्रस्तावित नई योजनाओं के ले-आउट प्लान्स में दुर्बल एवं अल्प आय वर्ग को छोड़कर अवस्थापना सुविधाओं यथा जलापूर्ति, ड्रेनेज एवं सीवरेज के नेटवर्क के साथ-साथ रूफ टॉप रेन वाटर हार्वेस्टिंग के माध्यम से भू-जल की सामूहिक रिचार्जिंग हेतु अन्य पृथक नेटवर्क का प्राविधान किया जाए, जिससे व्यक्तिगत भूखण्डों/ भवनों हेतु रिचार्जिंग पिट से लेकर उपयुक्त स्थलों पर रिचार्जिंग स्ट्रक्चर्स की व्यवस्था हो।
- (च) शासकीय अभिकरणों/निजी विकासकर्ताओं/सहकारी समितियों द्वारा विकसित योजनाओं में 100 वर्ग मीटर अथवा उससे अधिक क्षेत्रफल के सभी प्रकार के भूखण्डों में रेन वाटर हार्वेस्टिंग पद्धति की स्थापना किया जाना अनिवार्य होगा। किन्तु 300 वर्ग मीटर से कम क्षेत्रफल के भूखण्डों पर निर्मित होने वाले भवन के सम्बन्ध में मात्र यह बाध्यता होगी कि भवनों की छत से वर्षा जल का सामूहिक रिचार्ज योजना के नेटवर्क में ही प्रवाहित किया जाए, जबकि 300 वर्ग मीटर अथवा उससे अधिक क्षेत्रफल के भूखण्डों में यदि सामूहिक रिचार्ज नेटवर्क नहीं हो, तो भवन स्वामी को स्वयं ही इस पद्धति की स्थापना करना अनिवार्य होगा।

2.1.2.6	विशिष्टियाँ	<p>भूखण्ड के उप-विभाजन की अनुज्ञा हेतु निम्नलिखित विशिष्टियाँ व विवरण प्रस्तुत किये जाएंगे :-</p> <p>(i) प्रस्तावित समस्त विकास कार्यों यथा सड़कों और गलियों की सामान्य विशिष्टियाँ, उनके ढाल और पेविंग, नालियाँ (साइड ड्रेन), पेयजल आपूर्ति का प्राविधान, मल व कूड़ा निस्तारण का प्रबन्ध, मार्ग-प्रकाश, खेल के मैदान, पार्क और सामुदायिक उपयोग विकास के विवरण।</p> <p>(ii) स्थल के समीप उपलब्ध वाह्य अवस्थापना सुविधाएं यथा सीवेज निस्तारण स्थल, जल-निकासी व्यवस्था (नाला आदि), मुख्य सड़क, विद्युत-आपूर्ति व्यवस्था, जलापूर्ति हेतु स्रोत, इत्यादि।</p> <p>(iii) औद्योगिक इकाईयों की स्थिति में उत्सर्गों के प्रकार एवं मात्रा।</p> <p>(iv) विकास प्राधिकरणों, आवास एवं विकास परिषद एवं निजी विकासकर्ताओं द्वारा विकसित की जाने वाली कालोनियों में टेलीकाम इन्फ्रास्ट्रक्चर हेतु भूमिगत टेलीकाम डक्ट अनिवार्य रूप से बनाया जायेगा।</p>
2.1.3	विकास अनुज्ञा शुल्क का आधार एवं गणना	<p>प्राधिकरण द्वारा विकास अनुज्ञा हेतु जमा कराये जाने वाले शुल्क (विकास शुल्क एवं अन्य निर्धारित शुल्क की गणना से सम्बन्धित विवरण आवेदक को अनिवार्य रूप से उपलब्ध कराया जाएगा जिसमें शुल्क लिए जाने का आधार (अर्थात् सम्बन्धित शासनादेश/प्राधिकरण आदेश का संदर्भ) स्पष्ट रूप से दिया गया हो।</p>
2.1.4	विकास अनुज्ञा हेतु अनुबन्ध	<p>विकास अनुज्ञा जारी करने से पूर्व प्राधिकरण द्वारा निर्धारित शर्तों के अनुसार आवेदक के साथ विकास अनुबन्ध निष्पादित किया जाएगा।</p>
2.1.5	विकास अनुज्ञा-पत्र की वैधता	<p>(i) एक बार दी गई अनुज्ञा अधिकतम पाँच वर्ष के लिए वैध होगी। उक्त अवधि में आवेदक द्वारा पूर्णता सम्बन्धी प्रमाण-पत्र प्राधिकरण से निर्धारित प्रक्रियानुसार प्राप्त किया जाएगा।</p> <p>(ii) प्रार्थी के आवेदन पर उक्त अवधि के पश्चात् प्राधिकरण द्वारा निर्धारित नवीनीकरण/मानचित्र शुल्क लेकर अधिकतम तीन वर्षों हेतु समयावृद्धि दी जा सकती है।</p>
2.1.6	विकास के प्रारम्भ की सूचना	<p>अनुज्ञा के अधीन विकास प्रारम्भ करने पर आवेदक द्वारा उसकी सूचना विहित प्रपत्र (परिशिष्ट-2) में दी जाएगी।</p>
2.1.7	विकास के समय विचलन	<p>विकास के दौरान यदि स्वीकृत प्लान में कोई विचलन है या विचलन किया जाना अभिप्रेत है, तो प्रस्तावित विचलन निष्पादित करने के पूर्व प्राधिकरण से अनुज्ञा प्राप्त की जाएगी।</p>
2.1.8	पूर्णता प्रमाण-पत्र	<p>विकास कार्य पूर्ण हो जाने के पश्चात् अनुज्ञापित तकनीकी व्यक्ति निर्धारित प्रारूप (परिशिष्ट-3) में सूचना देगा और उसके साथ मानचित्र की प्रति/कम्प्यूटरीकृत ड्राइंग (.dwg या समकक्ष फॉर्मेट में) सी.डी. में जमा करेगा, जिसके आधार पर प्राधिकरण द्वारा पूर्णता प्रमाण-पत्र जारी किया जाएगा। पूर्णता प्रमाण-पत्र की सम्पूर्ण प्रक्रिया अनुलग्नक-2 के अनुसार होगी।</p>

2.2 खुले स्थान

- 2.2.1 (क) जोनल डेवलपमेंट प्लान पर्यावरण एवं पारिस्थितिकीय संतुलन के उद्देश्य से जोनल डेवलपमेंट प्लान के अन्तर्गत जोन के कुल क्षेत्रफल की न्यूनतम 5 प्रतिशत भूमि पार्क एवं खुले स्थल/हरित क्षेत्र के रूप में आरक्षित की जायेगी।
- (ख) ले-आउट प्लान

- (i) आवासीय भू-उपयोग आवासीय ले-आउट प्लान, जो जोनल डेवलपमेंट प्लान का भाग हो, के अन्तर्गत खुले स्थानों हेतु ले-आउट के कुल क्षेत्रफल की न्यूनतम 10 प्रतिशत भूमि आरक्षित की जायेगी, जिसे 'टाट-लाट', पार्क तथा खेल के मैदान के रूप में विकसित किया जाएगा। जोनल डेवलपमेंट प्लान प्रभावी न होने की दशा में पार्क एवं खुले स्थानों हेतु ले आउट प्लान के कुल क्षेत्रफल की न्यूनतम 15 प्रतिशत भूमि आरक्षित की जायेगी। यदि किसी योजना के ले आउट प्लान में मानक के अनुसार पार्क एवं खुले स्थल हेतु भूमि आरक्षित की गई हो, तो उस योजना में 'गुप हाउसिंग' भूखण्ड के सापेक्ष पुनः पृथक से पार्क एवं खुले स्थल का प्राविधान किया जाना आवश्यक नहीं होगा।
- (ii) अनावासीय भू-उपयोग अनावासीय क्षेत्र के ले-आउट प्लान, जो जोनल डेवलपमेंट प्लान का भाग हो, के अन्तर्गत पार्क एवं हरित पट्टिकाएं और पारिस्थितिकी का सन्तुलन बनाए रखने के लिये खुले स्थान का क्षेत्रफल ले-आउट के कुल क्षेत्रफल का 5 प्रतिशत होगा, जिसे पार्क, ग्रीनरी/ग्रीन बैल्ट, इत्यादि के रूप में विकसित किया जायेगा। जोनल डेवलपमेंट प्लान प्रभावी न होने की दशा में खुले स्थानों हेतु ले-आउट के कुल क्षेत्रफल की न्यूनतम 10 प्रतिशत भूमि आरक्षित की जायेगी।

टिप्पणी: उपर्युक्त प्रस्तर-2.2.1 के (i) तथा (ii) के अन्तर्गत अपेक्षित खुले स्थान महायोजना में प्रस्तावित खुले स्थान के अतिरिक्त होंगे अर्थात् महायोजना में प्रस्तावित खुले स्थान को सम्मिलित करते हुए तलपट मानचित्र प्रस्तुत किए जाने की स्थिति में भी उपर्युक्त प्रस्तर-2.2.1 के (i) एवं (ii) की अपेक्षानुसार खुले स्थान का अलग से प्राविधान किया जाना अनिवार्य होगा। रेन वाटर हार्वेस्टिंग हेतु अपेक्षित भूमि की गणना इसी प्रतिशत में सम्मिलित की जा सकती है। परन्तु 3000 वर्ग मीटर क्षेत्रफल से कम भूखण्डों का उप-विभाजन प्रस्तावित होने की दशा में खुले स्थान का प्राविधान अनिवार्य नहीं होगा।

- 2.2.2 खुले स्थान के मानक
- (i) खुले स्थान की न्यूनतम औसत चौड़ाई 7.5 मीटर होगी तथा खुले स्थान का न्यूनतम क्षेत्रफल 200 वर्ग मीटर होगा। स्थल की भौतिक आकृति के दृष्टिगत प्राधिकरण द्वारा भिन्न आकार में खुले स्थान इस प्रतिबन्ध के साथ अनुमन्य किए जा सकेंगे कि उनसे समुदाय की आवश्यकताओं की पूर्ति सुनिश्चित हो।
- (ii) खुले स्थान की सीमा यथास्थिति भूखण्ड की सीमा/बिल्डिंग लाइन तक मान्य होगी। परन्तु भूखण्ड की सीमा से 3.0 मीटर तक के स्थान को इस प्रतिबन्ध के अधीन पाथ-वे के रूप में रखा जायेगा, कि ऐसे पाथ-वे का क्षेत्रफल प्रश्नगत खुले स्थान के कुल क्षेत्रफल से 5 प्रतिशत से अधिक नहीं होगा। ऐसे पाथ-वेज अनिवार्यतः परफोरेटेड ब्लॉक्स/सामग्री से निर्मित किए जायेंगे।

2.2.3 लैण्डस्केप प्लान

सक्षम प्राधिकारी द्वारा मानचित्र स्वीकृति के पूर्व लैण्डस्केप प्लान/वृक्षारोपण के निम्न प्राविधानों को सुनिश्चित किया जाएगा तथा पूर्णता-पत्र जारी करने से पूर्व स्थल पर वृक्षारोपण की पुष्टि भी की जाएगी :-

- (i) 9 मीटर तथा इससे अधिक परन्तु 12 मीटर से कम चौड़ी सड़कों के एक ओर तथा 12 मीटर चौड़ी सड़कों के दोनों ओर अधिकतम 10-10 मीटर की दूरी पर वृक्षारोपण किया जाएगा। अधिक चौड़ाई की सड़कों में डिवाइडर, फुटपाथ एवं ब्लैक टॉप के अलावा खाली छोड़ी जा रही समस्त भूमि पर वृक्षारोपण किया जाएगा।
- (ii) औद्योगिक विकास मानचित्र के साथ लैण्डस्केपिंग प्लान का अनुमोदन भी आवश्यक होगा जिसमें कुल खुले स्थल के भाग में प्रति हेक्टेयर 125 पेड़ की दर से पेड़ लगाए जाएंगे।

- (III) बड़े प्रदूषणकारी उद्योग को आवासीय क्षेत्र से सघन वृक्षारोपण द्वारा पृथक किया जायेगा जो औद्योगिक क्षेत्रफल का 15 प्रतिशत होगा।
- (IV) वाणिज्यिक योजना में कुल खुले स्थल के न्यूनतम 20 प्रतिशत भाग पर 'ग्रीनरी' होगी जहाँ प्रति हेक्टेयर न्यूनतम 50 पेड़ की दर से पेड़ लगाये जायेंगे।
- (V) संस्थागत, सामुदायिक सुविधाएं, क्रीड़ास्थल/खुले क्षेत्रों तथा पार्क के न्यूनतम 20 प्रतिशत भाग पर 'ग्रीनरी' होगी जहाँ न्यूनतम 125 पेड़ प्रति हेक्टेयर की दर से वृक्षारोपण किया जाएगा।
- (VI) आर्थिक दृष्टि से कमजोर वर्ग, मलिन बस्ती सुधार योजना में प्रति 50 परिवार पर न्यूनतम 100 वर्ग मीटर क्षेत्रफल के स्थल पर समूह के रूप में पेड़ लगाए जाएंगे।

3.3 समूह आवास (ग्रुप हाऊसिंग)

- 3.3.1 सामान्य अपेक्षाएं समूह आवास/ग्रुप हाऊसिंग का विकास महायोजना, परिक्षेत्रीय विकास योजना तथा ले-आउट प्लान से उपबन्धित रहते हुए किया जाएगा। चार हेक्टेयर एवं अधिक क्षेत्रफल की ग्रुप हाऊसिंग योजनाओं में ले-आउट स्वीकृत कराना अनिवार्य होगा तथा ले-आउट प्लान एवं भवन मानचित्र एक साथ स्वीकृति हेतु प्रस्तुत किए जा सकेंगे।
- 3.3.2 भूखण्ड का क्षेत्रफल भूखण्ड का न्यूनतम क्षेत्रफल 2000 वर्ग मीटर होगा।
- 3.3.3 पहुँच मार्ग ग्रुप हाऊसिंग हेतु प्रस्तावित भूखण्ड न्यूनतम 12 मीटर चौड़ी विद्यमान सड़क पर स्थित होगा। ग्रुप हाऊसिंग ले-आउट प्लान के अन्तर्गत वाहन योग्य मार्गों/सड़कों की चौड़ाई एवं लम्बाई इस उपविधि के प्रस्तर-2.3.1 (I) के अनुसार होगी।
- 3.3.4 स्टिल्ट फ्लोर (I) ग्रुप हाऊसिंग भवनों में पार्किंग के प्रयोजनार्थ स्टिल्ट फ्लोर अनुमन्य होगा।
(II) यदि स्टिल्ट फ्लोर का उपयोग पार्किंग से भिन्न उपयोग में लाया जाता है, तो उसकी गणना एफ.ए.आर. में की जायेगी।
- 3.3.5 पार्क एवं खुले क्षेत्र तथा लैण्डस्केपिंग 3000 वर्ग मीटर अथवा इससे अधिक क्षेत्रफल के भूखण्डों में जो जोनल डेवलपमेंट प्लान का भाग हो, के अन्तर्गत योजना के कुल क्षेत्रफल के 10 प्रतिशत की दर से पार्क एवं खुले क्षेत्र का प्राविधान किया जाएगा। जोनल डेवलपमेंट प्लान प्रभावी न होने की दशा में योजना के कुल क्षेत्रफल के 15 प्रतिशत की दर से पार्क एवं खुले क्षेत्र का प्राविधान किया जाएगा। भवन मानचित्र के साथ लैण्डस्केपिंग प्रस्ताव का अनुमोदन भी आवश्यक होगा; जिसके अनुसार ग्रुप हाऊसिंग योजना में प्रति हेक्टेयर 50 पेड़ की दर से पेड़ लगाए जाएंगे।
- 3.3.6 भू-आच्छादन, एफ.ए.आर. एवं घनत्व (I) 'ग्रुप हाऊसिंग भवनों में सैट-बैक, भू-आच्छादन, तल क्षेत्रफल अनुपात एवं घनत्व निम्नवत् होगा:-
(क) 12.5 मीटर तक ऊँचाई के भवनों में चारों ओर न्यूनतम 5.0 मीटर सैट-बैक होगा।
(ख) 12.5 मीटर से अधिक ऊँचाई के भवनों में प्रस्तर 3.4.5 पर दी गई तालिका के अनुसार सैट-बैक।
(II) (i) अधिकतम भू-आच्छादन 40 प्रतिशत अनुमन्य होगा। सुरक्षा जोन एवं संरक्षित स्मारकों के प्रतिबन्धित ऊँचाई वाले क्षेत्रों में अधिकतम भू-आच्छादन 55 प्रतिशत तक अनुमन्य होगा।
(ii) ग्रुप हाऊसिंग परियोजना में कुल अनुमन्य एफ.ए.आर. का अधिकतम 0.5 प्रतिशत एफ.ए.आर. कन्वीनिएन्ट शॉप्स के लिए अनुमन्य होगा।
(III) नए/अविकसित क्षेत्रों में अधिकतम एफ.ए.आर. 2.5 अनुमन्य होगा तथा निर्मित क्षेत्र एवं पूर्व विकसित योजनाओं/आवंटित भूखण्डों में अधिकतम एफ.ए.आर. 1.5 अनुमन्य होगा। उक्त के अतिरिक्त अनुमन्य एफ.ए.आर. का अधिकतम 5.0 प्रतिशत विभिन्न प्रकार की सेवाओं यथा-वातानुकूलित संयंत्र, लिफ्ट के सामने (लिफ्ट के बाहर गलियारे को छोड़कर) 10 वर्ग मीटर तक लॉबी, मम्टी, लिफ्ट के लिए मशीन कक्ष, अलमारियां एवं

वे-विन्डोज (अधिकतम 0.60 मीटर गहराई एवं 1.80 मीटर लंबाई तक), रिफ्यूज एरिया (एन.बी.सी. के अनुसार), सर्विस डकट तथा सामुदायिक केन्द्र के लिए अनुमन्य होगा।

ग्रीन बिल्डिंग के प्राविधानों की पूर्ति करने की स्थिति में लीड/आई.जी.बी.सी. द्वारा न्यूनतम गोल्ड रेटेड तथा ग्रेहा द्वारा न्यूनतम 4 सितारे रेटिंग की श्रेणी में रखे गए भवनों में अनुमन्य एफ.ए.आर. का 5.0 प्रतिशत अतिरिक्त एफ.ए.आर. निःशुल्क अनुमन्य होगा। इस हेतु आवेदक द्वारा उक्त संस्थाओं से रेटिंग सम्बन्धी प्रमाण-पत्र प्राप्त कर प्रस्तुत करना होगा।

- (IV) नियोजित रूप से विकसित कालोनियों/क्षेत्रों, जिनके ले-आउट प्लान्स सक्षम स्तर से अनुमोदित हैं, में भूखण्डीय विकास की पद्धति पर एक से अधिक भूखण्डों को मिलाकर प्रस्तावित ग्रुप हाउसिंग अथवा अन्य बहुमंजिला निर्माण अनुमन्य नहीं होगा।
- (V) नियमों के अन्तर्गत कय-योग्य एफ.ए.आर. अनुमन्य होगा।
- (VI) "नए/अविकसित क्षेत्रों में ग्रुप हाउसिंग के लिए जनसंख्या घनत्व 330 इकाईयां (1650 व्यक्ति) प्रति हेक्टेयर तक निम्न शर्तों के अधीन अनुमन्य होगा, जबकि निर्मित एवं विकसित क्षेत्रों में ज़ोनल प्लान/ले-आउट प्लान अनुमोदित होने की दशा में तदनुसार घनत्व अनुमन्य होगा अन्यथा अधिकतम 150 इकाई प्रति हेक्टेयर तक घनत्व अनुमन्य होगा:-
- (i) 12 मीटर एवं अधिक किन्तु 18 मीटर से कम चौड़ी सड़क पर 200 इकाईयां प्रति हेक्टेयर।
- (ii) 18 मीटर एवं अधिक किन्तु 24 मीटर से कम चौड़ी सड़क पर 250 इकाईयां प्रति हेक्टेयर।
- (iii) 24 मीटर एवं अधिक चौड़ी सड़कों पर 330 इकाईयां प्रति हेक्टेयर।"
- (VII) सामुदायिक सुविधाओं का प्राविधान इस उपविधि के प्रस्तर-2.4.1 में निर्धारित मानकों के अनुसार किया जायेगा। सुविधाजनक दुकानों का प्राविधान प्रति 1000 व्यक्तियों पर 5 दुकानों के आधार पर किया जाएगा, जो अनुमन्य आच्छादित क्षेत्रफल के अन्तर्गत ही होगा। प्रति दुकान का अधिकतम तल क्षेत्रफल 15 वर्ग मीटर होगा।
- (VIII) प्रवेश द्वार पर 1.6 वर्गमीटर माप का चौकीदार/गार्ड रूम (जिसकी न्यूनतम चौड़ाई अथवा व्यास 1.2 मीटर होगा) अनुमन्य होगा, परन्तु किसी भी दशा में अग्निशमन हेतु वांछित न्यूनतम सैट-बैंक में निर्माण अनुमन्य नहीं होगा।
- (IX) चार हेक्टेयर तक के क्षेत्रफल की ग्रुप हाउसिंग योजना/भूखण्ड के लिए योजना/ भूखण्ड के कुल क्षेत्रफल पर एफ.ए.आर. देय होगा। ऐसी योजना/भूखण्डों में नियोजित होने वाली जनसंख्या के लिए मानकों के अनुसार वांछित सुविधाओं का प्राविधान उक्त एफ.ए.आर. के अन्तर्गत ही किया जायेगा। 4.0 हेक्टेयर से अधिक क्षेत्रफल की ग्रुप हाउसिंग योजनाओं के लिए "नेट" भूमि (योजना के कुल क्षेत्रफल में से 18 मी० एवं अधिक चौड़ी सड़कें, पार्क एवं खुले क्षेत्र (15 प्रतिशत) तथा सामुदायिक सुविधाओं के क्षेत्रफल को घटाते हुए अवशेष भूमि) पर एफ.ए.आर. देय होगा।
- (X) विकास प्राधिकरण/आवास एवं विकास परिषद द्वारा 'बल्क' सेल के रूप में ग्रुप हाउसिंग हेतु आवंटित की जाने वाली भूमि के सम्पूर्ण क्षेत्रफल पर 2.5 एफ.ए.आर. इस प्रतिबन्ध के अधीन अनुमन्य होगा कि योजनान्तर्गत अन्य उपयोगों यथा-व्यावसायिक कार्यालय, औद्योगिक, संस्थागत एवं सामुदायिक सुविधाओं के निर्माण के लिए एफ.ए.आर. उस उपयोग हेतु निर्धारित एफ.ए.आर. की सीमा के अन्तर्गत रहेगा।

- (XI) ग्रुप हाउसिंग परियोजनाओं के सेटबैक क्षेत्र के अंतर्गत बालकनी के प्रोजेक्शन्स इस प्रतिबंध के अधीन अनुमन्य होंगे कि अग्नि सुरक्षा हेतु फायर टैंडर के आवागमन हेतु भू-तल से न्यूनतम 6 मी० ऊँचाई का क्षेत्र अवरोध मुक्त रहेगा तथा इसमें किसी भी प्रकार का प्रोजेक्शन अनुमन्य नहीं होगा। 1.5 मीटर चौड़ाई तक बालकनी की गणना एफ.ए.आर. में सम्मिलित नहीं की जाएगी जबकि 1.5 मीटर से अधिक तथा अधिकतम 3.0 मीटर चौड़ाई तक (स्ट्रक्चरल सेफ्टी सुनिश्चित होने की दशा में) बालकनी के 25 प्रतिशत क्षेत्रफल की गणना एफ.ए.आर. में की जाएगी, परन्तु जहाँ दो भवनों के मध्य की दूरी 9.0 मीटर से कम हो वहाँ 1.5 मीटर से अधिक चौड़ी बालकनी अनुमन्य नहीं होगी। इस सम्बन्ध में अग्निशमन विभाग की अनापत्ति प्रस्तुत की जानी होगी।

3.3.7 पार्किंग व्यवस्था (I) पार्किंग हेतु मानक इस उपविधि के प्रस्तर 3.10 के अनुसार होंगे।

सामाजिक वानिकी प्रभाग, फिरोजाबाद द्वारा वर्षाकाल 2020 में कराये गये वृक्षारोपण कार्य का विवरण

क्र०सं 0	प्रभाग का नाम	योजना का नाम	रेंज का नाम	रोपण स्थल का नाम	क्षेत्रफल (हे० में)	रोपित किये गये पौधों की संख्या
1	2	3	4	5	6	7
1	फिरोजाबाद	कैम्पा सी०सी०एल०	फिरोजाबाद	फरील नगरिया वनब्लाक सी०एल०	10	11000
2		कैम्पा नॉन सी०ए०	फिरोजाबाद	आनन्दीपुर करकोली वन ब्लाक सी०एन०	10	11000
3		कैम्पा नॉन सी०ए०	फिरोजाबाद	जलालपुर वन ब्लाक	10	11000
4		कैम्पा नॉन सी०ए०	फिरोजाबाद	कुरीकूपा वन ब्लाक सी०एन०	10	11000
5		सा०वा०यो० (सामान्य)	फिरोजाबाद	आनन्दीपुर करकोली वन ब्लाक	10	11000
6		सा०वा०यो० (सामान्य)	फिरोजाबाद	वाजिदपुर कुतकपुर वन ब्लाक	10	11000
7		सा०वा०यो० (सामान्य)	फिरोजाबाद	बसई भीहम्मपुर वन ब्लाक	10	11000
8		सा०वा०यो० (सामान्य)	फिरोजाबाद	चन्द्रवार वनब्लाक प्रथम	10	11000
9		सा०वा०यो० (सामान्य)	फिरोजाबाद	चन्द्रवार वनब्लाक द्वितीय	20	22000
10		सा०वा०यो० (सामान्य)	फिरोजाबाद	जलालपुर वन ब्लाक	10	11000
11		सा०वा०यो० (सामान्य)	फिरोजाबाद	कुरीकूपा वन ब्लाक	20	22000
12		सा०वा०यो० (सामान्य)	फिरोजाबाद	मडुआ वन ब्लाक	10	11000
13		सा०वा०यो० (सामान्य)	फिरोजाबाद	पितुआ प्रेमपुर वनब्लाक	10	11000
14		सा०वा०यो० (सामान्य)	फिरोजाबाद	शकरपुर वन ब्लाक	10	11000
15		सा०वा०यो० (सामान्य)	फिरोजाबाद	सिकहरा हरदासपुर वन ब्लाक	10	11000
16		सा०वा०यो० (सामान्य)	फिरोजाबाद	उस्मानपुर वन ब्लाक	20	22000
17		सा०वा०यो० (सामान्य)	फिरोजाबाद	उस्मानपुर वन ब्लाक II	20	22000
				योग-	210	231000
18		सा०वा०यो० (सामान्य)	जसराना	दारापुर मिलावली लेण्ड बैंक भूमि	5	10000
19		सा०वा०यो० (सामान्य)	जसराना	देवरीफरीदपुर लेण्ड बैंक भूमि	20	40000
20		सा०वा०यो० (सामान्य)	जसराना	गदनपुर लेण्ड बैंक भूमि	10	20000
21		सा०वा०यो० (सामान्य)	जसराना	गोपालपुर लेण्ड बैंक भूमि	10	20000
22		सा०वा०यो० (सामान्य)	जसराना	कताना लेण्ड बैंक भूमि	10	20000
23		सा०वा०यो० (सामान्य)	जसराना	खडीत लेण्ड बैंक भूमि	5	10000
24		सा०वा०यो० (सामान्य)	जसराना	खेरीएमा लेण्ड बैंक भूमि	10	20000
25		सा०वा०यो० (सामान्य)	जसराना	कुशियारी लेण्ड बैंक भूमि	10	20000
26		सा०वा०यो० (सामान्य)	जसराना	नगला अचल लेण्ड बैंक भूमि	5	10000
27		सा०वा०यो० (सामान्य)	जसराना	नगला घनी लेण्ड बैंक भूमि	15	30000
28		सा०वा०यो० (सामान्य)	जसराना	नगला गोसा लेण्ड बैंक भूमि	25	50000
29		सा०वा०यो० (सामान्य)	जसराना	नगला जगन्नाथपुर लेण्ड बैंक भूमि	5	10000
30		सा०वा०यो० (सामान्य)	जसराना	पाढम लेण्ड बैंक भूमि	2	4000
31		सा०वा०यो० (सामान्य)	जसराना	सिहपुर लेण्ड बैंक भूमि	2	4000
32		सा०वा०यो० (सामान्य)	जसराना	सुरेल नगला काछी लेण्ड बैंक भूमि	5	10000
33		सा०वा०यो० (सामान्य)	जसराना	उडेसर सरनाम सिंह लेण्ड बैंक भूमि	5	10000
34		सा०वा०यो० (सामान्य)	जसराना	विठवारा लेण्ड बैंक भूमि	5	10000
35		सा०वा०यो० (सामान्य)	जसराना	यगमूरपुर पवरई लेण्ड बैंक भूमि	5	10000
36		सा०वा०यो० (सामान्य)	जसराना	गदनपुर लेण्ड बैंक भूमि II	17	34000
37		सा०वा०यो० (सामान्य)	जसराना	नगला गोसा लेण्ड बैंक भूमि	15	30000
38		सा०वा०यो० (सामान्य)	जसराना	देवरी फरीदपुर लेण्ड बैंक भूमि II	5.5	11000

39	सा०वा०यो० (सामान्य)	जसराना	देवरी फरीदपुर लेण्ड बैक भूमि ।।।	4.5	9000
40	सा०वा०यो० (सामान्य)	जसराना	पिलखार लेण्ड बैक भूमि	5	10000
41	सा०वा०यो० (सामान्य)	जसराना	नगला जगन्नाथपुर लेण्ड बैक भूमि ।।	5	10000
42	सा०वा०यो० (सामान्य)	जसराना	लखी जगत लेण्ड बैक भूमि	3	6000
43	सा०वा०यो० (सामान्य)	जसराना	कुशियारी लेण्ड बैक भूमि ।।।	15	30000
44	सा०वा०यो० (सामान्य)	जसराना	कुशियारी लेण्ड बैक भूमि ।।।	8	16000
45	सा०वा०यो० (सामान्य)	जसराना	कुशियारी लेण्ड बैक भूमि चतुर्थ	7	14000
46	सा०वा०यो० (सामान्य)	जसराना	शादीपुर लेण्ड बैक भूमि	5	10000
47	सा०वा०यो० (सामान्य)	जसराना	खडीत लेण्ड बैक भूमि ।।	9	18000
48	सा०वा०यो० (सामान्य)	जसराना	चनारी लेण्ड बैक भूमि	6	12000
49	सा०वा०यो० (सामान्य)	जसराना	दारापुर मिलावली लेण्ड बैक भूमि ।।	3	6000
			योग-	262	524000
50	सा०वा०यो० (सामान्य)	नारखी	बरथरा लेण्ड बैक भूमि	7	14000
51	सा०वा०यो० (सामान्य)	नारखी	भकारि लेण्ड बैक भूमि ।।	7	14000
52	सा०वा०यो० (सामान्य)	नारखी	भकारि लेण्ड बैक भूमि	7	14000
53	सा०वा०यो० (सामान्य)	नारखी	खैरगढ लेण्ड बैक भूमि ।।	4.5	9000
54	सा०वा०यो० (सामान्य)	नारखी	भकारि लेण्ड बैक भूमि ।।	4.5	9000
			योग-	30	60000
55	कैम्पा सी०सी०एल०	शिकोहाबाद	ततारपुर वन ब्लाक चतुर्थ	20	22000
56	कैम्पा सी०सी०एल०	शिकोहाबाद	अतापुर वन ब्लाक ।।।	10	11000
57	कैम्पा सी०सी०एल०	शिकोहाबाद	समूहा वन ब्लाक चतुर्थ	16	17600
58	कैम्पा नॉन सी०ए०	शिकोहाबाद	हरिया वनब्लाक ।	20	22000
59	कैम्पा नॉन सी०ए०	शिकोहाबाद	रपडी वन ब्लाक ।।	10	11000
60	सा०वा०यो० (सामान्य)	शिकोहाबाद	असरावली वनब्लाक	10	11000
61	सा०वा०यो० (सामान्य)	शिकोहाबाद	अतापुर वन ब्लाक ।	10	11000
62	सा०वा०यो० (सामान्य)	शिकोहाबाद	अतापुर वन ब्लाक ।।	10	11000
63	सा०वा०यो० (सामान्य)	शिकोहाबाद	हरिया वन ब्लाक ।।	8	8800
64	सा०वा०यो० (सामान्य)	शिकोहाबाद	मुबारकपुर वनब्लाक	10	11000
65	सा०वा०यो० (सामान्य)	शिकोहाबाद	रपडी वन ब्लाक	10	11000
66	सा०वा०यो० (सामान्य)	शिकोहाबाद	समूहा वन ब्लाक ।।।	10	11000
67	सा०वा०यो० (सामान्य)	शिकोहाबाद	शहजादपुर डिडीली वन ब्लाक	10	11000
68	सा०वा०यो० (सामान्य)	शिकोहाबाद	शहजादपुर डिडीली वन ब्लाक ।।	10	11000
69	सा०वा०यो० (सामान्य)	शिकोहाबाद	शेखपुर गढी वनब्लाक ।।	10	11000
70	सा०वा०यो० (सामान्य)	शिकोहाबाद	शेखपुर गढी वनब्लाक ।	10	11000
71	सा०वा०यो० (सामान्य)	शिकोहाबाद	ततारपुर वनब्लाक ।	10	11000
72	सा०वा०यो० (सामान्य)	शिकोहाबाद	ततारपुर वनब्लाक ।।	10	11000
73	सा०वा०यो० (सामान्य)	शिकोहाबाद	ततारपुर वनब्लाक ।।।	10	11000
74	सा०वा०यो० (सामान्य)	शिकोहाबाद	दिवायची लेण्ड बैक भूमि	10	20000
75	सा०वा०यो० (एस०सी०पी०)	शिकोहाबाद	समूहा वनब्लाक ।	10	11000
76	सा०वा०यो० (एस०सी०पी०)	शिकोहाबाद	समूहा वनब्लाक ।।	11	12100
			योग-	245	278500
77	कैम्पा सी०सी०एल०	सिरसागंज	उरावर वन ब्लाक	10	11000
78	कैम्पा नॉन सी०ए०	सिरसागंज	उरावर वनब्लाक सी	7	7700
79	कैम्पा नॉन सी०ए०	सिरसागंज	स्वरूपपुर वनब्लाक	20	22000
80	सा०वा०यो० (सामान्य)	सिरसागंज	मौहम्मदपुर नादई वन ब्लाक	10	11000
81	सा०वा०यो० (सामान्य)	सिरसागंज	परियर वन ब्लाक	20	22000

82	सा०वा०यो० (सामान्य)	सिरसागज	परियर वन ब्लाक ।।	10	11000
83	सा०वा०यो० (सामान्य)	सिरसागज	पुनिच्छा वन ब्लाक ।	20	22000
84	सा०वा०यो० (सामान्य)	सिरसागज	पुनिच्छा वन ब्लाक ।।	10	11000
85	सा०वा०यो० (सामान्य)	सिरसागज	पुनिच्छा वन ब्लाक ।।।	10	11000
86	सा०वा०यो० (सामान्य)	सिरसागज	स्वरूपपुर वन ब्लाक ।	20	22000
87	सा०वा०यो० (सामान्य)	सिरसागज	स्वरूपपुर वन ब्लाक ।।	20	22000
88	सा०वा०यो० (सामान्य)	सिरसागज	स्वरूपपुर वन ब्लाक ।।।	10	11000
89	सा०वा०यो० (सामान्य)	सिरसागज	उरावर वन ब्लाक	10	11000
90	सा०वा०यो० (सामान्य)	सिरसागज	उरावर वन ब्लाक ।	20	22000
91	सा०वा०यो० (सामान्य)	सिरसागज	उरावर वन ब्लाक ।।	10	11000
			योग-	207	227700
92	कैम्पा सी०सी०एल०	दूण्डला	न्यामतपुर वन ब्लाक सी०एल०	20	22000
93	कैम्पा नॉन सी०ए०	दूण्डला	धीरपुर वन ब्लाक सी०एन०	10	11000
94	कैम्पा नॉन सी०ए०	दूण्डला	ग्वारई वन ब्लाक सी०एन०	10	11000
95	कैम्पा नॉन सी०ए०	दूण्डला	नगला सिधी वन ब्लाक सी०एन०	5	5500
96	सा०वा०यो० (सामान्य)	दूण्डला	भीकनपुर बझरा वन ब्लाक	10	11000
97	सा०वा०यो० (सामान्य)	दूण्डला	धीरपुरा वन ब्लाक ।	15	16500
98	सा०वा०यो० (सामान्य)	दूण्डला	धीरपुरा वन ब्लाक ।।	20	22000
99	सा०वा०यो० (सामान्य)	दूण्डला	धीरपुरा वन ब्लाक ।।।	15	16500
100	सा०वा०यो० (सामान्य)	दूण्डला	ग्वारई वन ब्लाक ।	15	16500
101	सा०वा०यो० (सामान्य)	दूण्डला	ग्वारई वन ब्लाक ।।	10	11000
102	सा०वा०यो० (सामान्य)	दूण्डला	ग्वारई वन ब्लाक ।।।	10	11000
103	सा०वा०यो० (सामान्य)	दूण्डला	नगला सिधी वन ब्लाक ।	20	22000
104	सा०वा०यो० (सामान्य)	दूण्डला	नगला सिधी वन ब्लाक ।।	10	11000
105	सा०वा०यो० (सामान्य)	दूण्डला	नगला सिधी वन ब्लाक ।।।	15	16500
106	सा०वा०यो० (सामान्य)	दूण्डला	न्यामतपुर वन ब्लाक ।।	10	11000
107	सा०वा०यो० (सामान्य)	दूण्डला	न्यामतपुर वन ब्लाक ।	10	11000
			योग-	205	225500
			कुलयोग-	1159	1546700

प्रभागीय निदेशक
सामाजिक वानिकी प्रभाग
फिरोजाबाद

Weekly Action Taken Report in GRAP to control Air Pollution in NACs**To be sent on Every Monday Morning at 11.00 AM**

Name of NAC:- FIROZABAD

Date :- From 07.03.2021 to 13.03.2021

Part A

Sl. No.	Air Pollution Sources	Department	No. of teams deputed for inspection	No. of total inspections	No. of defaulters	Action Taken						Remarks
						No. of Notices	No. of Cases referred for fine under NGT Act	Fine imposed (in Rs.)	Fine collected (in Rs.)	No. of Show Cause Notice	No. of Closure done	
1	2	3	4	5	6	7	8	9	10	11	12	13
1	Industrial Activity	UPPCB	1	7	4	4	-	Rs. 2,65,000/-	Rs. 2,65,000/-	-	-	Recommendatio sent to H.O.
2	Open Burning- • MSW • Biomass (Parali)	Nagar Nigam Agriculturel Depp.	10 0	25 0	0 0	0 -	-	-	-	-	-	-
3	Dust from Building Construction projects/ Highways/ Building materials	NHAI/PWD/FSDA/UPPCB	-	1	-	1	-	-	-	-	-	-
4	Dust from Construction & Demolition Activities	Nagar Nigam	2	12	0	-	0	-	-	-	-	-
5	Air Pollution from Brick Kilns	UPPCB	1	15	70	15	-	-	-	-	-	06 Brick Kiln sent for Legal Action
6	Visible Polluting Vehicle	ARTO/Traffic dept.	-	-	-	-	-	-	-	-	-	-
7	Old Polluting Vehicle	ARTO	-	-	-	-	-	Rs. 14000/-	Rs. 1200/-	-	-	-

Right info.

Registered Sites

 Enable Self Audit for Sites
Search:

<input type="checkbox"/>	Sr. No.	Site/Project Name	Site Incharge Mobile No.	District	Date of Registration	Site Self Audit Status	Score	Grade	P A D U
<input type="checkbox"/>	1	ROB-62, Asfabad - Fatehabad Road, Firozabad	8765973258	Firozabad	22/02/2021	Enabled	0	-	
<input type="checkbox"/>	2	Shikohabad to bhagon SH-84	9927900064	Firozabad	19/02/2021	Disabled	115		
<input type="checkbox"/>	3	Road widening of sadar bazar road Firozabad	9897278542	Firozabad	19/02/2021	Disabled	89	Satisfactory	10.
<input type="checkbox"/>	4	Shikohabad Bhogao Road	9997535552	Firozabad	19/02/2021	Enabled	0	-	
<input type="checkbox"/>	5	PRADHAN MANTRI AWAS YOJNA (URBAN)	8368281866	Firozabad	08/10/2020	Disabled	47	Poor	24.
<input type="checkbox"/>	6	Agra- Etawha highway project	8191000245	Firozabad	08/10/2020	Disabled	113	Very Good	24.

फिरोजाबाद-शिकोहाबाद विकास प्राधिकरण, फिरोजाबाद

-:कार्यदेश:-

पत्रांक : 569 /वि0प्रा0/2019

दिनांक : 25/02/ 2019

सेवा में,

मै0 ए0के0 कन्सट्रक्शन,
118, सरफुददीनपुर, जावली,
गाजियाबाद।

विषय : प्रधानमंत्री आवास योजना (शहरी) के अन्तर्गत 376 भवनों का निर्माण एवं आन्तरिक विकास कार्य।

महोदय,

कृपया उपरोक्त विषयक कार्य की ई-निविदा दिनांक 24.01.2019 को आमन्त्रित की गई थी। ई-निविदा आपके पक्ष में जिलाधिकारी/उपाध्यक्ष महोदय के आदेश दिनांक 15.02.2019 के द्वारा बी0ओ0क्यू0 की छपी दरों से 0.93 प्रतिशत उच्च कुल घनांक रू0 17,60,72,164.95 (रू0 सत्रह करोड़ साठ लाख बहत्तर हजार एक सौ चौसठ रूपये पच्चावह पाँच पैसे मात्र) (जी0एस0टी0 अतिरिक्त as per applicable) की स्वीकृति दी गई है, उक्त कार्य का अनुबन्ध सं0 199/18/पी0एम0ए0वाई0(श0) /ई0ई0/एफ0एस0डी0ए0 दिनांक 23.02.2019 द्वारा सम्पादित हो चुका है।

अतः आप उक्त कार्य को दिनांक 01.03.2019 से प्रारम्भ कर दिनांक 31.08.2020 तक पूर्ण कराया जाना सुनिश्चित करें।

भवदीय,


25.02.19

अधिशारी अभियन्ता,
फिरो-शिको विकास प्राधिकरण,
फिरोजाबाद।

of.

फिरोजाबाद-शिकोहाबाद विकास प्राधिकरण, फिरोजाबाद

-:कार्यदेश:-

पत्रांक : 568 /वि0प्रा0/2019

दिनांक : 25/02/2019

सेवा में,

मै0 लाल चन्द्र एण्ड कम्पनी,
कै0के0-68, कविनगर, गाजियाबाद।

विषय : प्रधानमंत्री आवास योजना (शहरी) के अन्तर्गत 192 भवनों का निर्माण एवं आन्तरिक विकास कार्य।

महोदय,

कृपया उपरोक्त विषयक कार्य की ई-निविदा दिनांक 24.01.2019 को आमन्त्रित की गई थी। ई-निविदा आपके पक्ष में जिलाधिकारी/उपाध्यक्ष महोदया के आदेश दिनांक 15.02.2019 के द्वारा वी0ओ0क्यू0 की छपी दरों से 0.95 प्रतिशत उच्च कुल घनांक रू0 9,53,22,443.27 (रू0 नौ करोड़ तिरेपन लाख बाईस हजार चार सौ तैंतालीस रूपये सत्ताईस पैसे मात्र) (जी0एस0टी0 अतिरिक्त as per applicable) की स्वीकृति दी गई है, उक्त कार्य का अनुबन्ध सं0 200/18/पी0एम0ए0वाई0(श0)/ई0ई0/एफ0एस0डी0ए0 दिनांक 23.02.2019 द्वारा सम्पादित हो चुका है।

अतः आप उक्त कार्य को दिनांक 01.03.2019 से प्रारम्भ कर दिनांक 31.08.2020 तक पूर्ण कराया जाना सुनिश्चित करें।

भवदीय,

(Signature)

अधिसाक्षी अभियन्ता,
25.02.19
फिरो-शिको विकास प्राधिकरण,
फिरोजाबाद।

७/६०



फिरोजाबाद-शिकोहाबाद विकास प्राधिकरण, फिरोजाबाद।

सेवा में,

मै0 ए0के0 कन्सट्रक्शन,
118, सरफुद्दीनपुर, जावली,
गाजियाबाद।

पत्रांक: 410 /वि0प्रा0/2020-21

दिनांक : 13/10/2020

विषय: प्रधानमंत्री आवास योजना के अन्तर्गत 376 भवनों के निर्माण कार्य एवं आन्तरिक विकास कार्य में समयवृद्धि प्रदान किये जाने के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक आपके द्वारा प्रेषित पत्र दिनांक 31.08.2020 के क्रम में अनुबन्ध संख्या-199/18/पी0एम0ए0वाई0(श0)/ई0ई0/एफ0एस0डी0ए0 दिनांक 23.02.2019 के अन्तर्गत प्रधानमंत्री आवास योजना (शहरी) के अन्तर्गत 376 भवनों का निर्माण एवं आन्तरिक विकास कार्य किया जा रहा है। आपके अनुरोध दिनांक 31.08.2020 के क्रम में दिनांक 30.08.2021 तक समय वृद्धि की स्वीकृति उपाध्यक्ष महोदय द्वारा दिनांक 06.10.2020 को प्रदान कर दी गयी है।

अतः उक्त के सम्बन्ध में अवगत कराना है कि अनुमोदित तिथि तक अनुबन्ध के अनुसार समस्त निर्माण कार्य पूरा कराना सुनिश्चित करें।

Rohit
19/10/2020

भवदीय

(Uli)
13.10.2020

अधिशासी अभियन्ता
फिरो0-शिको0 विकास प्राधिकरण
6/ फिरोजाबाद।



फिरोजाबाद-शिकोहाबाद विकास प्राधिकरण, फिरोजाबाद।

सेवा में,

मै0 लालचन्द्र एण्ड कम्पनी,
के0के0-68, कचिनगर,
गाजियाबाद।

पत्रांक: 109 /वि0प्रा0/2020-21

दिनांक : 13/10, 2020

विषय: समय वृद्धि के सम्बन्ध में, (प्रधानमंत्री आवास योजना (शहरी) के अन्तर्गत 192 भवनों का निर्माण एवं आन्तरिक विकास कार्य)

महोदय,

कृपया उपर्युक्त विषयक आपके द्वारा प्रेषित पत्र दिनांक 31.08.2020 के क्रम में अनुबन्ध संख्या-200/18/पी0एम0ए0वाई0(श0)/ई0ई0/एफ0एस0डी0ए0 दिनांक 23.02.2019 के अन्तर्गत प्रधानमंत्री आवास योजना (शहरी) के अन्तर्गत 192 भवनों का निर्माण एवं आन्तरिक विकास कार्य किया जा रहा है। आपके अनुरोध दिनांक 31.08.2020 के क्रम में दिनांक 31.05.2021 तक समय वृद्धि की स्वीकृति उपाध्यक्ष महोदय द्वारा दिनांक 06.10.2020 को प्रदान कर दी गयी है।

अतः उक्त के सम्बन्ध में अवगत कराना है कि अनुमोदित तिथि तक अनुबन्ध के अनुसार समस्त निर्माण कार्य पूरा कराना सुनिश्चित करें।


19-10-2020

भवदीय



अधिशारी अभियन्ता
फिरो0-शिको0 विकास प्राधिकरण
फिरोजाबाद।



Annex-VE-1

S. No.	NO OF CENTER	Authorised PUC Centre Code	PUC Centre Name	Machine Type	RTO	PUC Centre Address	PUC Centre Approval Status	PUC Centre Status	Account created on
1	1	UP0830003	M/S SHUBHAM AUTOMOBILES	Opacity Meter	UP83-Ferozabad	NH-2, USSAINI, AGRA-KANPUR ROAD,FIROZABAD (U.P.),283203	Rejected	Inactive	24-Dec-2019
2	2	UP0830005	M/S JAI MAA KAMAKHYA SEWA SAMITI	Opacity Meter	UP83-Ferozabad	M/S GANPATI FILLING STATION,,JALESAR ROAD CROSSING ,283203	Active	Active	07-Aug-2020
3	3	UP0830007	VANI PARYAWARAN SEWA SAMITI	Opacity Meter	UP83-Ferozabad	BAJRANG NAGAR NEAR HANUMAN MANDIR,JALESAR ROAD ,283203	Active	Active	04-Sep-2020
4	4	UP0830009	VAVSHAYIK VIKAS PRASHICHAN SANSTHAN	Multi Gas Analyser	UP83-Ferozabad	FRONT OF DIST. HQ ADARSH POLICE CHOWKI FIROZABAD,GALI NO 5, GAUTAM NAGAR HIMAUNPUR FIROZABAD,283203	Active	Active	25-Sep-2020

<u>03 CNG Facility are in urban area.</u>	
1	Bhagwati CNG Filling Station- Gail Petrol Pump, NH-2, Near Raja ka Taal, Nawab Chauraha, Firozabad.
2	HP Petrol Pump- Ganpati CNG Filling Station, Jalesar Road, Firozabad
3	Maa Vaishno Devi Fuel Point, NH-19, Ussaini, Firozabad.



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०

Ref. No.....C-32200 /CL/ 294 B / AC-P-119-20

दिनांक

Date ...S: 2.1.2020

सेवा में,

अतिरिक्त महानिदेशक,
यातायात पुलिस निदेशालय, उत्तर प्रदेश,
वृन्दावन योजना, सेक्टर-18, रायबरेली रोड,
लखनऊ-226301।

विषय: उत्तर प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायु प्रदूषण के नियंत्रण हेतु निर्मित कार्ययोजना के संबंध में माइक्रोप्लानिंग किये जाने हेतु वायु (प्रदूषण का निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा 31ए के अर्न्तगत जारी निर्देश के संबंध में।

यह कि, माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-681/2018 में दिनांक 08.10.2018 के द्वारा नॉन अटैन्मेंट शहरों से संबंधित सभी राज्यों एवं केन्द्रशासित प्रदेशों में "एअर क्वालिटी मॉनीटरिंग कमेटी" का गठन किये जाने, "एअर क्वालिटी मॉनीटरिंग कमेटी" द्वारा 02 माह के अन्दर नॉन अटैन्मेंट शहरों की वायुगुणवत्ता में सुधार लाये जाने हेतु कार्ययोजना तैयार किये जाने एवं कार्ययोजना के लागू होने से 06 माह के अन्दर नॉन अटैन्मेंट शहरों की वायुगुणता निर्धारित मानकों के अनुरूप लाये जाने हेतु आदेश पारित किये गये थे।

यह कि, राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश के अनुपालन में उत्तर प्रदेश सरकार द्वारा प्रदेश के 15 नॉन अटैन्मेंट शहरों यथा आगरा, प्रयागराज, अनपरा, बरेली, फिरोजाबाद, गजरौला, गाजियाबाद, झांसी, कानपुर, खुर्जा, लखनऊ, मुरादाबाद, नोएडा, रायबरेली तथा वाराणसी की वायुगुणता में सुधार लाने के लिए कार्ययोजना बनाये जाने हेतु दिनांक 02.01.2019 को "एअर क्वालिटी मॉनीटरिंग कमेटी" गठित की गयी एवं "एअर क्वालिटी मॉनीटरिंग कमेटी" द्वारा प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायुगुणता के सुधार हेतु कार्ययोजना बनायी गयी। कमेटी द्वारा बनायी गयी कार्ययोजना को उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली प्रेषित किया गया जिसे केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा अनुमोदित किया गया है। उक्त कार्ययोजना को उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ की वेबसाइट http://www.uppcb.com/pdf/ACTION-PLAN_100519.pdf पर भी अपलोड किया गया।

यह कि, यह कि, राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा उपरोक्तानुसार पारित आदेश के अनुपालन में प्रदेश के 15 नॉन अटैन्मेंट शहरों की वायुगुणता में सुधार लाये जाने हेतु बनायी गयी कार्ययोजना के अनुश्रवण तथा प्रभावी क्रियान्वयन हेतु उत्तर प्रदेश सरकार द्वारा प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन की अध्यक्षता में दिनांक 14.06.2019 के द्वारा "एअर क्वालिटी मॉनीटरिंग कमेटी" का पुनर्गठन किया गया।

यह कि, प्रदेश के 15 नॉन अटैन्मेंट शहरों के वायु प्रदूषण नियंत्रण के संबंध में बनायी गयी कार्ययोजना के अर्न्तगत दीर्घकालीन एवं अल्पकालीन कार्यबिन्दु तथा इसके क्रियान्वयन की समयसीमा निर्धारित करते हुये प्रदेश के संबंधित जिम्मेदार विभागों/प्राधिकरणों/संस्थाओं यथा नगर विकास विभाग, ट्रान्सपोर्ट विभाग, पी0डब्लू0डी0, एन0एच0ए0आई0, यातायात, फूड एवं सिविल सप्लाइ, विकास प्राधिकरण/आवास विकास, वन, कृषि, औद्योगिक विकास, आयल कम्पनी/सी0एन0जी0, गृह, एन0एम0सी0जी0, जिला प्रशासन, वाहन निर्माता कम्पनी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मिनिस्ट्री आफ रोड ट्रान्सपोर्ट एण्ड हाईवे, सिचाई विभाग एवं उद्यान विभाग को कार्ययोजना के अर्न्तगत वायु प्रदूषण के नियंत्रण हेतु इनसे संबंधित कार्यबिन्दुओं पर प्रभावी कार्यवाही किये जाने हेतु दायित्व निर्धारित किये गये हैं।

यह कि, मुख्य सचिव, उ0प्र0 शासन द्वारा अपने पत्र संख्या-एन0जी0टी0130(2) 55-पर्या-2-2019 /09 (रिट)/2016 दिनांक 11.04.2019 द्वारा उत्तर प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायु प्रदूषण के नियंत्रण हेतु बनायी गयी कार्ययोजना के प्रभावी क्रियान्वयन/अनुपालन हेतु प्रदेश के संबंधित जनपदों के जिलाधिकारियों एवं संबंधित विभागों के अपर मुख्य सचिव/प्रमुख सचिव को निर्देश जारी किये गये हैं।

यह कि, माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-681/2018 में दिनांक 20.11.2019 द्वारा उत्तर प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायु प्रदूषण के नियंत्रण हेतु निर्मित कार्ययोजना के अर्न्तगत निर्धारित किये गये कार्यबिन्दुओं की माइक्रोप्लानिंग किये जाने के संबंध में पारित आदेश का सुसंगत अंश निम्नवत् है:-

टी.सी.-12वी, विभूति खण्ड, गोमती नगर,

लखनऊ- 226010

दूरभाष : 522-2720831, 2720828

फैक्स : 0522 - 2720764, 2720676

ई-मेल : info@uppcb.com

वेबसाइट : www.uppcb.com

gomiil Letter head 25-05-2016

T.C.-12V, Vibhuti Khand, Gomti Nagar
Lucknow - 226010

Phone : 0522-2720831, 2720828

Fax : 0522 - 2720764

Email : info@uppcb.com

Web Site : www.uppcb.com

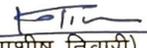
"With regard to direction No.(VIII), there is compliance by 38 cities. Let the States/UTs ensure compliance with regard to the remaining cities within by 30.06.2020. In default, the States/UTs will be liable to pay@Rs. 5 lakhs per month till compliance. The compensation may be recovered by the States/UTs from the erring officers and appropriate entries may also be made in the ACRs of the concerned Heads of the Departments";

अतएव मा0 राष्ट्रीय हरित अधिकरण द्वारा उक्त पारित आदेशों का अनुपालन सुनिश्चित किये जाने के दृष्टिगत वायु (प्रदूषण का नियंत्रण एवं निवारण) अधिनियम, 1981(यथा संशोधित) की धारा 31 ए के अन्तर्गत राज्य बोर्ड को प्रदत्त शक्तियों का प्रयोग करते हुए एतद्वारा निम्न निर्देश निर्गत किये जाते हैं :-

1. यह कि, कार्य योजना के अंतर्गत यातायात पुलिस निदेशालय, उत्तर प्रदेश हेतु निर्धारित सभी कार्य बिन्दुओं के संबंध में 02 माह के अन्दर माइक्रोप्लानिंग की जाए तथा माइक्रोप्लान की प्रति उ0प्र0 प्रदूषण नियंत्रण बोर्ड को प्रेषित की जाए।
2. यह कि, कार्य योजना के अंतर्गत दीर्घकालीन एवं अल्पकालीन कार्य बिन्दुओं का प्रभावी क्रियान्वयन निर्धारित समय सीमा के अंदर किया जाये।
3. यह कि, कार्य योजना के अंतर्गत निर्धारित कार्य बिन्दुओं के संबंध में की गयी कृत कार्यवाही की मासिक प्रगति आख्या उ0 प्र0 प्रदूषण नियंत्रण बोर्ड, द्वारा विकसित "Environmental Compliance portal" "<http://www.upecp.in>" पर अपलोड किया जायेगा तथा इसकी प्रति सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड के माध्यम से "एअर क्वालिटी मॉनीटरिंग कमेटी" को प्रेषित की जायेगी।

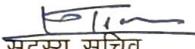
उक्त निर्देशों का अनुपालन निर्धारित समय सीमा में सुनिश्चित कराते हुए कृत कार्यवाही की आख्या से बोर्ड को अवगत कराने का कष्ट करें।

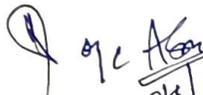
भवदीय,


(आशीष तिवारी)
सदस्य सचिव

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु :-

1. प्रमुख सचिव, गृह, उ0प्र0 शासन, लखनऊ।
2. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली।
3. जिलाधिकारी, आगरा, प्रयागराज, सोनभद्र (अनपरा), बरेली, फिरोजाबाद, अमरोहा (गजरौला), गाजियाबाद, झांसी, कानपुर, बुलन्दशहर (खुर्जा), लखनऊ, मुरादाबाद, गौतमबुद्ध नगर (नोयडा), रायबरेली एवं वाराणसी।
4. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड आगरा, प्रयागराज, सोनभद्र (अनपरा), बरेली, फिरोजाबाद, बिजनौर (गजरौला), गाजियाबाद, झांसी, कागपुर, बुलन्दशहर (खुर्जा), लखनऊ, मुरादाबाद, नोयडा, रायबरेली एवं वाराणसी।


सदस्य सचिव


04/21/2020

Red Industries Status

S.No.	Circle	Regional Office	District Name	Name of Industry	Sector (for Example Sugar, Distillery etc.)	Operational Status (Yes/No)	Consent Status (Yes/No)	Status of industries complying with
A	B	C	D	E	F	G	H	P
1	4	Firozabad	Firozabad	M/s Lal ji Board Industries, A-34 Industrial Estate, Firozabad	Media Craft Paper	OP	Applied	yes
2	4	Firozabad	Firozabad	M/s Dayal Ji Industries, A - 35, 36, 37, Industrial Estate, Firozabad	Media Craft Paper	OP	Applied	yes
3	4	Firozabad	Firozabad	M/s S R Mittal Paper Mills Ltd, Mainpuri Rd, Shikohabad, Firozabad	Media Craft Paper	OP	Granted	yes
4	4	Firozabad	Firozabad	M/s Hardayal Milk Products Pvt Ltd, Etah Rd, Shikohabad, Firozabad	Dairy Whitner, Paneer Butter Milk	CL	Granted	yes

5	4	Firozabad	Firozabad	M/s ALP Milk Foods Pvt Ltd, Etah Rd, Shikohabad, Firozabad	Dairy Whitner, Paneer Butter Milk Packing Lassi/Chhach	OP	Applied	yes
6	4	Firozabad	Firozabad	M/s Hind Lamp Ltd., Shikohabad, Firozabad	G.L.S. LAMP, FLORESCENT LAMP, CAP FOR G.L.S. LAMP ASSEMBLING	OP	Granted	yes
7	4	Firozabad	Firozabad	M/s Jai Kaila Devi Pigment Chemicals Pvt. Ltd. Shikohabad, Firozabad	Lead Oxide	OP	Granted	yes
8	4	Firozabad	Firozabad	Agra Chemicals, Shikohabad, Firozabad	Lead Oxide	OP	Granted	yes
9	4	Firozabad	Firozabad	Vinayak Industries, Industrial Area, Shikohabad, Firozabad	Lead Oxide	OP	Granted	yes
10	4	Firozabad	Firozabad	Prahalad Oil Pvt. Ltd., Asua, shikohabad, Firozabad	Zinc Oxide	OP	Granted	Closed

11	4	Firozabad	Firozabad	Singal Chemical Industries, Bhau Ka Nagla, Agra Road, Near Industrial Estate, Firozabad	Cobalt oxide, Cobalt Diaoxide, Cobalt sulphate	OP	Granted	yes
12	4	Firozabad	Firozabad	Krishna Chemical Industries, Lalau Road, Firozabad	Cadmium Oxide	OP	Granted	yes
13	4	Firozabad	Firozabad	Bala Ji Chemicals, Behind Krishna Hotel, Bhooda, N.H.-2, Shikohabad, Firozabad	Cadmium Sulphide	OP	Granted	yes
14	4	Firozabad	Firozabad	Rise Chemicals, Industrial area, Shikohabad, Firozabad	Cadmium Sulphide	OP	Granted	yes

15	4	Firozabad	Firozabad	Bhole Nath & Company, Khasra No. 187/2, Mauja Aronj, Shikohabad, Firozabad	Cadmium Sulphide	OP	Granted	yes
16	4	Firozabad	Etawah	M/s Mother Dairy Fruit and Vegetable Pvt Ltd, Mainpuri Rd, Etawah	Dairy Whitner, Paneer Butter Milk Packing Lassi/Chhach	OP	Granted	yes
17	4	Firozabad	Mainpuri	M/s Mahaveer Straw Board Mills Pvt Ltd, Power house Rd, Mainpuri	Media Craft Paper	OP	Granted	yes
18	4	Firozabad	Firozabad	M/S Gold India, Industrial Estate, Firozabad	Metalising	OP	NO	no
19	4	Firozabad	Firozabad	M/S Girdhari Lal Manohar Lal Glass Works Unit-2, C-12, Industrial Estate, Firozabad	Metalising	OP	No	No

20	4	Firozabad	Firozabad	Shri Nath Ji Chemical, industrial estate, Shikohabad, Firozabad	Cadmium Sulphide	OP	Granted	Yes
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Closure Order Status

1	Firozabad	Durga Maa Ent Bhatta, Bateshwar Road, Naseerpur, Shikohabad, Firozabad	19.07.18	-
2	Firozabad	Gurudev Ent Udyog, Goshpur, Naseerpur, Shikohabad, Firozabad	19.07.18	-
3	Firozabad	Mahesh Ent Udyog, Mubarikpur, Shikohabad, Firozabad	19.07.18	Revoked
4	Firozabad	M.L. Brick Field, Shikohabad, Firozabad	19.07.18	Revoked 15.11.19
5	Firozabad	New K.R. Ent Udyog, Saraishek, Sirsaganj, Firozabad	19.07.18	Revoked 20.1.19
6	Firozabad	Shiv Shakti Ent Bhatta Udyog, Bariyarmau, Jalapur, Firozabad	19.07.18	-
7	Firozabad	Sri Krishna Ent Udyog Gram NaglaSeetaram, Shikohabad, Firozabad	01.06.18	-
8	Firozabad	Sri Sharda Ent Bhatta, Sirsaganj, Firozabad	01.06.18	-
9	Firozabad	New Jamuna ent Udyog Sirsaganj, Firozabad	19.04.18	-
10	Firozabad	Raja Ent Udyog, Sirsaganj, Firozabad	19.04.18	-
11	Firozabad	Laxmi Brick Field, Aklabad Hasanpur, Firozabad	19.07.18	-
12	Firozabad	J.L. Ent Bhatta, Shikohabad, Firozabad	19.07.18	-
13	Firozabad	Tara Singh Ent Udyog, Shikohabad, Firozabad	10.07.18	Show cause
14	Firozabad	KPS Brick Udyog, Shikohabad, Firozabad	10.07.18	Show cause

List of 2 industries which is banned

S.N.	Industry name	Date of closure order
1	M/s Girdhari Lal Manohar Lal Glass works (Unit-2), C-12, Industrial Estate, Firozabad	17.01.2020
2	M/s Laghu Udhog Pakai Bhatti Chember Sahakari Samiti, D-4, 5, UPSIDC, Industrial Estate, Jalesar Road, Firozabad	17.01.2020

List of 3 Industries where web camera is installed		
1	M/s Laalji Industry, Industrial Area, Firozabad	
2	M/s Dayalji, Industry, Industrial Area, Firozabad	
3	M/s S.R. Paper Mill, Shikohabad, Firozabad	

U.P. POLLUTION CONTROL BOARD, FIROZABAD
Format for Development of Brick Kiln Inventory

Name of the State- **Uttar Pradesh**

Name of the District- **Firozabad**

Total number of Brick Kiln - 190

S.No.	Name and Address of the units along with Latitude and Longitude And Contact details of the owner	Type of Brick Kilns (FCBTK, Zig-Zag type, VSBK)	Status of Consent/ NOC	Operational Status
1	Lodhi Rajput Ent Bhatta Udyog (Old Name-N.A. Brick Field) Muhammadpur Madhai	Closed for 2013 (Zig-Zag)	N. APP	CL
2	Sri Sai Shakti Ent Bhatta , Karhal Road, Sirsaganj,	Zig-Zag	Granted	OP
3	Sri Jhar Peer Baba Ent Bhatta, Mohamadpur Sarai Jabai, Sikohabad	Zig-Zag	Granted	OP
4	Ram Sahay Gramodhyog Sewa Sansthan , Badanpur Kotla, Gaunch	Zig-Zag	Granted	OP
5	Jyoti Ent Udyog, Bilhaina	Zig-Zag	Granted	OP
6	Mahadev Brick Field, Bilhaina	Zig-Zag	Granted	OP
7	Sri Ratan Ent Udyog, Barkatpur	Zig-Zag	Granted	OP

LIST OF BRICK KILNS ESTABLISHED/OPERATED IN DISTRICT FIROZABAD NOC/CONSENT GRANTED STATUS IN THE YEAR 2017-18

S.No	Name and Address Brick Kilns	District	Op. St.	prod yrs	nos of pia	AIR POLLUTION CONTROL STATUS							
						Sett. Tank	STACK	Consent Water	VALIDITY	CONSENT Air	VALIDITY	Environmetal Clearance	REMARK
1	2	3		4	5	7	8	9	10	11	12		13
1	Adarsh Ent Udyog Dattgarh Eka, Jasrana	Firozabad	OP	1994	20	Installed	Fixed	N. APP	-	N. APP	-		
2	H.P. Brick Field (Annpurna Ent Udyog) Eta road, Diwaichi, Shikohabad	Firozabad	OP	2007	23	Installed	Fixed	N. APP	-	Granted	30.06.20	Yes	
3	Anurag Ent Udyog Nagala khengar, PO Pariar, Sikohabad	Firozabad	OP	1998	23	Installed	Fixed	Granted	31.07.24	Granted	31.07.24	Yes	
4	A.K.R. Brick Field, Dhatri Khera, Sikohabad	Firozabad	OP	2011	25	Installed	Fixed	N. APP	-	Granted	30.06.20	Yes	
5	Ambicka Brick, Vill. Ganpati Pur, Post Korari Khera, Sikohabad	Firozabad	CL	2011	23	Installed	Fixed	N. APP	-	N. APP	-		
6	Bhagwati Ent Udyog Summerpur Dhatari, Sirsaganj	Firozabad	OP	1996	23	Installed	Fixed	N. APP	-	Granted	30.09.24	Yes	
7	Bajrang Ent Bhatta, Farida Bahat, Jasrana	Firozabad	OP		23	Installed	Fixed	N. APP	-	N. APP	-		
8	Bhagwati Ent Udyog, (Gramodhyog Ent Bhatta), Ganeshpur Nagaria, Jasrana,	Firozabad	OP	1990	21	Installed	Fixed	Granted	31.07.24	Granted	31.07.24		
9	Bajrang Ent Udyog (Shyam Ent Bhatta) Gangai, Govindpur, Shikohabad	Firozabad	CL	1997	20	Installed	Fixed	N. APP	-	N. APP	-		
10	B.S.Yadav Ent Udyog, Farida, Eka, Jasrana	Firozabad	OP	2011	21	Installed	Fixed	Granted	30.07.21	Granted	30.07.21	Yes	
11	Bajrangbali Ent Udyog Zafrabad, Shikohabad	Firozabad	OP	2011	23	Installed	Fixed	N. APP	30.09.14	N. APP	30.09.14	Yes	
12	Bankey Bihari Ent Udyog, Charari, Ghagau, Sikohabad,	Firozabad	OP	2010	21	Installed	Fixed	N. APP	-	N. APP	-		
13	Bajrang Ent Udyog, Mohnipur, Sikohabad	Firozabad	OP	2011	25	Installed	Fixed	N. APP	30.09.16	N. APP	30.09.16	Yes	
14	Baldev Ent Udyog, Banveerpur Kudi, Jasrana,	Firozabad	OP	2011	23	Installed	Fixed	N. APP	-	N. APP	-		
15	Baba Bhooteswar Ent Udyog, Gram Jafrabad, Sikohabad	Firozabad	OP	2011	23	Installed	Fixed	N. APP	-	Granted	30.09.20	Yes	
16	Chotelal Ent Udyog Suraya, Jasrana	Firozabad	OP	2002	23	Installed	Fixed	Granted	31.07.22	Granted	31.07.22	Yes	
17	Durg Vijay Singh Ent Bhatta Bakalpur, Bateswar Road, Sikohabad	Firozabad	OP	1979	20	Installed	Fixed	N. APP	-	Granted	30.07.24	Yes	
18	Durga Brick Field Shekhupur road Rudhemai, Sikohabad	Firozabad	OP	1996	24	Installed	Fixed	N. APP	-	Granted	30.09.24	Yes	
19	Durga Ent Bhatta, Sonthra Road, Sirsaganj	Firozabad	OP	1998	23	Installed	Fixed	N. APP	-	Granted	30.09.24	Yes	
20	Durgesh Brick Works(M.M. Brick Works) Adampur, Makkhanpur, Sikohabad	Firozabad	OP	2004	21	Installed	Fixed	N. APP	-	N. APP	30.09.19		
21	DGP Brick Field, Naney Mau, Sikohabad	Firozabad	OP		23	Installed	Fixed	N. APP	-	N. APP	-		
22	Durga Maa Ent Udyog, Bateswar Road, Naseerpur, Sikohabad	Firozabad	OP	2010	23	Installed	Fixed	Granted	31.07.23	Granted	31.07.23	Yes	
23	G.R. Ent Udyog Kaurari Sarahad, Jasarana	Firozabad	CL	2002	23	Installed	Fixed	N. APP	-	N. APP	-		
24	G.S. Ent Udyog Nagala Meva Basundhara road Eka, Jasrana	Firozabad	OP	2001	21	Installed	Fixed	Granted	31.07.21	Granted	31.07.21	Yes	
25	Gokarsh Ent Bhatta Kodra Kheria Eka Jasrana	Firozabad	OP	1998	22	Installed	Fixed	Granted	31.07.24	Granted	31.07.24	Yes	
26	Gurudev Brick Field Gopura Bateswar Road Shikohabad	Firozabad	OP	2002	23	Installed	Fixed	N. APP	-	N. APP	30.09.14	Yes	Closure order dated 01.06.18
27	G.B. Ent Udyog, Nagla Mewa, Naman, Eka, Jasrana	Firozabad	OP	1999	23	Installed	Fixed	N. APP	-	N. APP	-		
28	H.L. Ent, Udyog, Meetpura, Jasrana,	Firozabad	OP	2010	23	Installed	Fixed	N. APP	-	N. APP	30.09.14		
29	Jagdamba Ent Udyog Latumai Labhau, Shikohabad	Firozabad	OP	1999	25	Installed	Fixed	Granted	31.07.24	Granted	31.07.24	Yes	
30	Jai Bajrang Ent Udyog Umarajat Shikohabad	Firozabad	OP	1990	23	Installed	Fixed	Granted	31.07.24	Granted	31.07.24		
31	Jai Bansi Brick Field Verani Sanora, Jasrana	Firozabad	OP	1998	23	Installed	Fixed	N. APP	-	N. APP	30.09.14		
32	Jai Durga Ent Udyog Bhadau, Eka, Jasarana	Firozabad	OP	2007	23	Installed	Fixed	N. APP	30.09.14	N. APP	30.09.14	Yes	
33	Jai Kaila Devi Ent Udyog Rupaspur Shikohabad	Firozabad	OP	2002	23	Installed	Fixed	Granted	31.07.23	Granted	31.07.23	Yes	
34	Jai Shiv Brick Field Jaraila Dhatari, Sikohabad	Firozabad	OP	1998	23	Installed	Fixed	N. APP	-	N. APP	30.09.19		
35	Jai Vaishno Ent Udyog Todsi, PO Sarai Muri Dhar, Sirsaganj, Sikohabad	Firozabad	OP	2000	25	Installed	Fixed	Granted	30.07.24	Granted	30.07.24	Yes	
36	Sri Salasar Baba Ent Udyog (Jai Hanuman Ent Udyog) Dhikhtauli Malkhanpur Road Sikohabad	Firozabad	OP	1996	22	Installed	Fixed	Granted	31.07.24	Granted	31.07.24		
37	Janta Bhatta Udyog Reethara Road Rukanpur Shikohabad	Firozabad	OP	1984	20	Installed	Fixed	N. APP	-	N. APP	30.09.17		
38	Sri Nandani Brick Field (Jai Karoli Maa Ent Udyog) Sekhupur, Hathwant, Jasrana	Firozabad	OP	2005	23	Installed	Fixed	Granted	31.07.23	Granted	31.07.23	Yes	
39	Jai shiv Brick Field, Kamalpur Rakhwali, Jasarana	Firozabad	OP	1990	23	Installed	Fixed	Granted	31.07.21	Granted	31.07.21		
40	Jai Bajrang Ball Ent Udyog Nagla Khemkaran Jhal Goplapur, Jasrana	Firozabad	OP	2009	23	Installed	Fixed	Granted	30.09.23	Granted	30.09.23	Yes	
41	Jai Hanuman Ent Udyog (Jai Siya Ram Ent Udyog), Nagla Kothi, Aronj, Sikohabad	Firozabad	OP	2009	23	Installed	Fixed	Granted	31.07.23	Granted	31.07.23	Yes	
42	Jai Durga Maa Ent Bhatta Udyog (Jai Maa Ent Udyog), Haibatpur, Karkha Sikoha.	Firozabad	OP	2009	23	Installed	Fixed	N. APP	30.09.16	N. APP	30.09.16	Yes	
43	Jai Balaji Ent Bhatta, Shyomai, Jasrana	Firozabad	OP	2009	23	Installed	Fixed	Granted	31.07.24	Granted	31.07.24	Yes	

44	Jai Shiv Ent Udyog Eka, Jasrana	Firozabad	OP	2010	23	Installed	Fixed	Granted	30.09.23	Granted	30.09.23	Yes	
45	Jai Girraj Ji Brick Field, Ghaghau, Sikohabad	Firozabad	OP	2009	21	Installed	Fixed	N. APP	-	N. APP	-		
46	J.B Ent Udyog, Nagla Bavan, Jasrana	Firozabad	OP	2010	23	Installed	Fixed	N. APP	30.09.15	N. APP	30.09.15	Yes	
47	J.S. Yadav Ent Udyog, Gram Kharite, Jasrana	Firozabad	OP	2011	23	Installed	Fixed	N. APP	-	N. APP	-		
48	Jai Vashno Devi Ent Udyog Rrsoolpur Dhorau Churaha,, Makkahanpur Rd, Sikohabad.	Firozabad	OP	2011	23	Installed	Fixed	N. APP	30.09.14	N. APP	30.09.14	Yes	
49	Maa Kamakhya Ent Udyog (J.K.F Ent Udyog/Balaji Brick Field / Shiv Ent Bhatta) Nagla Rama, Jasrana	Firozabad	OP	1993	23	Installed	Fixed	Granted	31.07.24	Granted	31.07.24	Yes	
50	Jai Shiv Ent Udyog Noorpur, Utrara, Jasrana	Firozabad	CL	1996	19	Installed	Fixed	N. APP	-	N. APP	-		
51	Jai Sri Radhe Ent Bhatta Udyog, Jaisinghpur, Hathauli, Eka, Jasrana	Firozabad	OP	2010	23	Installed	Fixed	N. APP	30.09.15	N. APP	30.09.15	Yes	
52	K.D. Brick Field, Sahajalpur, Shikohabad	Firozabad	OP	1990	23	Installed	Fixed	N. APP	-	Granted	30.09.24	Yes	
53	K.S.Ent Udyog Nihalpur Nagariya Shikohabad	Firozabad	OP	1997	23	Installed	Fixed	Granted	31.07.22	Granted	31.07.22		
54	Kargil Shahid Hemraj Singh Ent Bhatta, Gopalpur, Jasrana	Firozabad	OP	2006	23	Installed	Fixed	Granted	31.07.23	Granted	31.07.23	Yes	
55	Krishna Balram Ent Udyog Utarara, Noorpur, Jasrana	Firozabad	OP	2002	23	Installed	Fixed	N. APP	-	Granted	30.09.17	Yes	
56	Kisan Ent Bhatta Nagala Gosha Eka, Jasrana	Firozabad	OP	1995	23	Installed	Fixed	Granted	31.07.24	Granted	31.07.24	Yes	
57	Krishna Ent Bhatta Shyampur Eka, Jasrana	Firozabad	OP	1998	23	Installed	Fixed	Granted	31.07.24	Granted	31.07.24	Yes	
58	kishan Ent Bhatta,(Brahma Ent) Nagla Khajuria, Dehuli, Jasrana	Firozabad	CL	2005	23	Installed	Fixed	N. APP	-	N. APP	30.09.14		
59	Lucky Ent Udyog Bhawali Sirsaganj	Firozabad	OP	1992	23	Installed	Fixed	Granted	31.07.24	Granted	31.07.24	Yes	
60	Lodhi Rajput Ent Bhatta Udyog (Old Name-N.A. Brick Field) Muhammadpur Madhai	Firozabad	CL	2003	21	Installed	Fixed	N. APP	-	N. APP	30.09.14		
61	L.S. Ent Bhatta Udyog, Saraiya Chandpura, Sirsaganj	Firozabad	OP	2010	23	Installed	Fixed	N. APP	-	N. APP	-		
62	Maa Durga Ent Bhatta Muhammadpur Utrara Babra Jasrana	Firozabad	OP	2001	23	Installed	Fixed	N. APP	-	Granted	31.07.23	Yes	
63	Mahesh Ent Udyog, Mubarikpur Shikohabad	Firozabad	CL	2002	23	Installed	Fixed	Granted	31.07.24	Granted	31.07.24	Yes	
64	Manoj Ent Udyog Nagala Sendhlal, Etawah Road, Sikohabad	Firozabad	OP	1998	23	Installed	Fixed	N. APP	-	Granted	30.09.24	Yes	
65	Maa Vashno Ent Bhatta (Sri Man Ent Udyog) Bakalpur, Shikohabad	Firozabad	OP	2002	21	Installed	Fixed	Granted	30.09.21	Granted	30.09.21	Yes	
66	Mahaveer Baba Ent Udyog, Gurao, Shikohabad	Firozabad	OP	2008	25	Installed	Fixed	Granted	30.09.20	Granted	30.09.20	Yes	
67	Mohar Sri Ent Bhatta Udyog, Meetpura, Jasrana,	Firozabad	OP	2009	20	Installed	Fixed	N. APP	30.09.15	N. APP	30.09.15	Yes	
68	Maya Ent Udyog, Nagla Dharau, Bhagner, Jasrana	Firozabad	CL	2009	22	Installed	Fixed	N. APP	-	N. APP	-		
69	Maa Durga Ent Udyog, Mohanipur, Rupaspur, Sikohabad	Firozabad	OP	2009	23	Installed	Fixed	N. APP	30.09.14	N. APP	30.09.14	Yes	
70	M.L. Brick Field, Dundpur, Naseerpur, Shikohabad	Firozabad	OP	2005	21	Installed	Fixed	Granted	31.07.24	Granted	31.07.24	Yes	
71	Narsingh Brick Field Arawan road, Husainpur Baijua, Sirsaganj	Firozabad	OP	2003	23	Installed	Fixed	N. APP	-	Granted	30.09.24	Yes	
72	Nawab Bricks Fields Angadpur, Makkhanpur, Shikohabad	Firozabad	OP	1999	22	Installed	Fixed	N. APP	-	Granted	30.09.20	Yes	
73	New Balaji Ent Bhatta Udyog Kanthari Shikohabad	Firozabad	OP	2004	21	Installed	Fixed	Granted	30.09.23	Granted	30.09.24	Yes	
74	New K. R. Ent Udyog Sarai Shekh Shikohabad	Firozabad	OP	2003	23	Installed	Fixed	Granted	31.07.24	Granted	31.07.24	-	
75	New Sai Shakti Ent Bhatta Nagala Maharam, Karhal Rd Shikohabad	Firozabad	CL	2003	22	Installed	Fixed	N. APP	-	N. APP	30.09.14		
76	Sri Sai Sona Ent Bhatta Nagala Bali PO Madan, Todasi, Sikohabad	Firozabad	OP	2003	25	Installed	Fixed	N. APP	-	Granted	31.07.23	Yes	
77	Nihal Brick Field 67 Muhammadpur Madhai, Shikohabad	Firozabad	CL	1996	21	Installed	Fixed	N. APP	-	N. APP	30.09.14		
78	New krishna Balram Ent Udyog, (Kishan Ent) Pachwa Rd, Jasrana	Firozabad	OP	1991	21	Installed	Fixed	N. APP	-	N. APP	30.09.14		
79	New Gurudev Brick Works, Bateshwar Road, Goshpur	Firozabad	CL	2009	22	Installed	Fixed	N. APP	-	N. APP	30.09.14		
80	Sri Dauji Ent Bhatta (Nawal Singh Prakesh Chand Ent Bhatta Udyog), Nag. Bahoranpur,Shi.	Firozabad	OP	2009	23	Installed	Fixed	N. APP	-	Granted	30.09.19	Yes	
81	Om Brick Field, Nagla Singh, Jasrana,	Firozabad	OP	2009	23	Installed	Fixed	N. APP	-	Granted	30.09.20	Yes	
82	Om Brick Field, Pariar, Nagla Khangar, PO Pariar, Sikohabad	Firozabad	OP	2011	20	Installed	Fixed	Granted	30.09.20	Granted	30.09.20	Yes	
83	Paras Ent Bhatta Saimara Atikabad, PO Kaurari Khera, Sikohabad	Firozabad	OP	1987	24	Installed	Fixed	Granted	30.09.20	Granted	30.09.20	Yes	
84	Radha Krishna Ent Udyog (Krishna Ent Udyog) Dikhtauli, Shikohabad	Firozabad	OP	1995	23	Installed	Fixed	Granted	31.07.24	Granted	31.07.24		
85	R.B. Ent Bhatta Nagala Singh Udesar, Eka, Jasrana	Firozabad	OP	2000	23	Installed	Fixed	Granted	31.07.22	Granted	31.07.22		
86	Radha Brick Field Nagala Kachhee, Aawagarh Road, Jasrana	Firozabad	OP		21	Installed	Fixed	N. APP	-	N. APP	-		
87	Raghav Ent Udyog Khutiyana Salaempur, Jasrana	Firozabad	OP	1998	23	Installed	Fixed	N. APP	30.09.14	N. APP	30.09.14	Yes	
88	Rama Krishna Ent Udyog Nagla Bhaat Rupaspur, Sikohabad	Firozabad	OP	2003	23	Installed	Fixed	Granted	30.09.23	Granted	30.09.23	Yes	
89	Rammurti Ent Bhatta Farida Jasarana	Firozabad	OP	2003	23	Installed	Fixed	N. APP	30.09.14	N. APP	30.09.14	Yes	
90	S.S. Brick Field (Shyam Ent Udyog) Darigapur Mohinipur Shikohabad	Firozabad	OP	2002	23	Installed	Fixed	Granted	31.07.24	Granted	31.07.24		
91	Radha Brick Field Nagala Patti, Banwara, Jasrana	Firozabad	OP	2010	27	Installed	Fixed	Granted	31.07.21	Granted	31.07.21	Yes	
92	R.B. Brick Field, Nagla Singh, Mohabatpur, Fatehpur Pat, Jasrana	Firozabad	OP	2009	23	Installed	Fixed	Granted	31.07.22	Granted	31.07.22	Yes	

93	Radha Krishna Brick Field, Nagla Beech, Jasrana	Firozabad	OP	2011	23	Installed	Fixed	Granted	30.09.23	Granted	30.09.23	Yes	
94	Raju Ent Udyog, Ahamadpur kodar, Jasrana	Firozabad	CL	2011	23	Installed	Fixed	N. APP	-	N. APP	-		
95	Radha Krishan Ent Udyog, Jahanpur Farida, Jasrana	Firozabad	OP	2011	21	Installed	Fixed	N. APP	-	N. APP	-		
96	Shri Girraj Ji Ent udyog (Old Name R.P. Ent Udyog), Nagla Shadi, Jasrana	Firozabad	OP	2011	23	Installed	Fixed	N. APP	30.09.14	N. APP	30.09.14	Yes	
97	Atul Brick Field (Sri Sai Kripa Brick Field /Agamya Brick Field), Nausera, Sikohabad	Firozabad	OP	2004	27	Installed	Fixed	Granted	31.07.24	Granted	31.07.24		
98	Sri Ent Udyog (Sai Baba Ent Udyog/Ashu Brick Field), Azamabad, Arawan Sirsaganj	Firozabad	OP	2006	22	Installed	Fixed	N. APP	30.09.15	N. APP	30.09.15	Yes	
99	Sri Om Sai Nath Ent Bhatta Rudherna Sirsaganj	Firozabad	OP	2005	25	Installed	Fixed	Granted	30.09.19	Granted	30.09.19	Yes	
100	S.R. Brick Field,Nagala Bajdar Sikohabad	Firozabad	OP	2004	23	Installed	Fixed	N. APP	-	N. APP	30.09.14		
101	Saran Brick Field, Kisrav Sothara road, Sirsaganj	Firozabad	OP	2004	25	Installed	Fixed	N. APP	-	Granted	30.09.24	Yes	
102	Shri Bankey Bihari Brick Field (Shiv Ent Bhatta) Pengu road Jagmudi Sirsaganj	Firozabad	OP	1989	22	Installed	Fixed	Granted	31.07.24	Granted	31.07.24	Yes	
103	Sri Shiv Ent Udyog Katora Bahat, Jasrana	Firozabad	OP	2001	20	Installed	Fixed	N. APP	-	N. APP	30.09.14		
104	Shiv Sai Ent Bhatta Jaraila, Sikohabad	Firozabad	OP	2005	26	Installed	Fixed	N. APP	-	Granted	30.09.19	Yes	
105	Shiv Shakti Ent Bhatta Udyog Jalalpur	Firozabad	CL			Installed	Fixed	N. APP	-	N. APP	-		Closure order dated 01.06.18
106	Shyam Ent Bhatta Aapur Kailai, Jasrana	Firozabad	OP	1998	22	Installed	Fixed	Granted	30.09.24	Granted	30.09.24	Yes	
107	Sri Baba Ent Bhatta (Shiv Shakti Ent Udyog) Jagmudi Sirsaganj	Firozabad	OP	2009	26	Installed	Fixed	Granted	31.07.23	Granted	31.07.23	Yes	
108	Sona Ent Bhatta Muhammadpur Saray Jaimai, Sikohabad	Firozabad	OP	1999	23	Installed	Fixed	Granted	31.07.24	Granted	31.07.24	Yes	
109	Sri Badrinath Ent Udyog, Angadpur, Makkhanpur, Shikohabad	Firozabad	OP	2005	25	Installed	Fixed	Granted	31.07.24	Granted	31.07.24	Yes	
110	Sri Balaji Ent Bhatta Udyog, Kanthri Shikohabad	Firozabad	OP	1996	21	Installed	Fixed	N. APP	-	Granted	30.09.19	Yes	
111	Sri Dauji Brick Field Jalalpur Jasarana	Firozabad	OP	2006	23	Installed	Fixed	N. APP		Granted	30.06.20	Yes	
112	Sri Ent Bhatta Udyog Rapdi Gari Dan Sahay Bateshwar Road, Shikohabad	Firozabad	OP	1997	21	Installed	Fixed	Granted	31.07.24	Granted	31.07.24	Yes	
113	Sri Girrajji Brick Field Gagai Shikohabad	Firozabad	OP	2007	25	Installed	Fixed	Granted	31.07.24	Granted	31.07.24	Yes	
114	Sri Lakshmi Brick Field Madhai Arawan, Sikohabad	Firozabad	OP	2005	23	Installed	Fixed	N. APP	-	Granted	30.09.16	Yes	
115	Sri Nathjee Brick Field Nagala Saindlal Shikohabad	Firozabad	OP	1997	23	Installed	Fixed	N. APP	-	N. APP	30.09.14		
116	Sri Sai Baba Ent Bhatta Nagala Sendhlal	Firozabad	OP	2004	27	Installed	Fixed	Granted	31.07.24	Granted	31.07.24	Yes	
117	Sri Sai Shakti Ent Bhatta , Karhal Road, Sirsaganj,	Firozabad	OP	2002	28	Installed	Fixed	Granted	31.07.24	Granted	31.07.24	Yes	
118	Sri Vimal Ent Bhatta Nikau Khairgarh	Firozabad	OP	1998	23	Installed	Fixed	N. APP	-	Granted	30.09.24	Yes	
119	Suraj Ent Udyog Bhadana Eka , Jasrana	Firozabad	OP	2003	23	Installed	Fixed	N. APP	-	N. APP	-		
120	Sri Mohan Bhatta Udyog Nausera Road Shikohabad	Firozabad	OP	1987	20	Installed	Fixed	Granted	30.09.24	Granted	30.09.24	Yes	
121	Sri Baba Ent Bhatta (Mahaveer Ent), Bhahbli, NH 2, Sirsaganj	Firozabad	OP	2001	22	Installed	Fixed	N. APP	-	N. APP	30.09.14		
122	Shanti Ent Udyog, Keshpura, Fariha, Jasrana	Firozabad	OP	1999	23	Installed	Fixed	N. APP	-	N. APP	-		
123	Sri Ram Ent Udyog (Jai Brick Works), Kuberpur Hathwant, Jasrana	Firozabad	OP	1998	23	Installed	Fixed	N. APP	-	N. APP	30.09.23		
124	Sarad Brick Field ,Shahpur, Nandpur Road, Sikohabad	Firozabad	OP	2009	27	Installed	Fixed	N. APP	-	Granted	30.09.19	Yes	
125	Sri Girrajji Ent Udyog Gangai Shikohabad	Firozabad	OP	2009	27	Installed	Fixed	Granted	30.09.19	Granted	30.09.19	Yes	
126	Sri Jhar Peer Baba Ent Bhatta, Mohamadpur Sarai Jabai, Sikohabad	Firozabad	OP	2009	25	Installed	Fixed	Granted	31.07.23	Granted	31.07.23	Yes	
127	Sri Shanti Ent Udyog (Sri Krishna Ent Udyog), Harganpur, Dhadhau, Shikohabad	Firozabad	OP	2001	23	Installed	Fixed	N. APP	-	Granted	30.09.19	Yes	
128	Shiv Ent Bhatta Udyog,Farida, Eka, Jasrana,	Firozabad	CL			Installed	Fixed	N. APP	-	N. APP	-		
129	Sri Balaji Brick Field, Nagla Kothi, Agra Road, Shikohabad	Firozabad	OP	1998	23	Installed	Fixed	Granted	31.07.24	Granted	31.07.24		
130	Rama Devi Ent Bhatta Udyog, Dorau, Sikohabad	Firozabad	OP	2010	21	Installed	Fixed	N. APP	-	Granted	30.09.24	Yes	
131	Sri Ganesh Ent Udyog, (R.P.Ent), Nagla Kajuria, Jasrana	Firozabad	CL	2003	22	Installed	Fixed	N. APP	-	N. APP	-		
132	S.M. Brick Field (Old Name Sai Kripa Brick Field, Ashua Road, Reetara & Sri Badri Vishal Ent Udyog/Sri Bholenath Ent Udyog)	Firozabad	OP	2003	22	Installed	Fixed	Granted	30.09.18	Granted	30.09.18	Yes	
133	Singhni Ent Bhatta, Karanpur, Hawatpur, Sikohabad	Firozabad	OP	2011	23	Installed	Fixed	Granted	31.07.23	Granted	31.07.23	Yes	
134	Sri Amrit Singh Ent Udyog, Hardaspur Moza Gari, Jasrana	Firozabad	OP	2010	26	Installed	Fixed	N. APP	-	N. APP	-		
135	S.R. Ent Bhatta Udyog, Nagla Pohapi, Maiya Mai, Sikohabad	Firozabad	OP	2011	21	Installed	Fixed	N. APP	-	Granted	30.09.19	Yes	
136	Sri Sarda Ent Bhatta, Salempur Karkha, Ateypur Road, Sikohabad	Firozabad	CL	2011	21	-	-	-	-	-	-		
137	Sri Bajrang Brick Field, (Sant Baba Barfani) Gurau, Shikohabad	Firozabad	OP		23	Installed	Fixed	Granted	30.09.20	Granted	30.09.20	Yes	
138	Shanti Devi Ent Udyog, Vill Dinauli Gorwa, Jasrana	Firozabad	OP	1996	19	Installed	Fixed	N. APP	-	N. APP	-		
139	Shiv Shakti Ent Bhatta , Chinari, Padam, Jasrana	Firozabad	OP		23	Installed	Fixed	N. APP	-	N. APP	-		
140	Tirupati Balaji Brick Field (Sri Krishna Ent Udyog) Mohanipur Shikohabad	Firozabad	OP	2004	23	Installed	Fixed	N. APP	-	N. APP	30.09.14		

141	Tara Singh Brick Field Rasoolpur Shikohabad	Firozabad	OP	1998	23	Installed	Fixed	Granted	31.07.22	Granted	31.07.22	Yes	
142	Ukharaind Ent Bhatta Nagala Himayun Urawar Road, Sikohabad	Firozabad	OP	1991	23	Installed	Fixed	N. APP	-	N. APP	30.09.14		
143	Udaiveer Singh Ent Bhatt Jedahal, Eka Jasarana	Firozabad	CL	1996	23	Installed	Fixed	N. APP	-	N. APP	-		
144	Vikas Ent Bhatta Udyog, Asuwan Khera Chauraha, Sikohabad	Firozabad	OP	1998	23	Installed	Fixed	N. APP	-	Granted	31.07.24	Yes	
145	Vishal Ent Udyog, Nagla Tula, Padam, Jasarana	Firozabad	OP	2010	23	Installed	Fixed	N. APP	-	N. APP	30.09.14		
146	Yadav Ent Udyog Noorpur Utarara Jasarana	Firozabad	OP	1995	22	Installed	Fixed	N. APP	30.09.14	N. APP	30.09.14	Yes	
147	S.A. Brick Field(Sant Dada Ji Bricks), Ganpatipur, Korari Khera, Sikohabad	Firozabad	OP	2011	23	Installed	Fixed	Granted	30.09.20	Granted	30.09.20	Yes	
148	Sai Ram Brick Field, Nandpur, Sikohabad	Firozabad	OP	BJ2012	21	Installed	Fixed	N. APP	-	N. APP	-		
149	Sri Krishna Balram Ent Udyog (Premveer Singh Pradeep Kumar Ent Bhatta),Vill Pachwa, Post- Jasarana	Firozabad	OP	2002	23	Installed	Fixed	N. APP	-	N. APP	-		
150	Nihal Brick Field 1020,1021 Muhammadpur Madhai, Shikohabad	Firozabad	OP	BJ2012	21	Installed	Fixed	N. APP	-	N. APP	-		
151	Ganga Ent Udyog, Rakhawali, Fariha	Firozabad	OP	2011	21	Installed	Fixed	Granted	31.07.20	Granted	31.07.20	Yes	
152	A.G.Brick Field, Shahpur Shikohabad,	Firozabad	OP	BJ2012	23	Installed	Fixed	Granted	30.09.20	Granted	30.09.20	Yes	
153	SML Brick Field, Wajidpur, Madanpur, Sikohabad	Firozabad	OP	2011	23	Installed	Fixed	Granted	31.07.21	Granted	31.07.21		
154	KPS Brick Udyog, nagla kushal pengu road, Sikohabad	Firozabad	OP	aj2012	21	Installed	Fixed	Show Cause	09.02.16	N. APP	-		Show Cause order dated 09.02.16
155	Jai Maa Ent Udyog , Kuberpur Hathwant, Jasarana	Firozabad	NT	-	-	-	-	-	-	-	-		
156	Maa Bhagwati Ent Udyog, Suraya, Jasarana, Firozabad	Firozabad	OP	2014	25	Installed	Fixed	Granted	30.09.16	Granted	30.09.16	Yes	
157	Jai Maa Behadwari Brick Field, Vill. Rasulpur, PO Ghaghau, Shikohabad	Firozabad	OP	BJ2012	21	Installed	Fixed	N. APP	-	N. APP	-		
158	Tara Singh Ent Udyog(D.S.MARKA), Vill. Harganpur, PO Ghaghau, Shikohabad	Firozabad	OP	2014	23	Installed	Fixed	Show Cause	21.01.16	N. APP	-		Show Cause order dated 21.01.16
159	Sri Krishna Ent Udyog, Vill. Nagla Sitaram, PO Ghaghau, Shikohabad	Firozabad	OP	2014	22	Installed	Fixed	N. APP	-	N. APP	-		Closure order dated 01.06.18
160	Sharda Ent Bhatta, Vill. Nagla Madari, Sirsaganj, Firozabad	Firozabad	OP	2014	23	Installed	Fixed	N. APP	-	N. APP	-		Closure order dated 01.06.18
161	New Jamuna Ent Udyog Vill. Saimara, PO Bachela Bachel, Sirsaganj	Firozabad	OP	2014	23	Installed	Fixed	N. APP	-	N. APP	-		Closure order dated 01.06.18
162	Raja Ent Udyog, Sirsaganj, Firozabad	Firozabad	OP			Installed	Fixed	N. APP	-				Closure order dated 01.06.18
163	J.K. Ent Bhatta, Shikohabad, Firozabad	Firozabad	OP			Installed	Fixed	N. APP	-				Closure order dated 01.06.18
164	Prem Ent Udyog, Fatehpur Paat, Mohabatpur, Eka, Jasarana,	Firozabad	OP	J2012	22	Installed	Fixed	Granted	31.12.19	Granted	31.12.19	Yes	
165	Bihariji Brick Field, Vill. Vasudeo Mai, Sikohabad, Firozabad	Firozabad	OP	2014	23	Installed	Fixed	Granted	30.09.24	Granted	30.09.24	Yes	
166	Vikrant Ent Udyog, Sarai Mathiyari, Post Padam, Jasarana, Firozabad	Firozabad	CL	2014		Installed	Fixed	N. APP	-	N. APP	-		
167	M.R. Ent Udyog, Vill. Armara Jat, Nasheerpur Rd, Shikohabad	Firozabad	OP	2014	23	Installed	Fixed	N. APP	-	N. APP	-		
168	Sanjay Ent Udyog, Vill. Nagla Sunder,PO Ghaghau, Shikohabad	Firozabad	OP	2014		Installed	Fixed	Granted	30.09.24	Granted	30.09.24	Yes	
169	D.S.Ent bhatta(Mukesh Kumar Singh), Vill Gurau, PO Bachela Bachel, Sirsaganj	Firozabad	OP	2014		Installed	Fixed	N. APP	-	N. APP	-		
170	H.S. Brick Field, Nagla Khajuria, Jasarana, Firozabad	Firozabad	OP	2014		Installed	Fixed	Granted	31.07.22	Granted	31.07.22		
171	Jai Bharat Ent Udyog, Vill.-Banipur, The. Shikohabad, Firozabad	Firozabad	OP			Installed	Fixed	N. APP	-	N. APP	-		

BRICK KILNS OPERATING IN TTZ AREA OF FIROZABAD

S.No	Name and Address Brick Kilns	District	Op. St.	prod yrs	nos of pia	AIR POLLUTION CONTROL STATUS							
						Sett. Tank	STACK	Consent Water	VALIDITY	CONSENT AIR	VALIDITY	Environmenta Clearance	REMARK
1	2	3		4	5	7	8	9	10	11	12		13
1	Bajrang Brick Field, Nagla Aman	Firozabad	OP		21	Installed	Fixed	Granted	31.07.20	Granted	31.07.20	Yes	
2	Durgey Ma Ent Udyog, Milik Bhikanpur	Firozabad	OP	1992	20	Installed	Fixed	Granted	31.07.20	Granted	31.07.20	Yes	
3	Ram Sahay Gramodhyog Sewa Sansthan , Badanpur Kotla, Gaunch	Firozabad	OP	1988	22	Installed	Fixed	Granted	31.07.20	Granted	31.07.20	Yes	
4	Jyoti Ent Udyog, Bilhaina	Firozabad	OP	1995	22	Installed	Fixed	Granted	31.07.20	Granted	31.07.20	Yes	
5	Jagdamba Ent Udyog, Moda	Firozabad	OP		20	Installed	Fixed	Granted	31.07.21	Granted	31.07.21	Yes	
6	Jai Bharat Brick Field, Halpura	Firozabad	OP	1994	20	Installed	Fixed	Granted	31.07.20	Granted	31.07.20	Yes	
7	Krishna Ent Bhatta Udyog, Naya Bansh, Khergarh	Firozabad	OP	1994	23	Installed	Fixed	Granted	31.07.20	Granted	31.07.20	Yes	
8	Laxmi Brick Field. Aklabad Hasanpur	Firozabad	OP	1995	22	Installed	Fixed	Granted	31.07.20	Granted	31.07.20	Yes	
9	Mahadev Brick Field, Bilhaina	Firozabad	OP	1994	23	Installed	Fixed	Granted	31.07.20	Granted	31.07.20	Yes	
10	Mahesh Brick Kiln, Ramnagar	Firozabad	OP	1978	20	Installed	Fixed	Granted	31.07.20	Granted	31.07.20	Yes	

11	Prempur Raipura Ent Udyog, Prempur Raipura	Firozabad	CL	1980	22	Installed	Fixed	N. APP	30.09.19	N. APP	30.09.19	Yes	
12	Ratan Brick Field, Naseerpur	Firozabad	OP	1991	20	Installed	Fixed	Granted	31.07.20	Granted	31.07.20	Yes	
13	Sri Ratan Ent Udyog, Barkatpur	Firozabad	OP	1986	23	Installed	Fixed	Granted	31.07.20	Granted	31.07.20	Yes	
14	Swastic Brick Field, Prempur Raipura	Firozabad	OP	1989	20	Installed	Fixed	Granted	31.07.20	Granted	31.07.20	Yes	
15	Gajanan Udyog Sansthan, Badanpur Kotla	Firozabad	OP		21	Installed	Fixed	N. APP	30.09.18	N. APP	20.09.18	Yes	
16	Shri Mahaveer Ent Bhatta Udyog, Ranua Khera	Firozabad	OP	1986	23	Installed	Fixed	Granted	31.07.20	Granted	31.07.20	Yes	
17	Shankar Brick Fiedl, Biltigarh	Firozabad	OP	1988	23	Installed	Fixed	N. APP	30.09.19	N. APP	30.09.19	Yes	
18	Tulsi Brick Field, Matamai	Firozabad	OP	1995	23	Installed	Fixed	Granted	31.07.20	Granted	31.07.20	Yes	
19	Yadav Ent Udyog, Aklabad Hasanpur	Firozabad	OP	1992	21	Installed	Fixed	Granted	31.07.20	Granted	31.07.20	Yes	



क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
Regional Office, Uttar Pradesh Pollution Control Board
भवन सा0-3/5 बी, सेक्टर-3, सुहाग नगर, फिरोजाबाद।

संदर्भ संख्या: 899 / सा0-18 / नोटिस / 17

दिनांक: 09 / 11 / 17

सेवा में,

श्री लक्ष्मण
बेल + लुल + हाथी (27)
फिरोजाबाद

अनुस्मारक

विषय: वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 (यथासंशोधित) एवं ध्वनि प्रदूषण (विनियमन एवं नियंत्रण) नियम, 2000 (यथासंशोधित) में वर्णित प्राविधानों के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक इस कार्यालय के पत्र संख्या 438/सा0-18/नोटिस/16 दिनांक 14.07.16 एवं पूर्व में इस कार्यालय द्वारा प्रेषित पत्र संख्या 110/सा0-18/नोटिस/17 दिनांक 27.04.17 का सन्दर्भ लेने का कष्ट करें। उक्त पत्र के माध्यम से आपको पुनः निर्देशित किया गया था कि अपने प्रतिष्ठान/कार्यालय आदि में विद्युत न होने की दशा में एकोस्टिक इन्क्लोजर/कैनोपी युक्त जनरेटर जिनका ध्वनि एवं वायु उत्सर्जन केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित मानकों के अनुरूप हो, स्थापित किया जाना सुनिश्चित करें। यदि आपके प्रतिष्ठान/कार्यालय द्वारा विद्युत न होने की दशा में विद्युत आपूर्ति हेतु किराये का जनरेटर मंगाकर संचालित किया जाता है, तो भी एकोस्टिक इन्क्लोजर/कैनोपी युक्त जनरेटर जिनका ध्वनि एवं वायु उत्सर्जन केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित मानकों के अनुरूप हो, ही संचालित किया जाना है।

अवगत हों कि पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 6 और धारा 25 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार, नई दिल्ली द्वारा दिनांक 07 मार्च, 2016 को पर्यावरण (संरक्षण) तीसरा संशोधन नियम, 2016 अधिसूचित किया गया है, जो 01 जुलाई, 2016 से प्रभावी है। पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार, नई दिल्ली द्वारा अधिसूचित पर्यावरण (संरक्षण) तीसरा संशोधन नियम, 2016 का अनुपालन प्रत्येक जेनसेट संचालनकर्ता द्वारा किया जाना है।

अतः आपसे पुनः निर्देशित किया जाता है कि सन्दर्भित अधिनियमों में वर्णित प्राविधानों/मानकों का अनुपालन जनहित में एवं पर्यावरण सुधार को दृष्टिगत रखते हुए मानकों के अनुरूप किया जाना सुनिश्चित करें।

भवदीय

(पी0 पी0 श्रीवास्तव)
क्षेत्रीय अधिकारी

प्रतिलिपि :-

1. जिलाधिकारी महोदया, फिरोजाबाद को अवलोकनार्थ प्रेषित।
2. नगर मजिस्ट्रेट, फिरोजाबाद को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
3. मुख्य पर्यावरण अधिकारी, वृत्त-4, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

क्षेत्रीय अधिकारी

STATUS OF INSTALLED with out Canopy D.G. SETS.

1- HOTELS

Sl. No.	Hotel Name	Hotel Address	Date of Inspection	Represented	Generator
1	M/s Rajendra Hotel Pvt. Ltd. (Moon Hotel)	NH-2, Agra Road, Firozabad	05.02.16	Mr. Sanjeet Malhotra	62 KVA-1 without Canopy 15 KVA -1 without Canopy
2	M/s Prabhaj Hotel	219, Agra Gate, Firozabad	05.02.16	Shri Jitendra Nath Sharma	75 KVA-1 With out Canopy
3	Tulsi Hotel	Ranikwala Compound, Agra gate, Firozabad	13.02.16	Shri Laxmi Narayan Yadav	15 KVA-1 With Out Canopy
4	Kemla Hotel	Marriage house, Kotla Chungi, Firozabad	05.02.16	Shri Umesh Sharma	30 KVA-1 With out Canopy
5	Gang Hotel	Bye Pass Road, Firozabad	06.02.18	Shri Satendra Yadav (Prop.)	60 KVA-1 With out Canopy
6	Aman Hotel	Nagla Chau Ka Chauraha, Firozabad	06.02.16	Shri Ajay Sharma (Prop.)	60 KVA-1 With out Canopy

2- HOSPITAL & NURSING HOME

Sl. No.	Hospital & Nursing Home Name	Hospital & Nursing Home Address	Date of Inspection	Represented	Generator
1	Raghu Smart Hospital	Jalesar Road, Firozabad	06.02.16	Dr. Manoj Gupta	15 KVA-2 With out Canopy (In Close Room)
2	Jeevan Dhara Blood Bank	Bypass Road, Firozabad	13.02.16	Dr. Vinay Gupta	20 KVA-1 With out Canopy (In Close Room)

3- Banks

Sl. No.	Bank Name	Bank Address	Date of Inspection	Represented	Generator
1	Punjab National Bank	Bypass Road, Firozabad	07.02.16	Shri Swadesh Kumar, Branch Manager	25 KVA -1 With out Canopy (In Close Room)
2	Central Bank of India	Bypass Road, Firozabad	15.02.16	Shri Maksood Ali, Branch Manager	15 KVA-1, 7.5 KVA-1 With out Canopy

4- Schools & College.

Sl. No.	School Name	School Address	Date of Inspection	Represented	Generator
1	Kids Corner Happy Senior Sec. School	Agra Gate, Gandhi Park, Chauraha, Firozabad	12.02.16	Shri Ashok Sharm, Electrician	62.5 KVA, 10 KVA With out Canopy 15 KVA-1 With out Canopy (In Close Room)
2	Mahatma Gandhi Balika Inter College	Station Road, Firozabad	15.02.16	Smt Poonam Prakash, Principal	15 KVA-1 With out Canopy (In Close Room)

5- Government Office & Other

Sl. No.	Government Office & Other Name	Government Office & Other Address	Date of Inspection	Represented	Generator
1	C.M.O. Office,	Dabral, Firozabad	10.02.16	Dr. Pushkar Anand, M.S. Ortho.	15 KVA With out Canopy
2	Saiker Palace (Talkies)	Kotla Road, Firozabad.	13.02.16	Shri Lakhian Singh	10 KVA-1, 15 KVA-1 With out Canopy

6- Marriage Home

Sl. No.	Marriage Home Name	Marriage Home Address	Date of Inspection	Represented	Generator
1	Amit Resort.	In front of N.H.-2, Raja Ka Taal, Bye Road, Firozabad	13.02.16	Shri Manoj Upadhyay, Electrician	62.5 KVA-2 With out Canopy (Moving D.G. Sets)
2	F.M. Guest House.	Raja Ka Taal Ka Chauraha, Bye Pass Road, Firozabad	13.02.16	Shri Sanjay Mittal	110 KVA-1, 62.5 KVA-3 With out Canopy (Moving D.G. Sets)
3	Gauri Shankar Plaza Marriage Home	Station Road, Firozabad	13.02.16	Shri Anil Kumar Mittal	60 KVA-1 With out Canopy (Moving D.G. Sets)
4	Vatika Resaunts Marriage Home.	Lohiya Nagar, Near Gali No. 2, Jalesar Road, Firozabad	13.02.16	Shri Sanjay Yadav	10 KVA-1, 62 KVA-1 With out Canopy (Moving D.G. Sets)
5	Shri Bala Ji Marriage Home.	Tapa Kala, Jalesar Road, Firozabad.	13.02.16	Shri Janki Prasad Yadav	40 KVA-1, 5 KVA-1 With out Canopy
6	Sumanglam Garden.	Bamba Chauraha, Kotla Road, Firozabad.	13.02.16	Shri Madhav Prasad	63 KVA-1, 65 KVA-1 With out Canopy (Moving D.G. Sets)
7	City Palace Marriage Home.	Kashmiri Gate, Bari Ka Nagla, Bypass Road, Firozabad	03.03.16	Shri Munshi Kha	30 KVA-1 With out Canopy

7- Distributors of D.G. Sets for rent

Sl. No.	Distributors Name	Distributors Address	Date of Inspection	Represented	Generator
1	Baba Generators (By Naituram Sharma)	Kath Bazar, Near Ramleela Ground, Firozabad.	01.03.16	Shri Gautam Sharma	60 KVA-2, 125 KVA-2 With out Canopy
2	Baba Generators.	Near Old Post Office, Firozabad.	03.03.16	Shri Sunil Sharma	62.5 KVA-1, 60 KVA-5, 125 KVA-1, 82 KVA-1 With out Canopy

3	Kashav Generators.	Kaushalya Nagar, Near Jheel Ki Pulla, New Bypass.	03.03.16	Shri Ranu	7.5 KVA-7, 25 KVA-3, 62.5 KVA-2, 125 KVA-1 With out Canopy
4	Hasimudding Generators.	Ramgarh Road, Jatavpuri, Firozabad.	03.03.16	Hasimuddin	7.5 KVA-3, 25 KVA-2, 5 KVA-1, 6 KVA-1, With Out Canopy
5	Farman Generators.	Bari Ka Nagla, Chauraha, Old Bypass, Firozabad.	03.03.16	Farman	5 KVA-1, 7.5 KVA-2, 30 KVA-1, 40 KVA-1, With out Canopy
6	Shri Veerpal Singh Generators	Arya Nagar, Firozabad.	03.03.16	Shri Veerpal Singh	7.5 KVA-2, 10 KVA-1 With out Canopy.

Annex-WB-1

Details regarding composting plant at KutukpurChanora, Firozabad.

Nagar Nigam, Firozabad landfill site has been identified at Village- KutukpurChanora, Firozabad. Nagar Nigam, Firozabad has established 5 TPD capacity fully automatic Waste to compost plant at Village-Kutukpur Chanora, Firozabad. 330 TPD MSW of Nagar Nigam, Firozabad is lifted and transported directly to processing site from the city. MRF is functional at KutukpurChanora, processing site. Two windrows are functional for windrows composting. C & D waste and other solid waste is being shorted at the site. Composting of MSW is being done at above said site.

Action Plan 2021-22 for Crop Residue Management (Uttar Pradesh)

Awareness Generation (IEC Activities)

S.No.	Activity	No.	Period	Coverage
1	Advertisement in Print Media (Leading News Papers)	Weekly	July to August, 2021	75 Districts
2	Million Farmers Schools	15000	July, 2021	10 Lac Farmers
3	Kissano ki baat Vagyaniko ke sath online through NIC	2	July & August, 2021	All Districts
4	State Level Kharif Gosthi	1	June 2021	Headquarter
5	District Level Kharif Gosthi	75	June –July 2021	75 Districts
6	Bolck Level Kharif Gosthi	821	July to August 2021	821 Blocks
7	Fixing of Hoardings	1328	Up to 31 August, 2021	At Block Headquarters : Mandies, Roadside, Market, Schools, Petrol Pump
8	Audio Visual Clips on TV	14 Days (Two Times)	September to October, 2021	On Doordarshan & other popular Channels.
9	Broadcast of Radio Jingles	14 Days (Two Times)	September to October, 2021	On Akashwani & other FM Channels.
10	Display of Audio Video Film	15	July to August 2021	To be prepared by Headquarter & displayed at different Gosthies and training programmes
11	Distribution of Leaflets	10 lac	May to July, 2021	75 Districts
12	Demonstration of implements	500 Ha.	October, 2021	75 Districts
13	Training of progressive farmers	24,333	July to Nov., 2021	1-At government training Institute of the department 2-At 84 KVKs (05 training each of 50 farmers at every KVK)

Compost Pits are functional in Seven parks of the Firozabad City.	
Sr.No.	Location
1	Ganesh Nagar
2	Suhag Nagar Sector-2
3	Suhag Nagar Sector-1
4	Bhujaria Park Suhag Nagar
5	Vibhav Nagar Park
6	Rasoolpur Tanki Park
7	Gandhi Park

List of recycling plants		
Sr.No.	MRF plant Capacity	location
1	25 Ton/day	Kutukpur Chanora, Firozabad
2	25 Ton/day	Kutukpur Chanora, Firozabad

Comprehensive Action Plan 2021-22 for Crop Residue Management (Uttar Pradesh)

1-Awareness Generation (IEC Activities)

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2-Availability of implements to individuals farmers and Farm Machinery Banks to FPO's & Societies

- Crop Residue Management implements will be made available to the individual farmers and Farm Machinery Banks to FPO's, Societies and Panchayats under Centrally Sponsored Promotion of Agricultural Mechanization for In Situ management of crop residue Scheme.

Individual Farmers :

- CRM implements will be made available at 50% subsidy from CRM scheme and other implements at 40% -- 50% subsidy from Submission on Agricultural Mechanization Scheme (SMAM).

Farm Machinery Banks :

- Farm Machinery Banks will be provided at 80% subsidy in the following manner.
 - (a) FMB of Rs. 5 – 15 Lakh to FPO's farmer Societies, Cooperative Societies and Cane Societies.
 - Rs. 5.00 Lakh - from CRM Scheme - CRM Implements
80% subsidy is Rs 4.00 Lakh
 - Rs. 10.00 Lakh – From SMAM Scheme – CRM and Other implements
80% subsidy is Rs. 8.00 Lakh
 - (b) FMB of Rs. 5.00 Lakh – To Cooperative , Cane Societies & Panchayats
80% subsidy i.e. Rs. 4.00 Lakh from CRM Scheme

Progress of Implement Distribution (Till 2020-21) :

- | | |
|---|-------|
| - Individual Farmers | 31501 |
| - Farm Machinery Banks to Societies and FPO's | |
| (a) Rs. 5.00 – 15.00 Lakh | 4750 |
| (b) Rs. 5.00 Lakh | 900 |

Action Plan for 2021-22

Individual Farmers at 50% subsidy

CRM Scheme **7160**

Farm Machinery Banks at 80% subsidy-

- | | |
|---|-----|
| (a) Rs. 5.00 to 15.00 lakh to FPO's, Farmer Societies
(Rs. 5.00 Lakh from CRM Scheme
Rs. 10.00 Lakh from SMAM Scheme) | 800 |
| (b) Rs. 5.00 Lakh from CRM Scheme
(Cooperative Societies, Cane Societies & Panchayats) | 900 |

Time Line

- | | | |
|--------------------------------|---|-----------------------|
| - Empanelment of Manufacturers | - | By 15 April, 2021 |
| - Selection of Beneficiaries | - | By 30 June, 2021 |
| - Distribution of Implements | - | By 30 September, 2021 |

3- Innovative Activities

1-Flodding of field after harvesting and chopping of stubble in the field as adopted successfully in Pilibhit district in the year 2020-21

2-Digging of compost pit and putting the stubble in these pits and leaving for decomposition through spray of waste decomposer as adopted in many districts

3-Farmers would be encouraged to bring Parali to cow shelters and take cow dung from their as successfully done in Unnao district.

4-Use of waste decomposer :- In the year 2020-21 farmers were distributed waste decomposers free of cost. Culture was prepared from 100 ML waste decomposer solution by mixing Besan/Jaggery in it. This culture was spread on the stubble and stubble decomposed in 25 to 28 days. One bottle of 100 ml is sufficient for one acre field.

In the year 2020-21 - 2.62 Lakh bottles brought from National Centre of Organic Farming approved firm and 4000 capsules from IARI, Pusa, New Delhi and were distributed to the farmers free of cost.

In the year 2021-22 - Ten Lakh bottles are planned to be made available to the farmers by the end of August 2021.

4- Supplying Stubble to Cow Shelters :

Uttar Pradesh has 5226 Cow shelters in the state in which 5,63,856 Cows are housed. These require regular supply of fodder for feeding.

25% of stubble can be mixed with their fodder for feeding. These shelters need stubble to be spread on the floors also to save cow from severe winters. This is an innovative activity started by UP Government in which stubble from field to cow shelters was supplied. Labour cost for collection was met by MNREGA and transportation was done by Animal Husbandary Department.

Progress :

Year	Stubble Supplied
2020-21	43,901 MT
2021-22 (Proposed)	50,000 MT